



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**  
**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 2

[DIVISION BENCH-I]

| Sr.No. Case Number                                                                                                       | Main Parties                                                                                                                                                 | Petitioner Advocate                                                                                          | Respondent Advocate                                                                                                        |
|--------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------|
| <b>- TOP OF THE LIST -</b>                                                                                               |                                                                                                                                                              |                                                                                                              |                                                                                                                            |
| 1 WA/35/2023<br>CAVT. NO.00472/023,<br>(HEARING), B/O                                                                    | SUBIDITA NATH<br><b>Versus</b><br>THE INDIAN OIL CORPORATION LTD. AND<br>5 ORS.                                                                              | MR. S B LASKAR<br>MR. A S TAPADER<br>MR. H A LASKAR<br>MS N KALITA<br>MS D DUTTA                             | MR A R BHUYAN (R6)<br>GA, ASSAM<br>MR. A GOGOI<br>MR. A GOGOI<br>FOR CAVEATOR<br>SC, I O C                                 |
| <b>- FOR ORDERS -</b>                                                                                                    |                                                                                                                                                              |                                                                                                              |                                                                                                                            |
| 2 WA/337/2018                                                                                                            | DIPANKAR DIHINGIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                                                                           | MR. M BISWAS<br>MR. T CHUTIA<br>MR. D TIWARI                                                                 | MD E AHMED (R-7)<br>MR. F A HASSAN (R-7)<br>SC, HEALTH                                                                     |
| 3 WA/302/2021                                                                                                            | LATE DILIP KUMAR DUTTA REPRESENTED<br>BY SMTI ANJALI DUTTA AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                        | MR. B D KONWAR, SR.<br>ADV.<br>MRS J M KONWAR<br>MR. R KALITA<br>MR. R SALOI<br>MS. S NEWAR<br>MS. M K BROWN | MS. D S NEOG                                                                                                               |
| 4 WA/285/2022<br>CAVT. NO.08972/022,<br>CAVT./897/2022                                                                   | THE UNION OF INDIA AND 2 ORS.<br><b>Versus</b><br>DR. N SAHEWALLA AND COMPANY PVT.<br>LTD. AND 2 ORS.                                                        | MR. S K MEDHI                                                                                                | MR G N SAHEWALLA<br>MR M SAHEWALLA<br>FOR CAVEATOR                                                                         |
| 5 WA/364/2022<br>CAVT. NO.11942/022,<br>CAVT./1194/2022<br><b>WITH</b><br>I.A.(Civil)/3443/2022<br><b>in</b> WA/364/2022 | STATE BANK OF INDIA<br><b>Versus</b><br>PALLABH BHOWMICK AND 4 ORS.                                                                                          | MR. A PARVEZ<br>MR. B ROY                                                                                    | GA, ASSAM<br>RESPONDENT IN PERSON<br>FOR CAVEATOR                                                                          |
| 6 I.A.(Civil)/2707/2022<br><b>in</b> WA/247/2022<br><b>WITH</b><br>WA/247/2022                                           | STATE BANK OF INDIA<br><b>Versus</b><br>PALLABH BHOWMICK AND 4 ORS.<br>BISWANATH CHARIALI MUNICIPAL<br>BOARD<br><b>Versus</b><br>KHANDAN KUMAR DAS AND 2 ORS | MR. A PARVEZ<br>MR. B ROY<br>MR. P BORDOLOI<br>MR. P J SAIKIA<br>MR. P BORDOLOI                              | GA, ASSAM<br>RESPONDENT IN PERSON<br>FOR CAVEATOR<br>GA, ASSAM<br>MR. A K BARUAH (r-1)<br>MR A DAS (r-1)<br>MR T DAS (r-1) |

|                                                           |                                                      |                                                                                                                  |                                                                                   |                                                                                                                             |
|-----------------------------------------------------------|------------------------------------------------------|------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------|
| 7                                                         | WA/38/2023<br>WITH WP(C)/5869/2011 (D/O)             | THE UNION OF INDIA AND 4 ORS.<br><b>Versus</b><br>ON THE DEATH OF MANOJ KR. ROY, HIS<br>LEGAL HEIRS BHAUMATI ROY | MR. R K D CHOUDHURY,<br>DY. S.G.I<br>MS.R GOSWAMI                                 | MR. K R PATGIRI<br>MS. C DAS<br>MS. U HAZARIKA                                                                              |
| 8                                                         | WA/48/2023                                           | KRISHNA DEB.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS. B                                                 | MR. P J SAIKIA, SR. ADV<br>MR P DEKA<br>MR. R DE<br>MS M NIROLA                   | GA, ASSAM<br>MR. A PHUKAN, SC, GAD(r-<br>1 & 2)                                                                             |
| 9                                                         | WA/255/2023                                          | THE UNION OF INDIA AND 2 ORS<br><b>Versus</b><br>M/S BN INFRAPROJECTS LLP AND 4 ORS<br>B                         | MR H GUPTA                                                                        |                                                                                                                             |
| <b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>             |                                                      |                                                                                                                  |                                                                                   |                                                                                                                             |
| 10                                                        | WA/276/2023                                          | RUKSANA BEGUM CHOUDHURY AND<br>ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.                            | MR. P K GARODIA<br>MR D SARMA                                                     | SC, CUSTOMS                                                                                                                 |
| 11                                                        | WA/323/2023<br>CAVT. NO.07102/023,<br>CAVT./710/2023 | DINESH CHANDRA DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                            | MR A DASGUPTA<br>MR S CHAKRABORTY                                                 | GA, ASSAM<br>MS S DAS<br>FOR CAVEATOR                                                                                       |
| 12                                                        | WA/334/2023                                          | M/S VANTAGE POINT COMMUNICATIONS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                               | MR I S MAZUMDAR<br>MS. A AZAD                                                     | GA, ASSAM<br>SC, PNB                                                                                                        |
| 13                                                        | WA/335/2023                                          | ABHISHEK BOBORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                                | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>N GAUTAM                                   | SC, EXCISE DEPTT.                                                                                                           |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b> |                                                      |                                                                                                                  |                                                                                   |                                                                                                                             |
| 14                                                        | WA/132/2022                                          | K. SUANTHANG<br><b>Versus</b><br>STATE BANK OF INDIA AND 5 ORS.                                                  | MR. K DEKA<br>MS N KALITA                                                         | MR S S SHARMA<br>MR. H BURAGOHAIN                                                                                           |
| 15                                                        | WA/153/2022                                          | SANJEEB KUMAR DAS<br><b>Versus</b><br>SARAT CHANDRA HAZARIKA AND 2 ORS.                                          | MR. A CHAMUAH<br>MR. S D ROY<br>MR. D DAS<br>MS. J GAYAN                          | MR. B PRASAD, r-1<br>SC. I.W.T.                                                                                             |
| 16                                                        | WA/295/2022                                          | THE ASSAM FISHERIES DEVELOPMENT<br>CORPORATION LTD.<br><b>Versus</b><br>SPANDAN DAS AND 30 ORS.                  | MR P SHARMAH<br>SC, AFDC                                                          | MR. B D KONWAR SR. ADV.<br>GA, ASSAM                                                                                        |
| <b>WITH</b>                                               |                                                      |                                                                                                                  |                                                                                   |                                                                                                                             |
| 17                                                        | Cont.Cas(C)/413/2022                                 | SPANDAN DAS AND 30 ORS<br><b>Versus</b><br>RAKESH KUMAR AND 2 ORS                                                | MR. B D KONWAR SR. ADV.<br>MR. R KALITA<br>MR H AGARWAL<br>MR J SINGH             | MR D KALITA (r-1)<br>MR. D NATH (r-1)<br>MR P SHARMAH (r-3)                                                                 |
| 18                                                        | WA/373/2022                                          | TINSUKIA MUNICIPAL BOARD AND 4 ORS.<br><b>Versus</b><br>ASHIM CHAKRABORTY AND 15 ORS. B                          | MR. D DAS SR. ADV<br>MR. R B PHOOKAN<br>MR K TALUKDAR<br>MR. I DAS<br>MS S SHARMA | GA, ASSAM<br>MR. D CHAKRABARTY<br>MR P NAYAK,SC, FINANCE<br>DEPTT & URBAN<br>DEVELOPTMENT DEPTT.(R<br>15-16)<br>SC, FINANCE |
| <b>WITH</b>                                               |                                                      |                                                                                                                  |                                                                                   |                                                                                                                             |
|                                                           | I.A.(Civil)/3473/2022<br><b>in</b> WA/373/2022       | TINSUKIA MUNICIPAL BOARD AND 4 ORS.<br><b>Versus</b><br>ASHIM CHAKRABORTY AND 15 ORS.                            | MR. D DAS SR. ADV<br>MR. R B PHOOKAN<br>MR K TALUKDAR<br>MR. I DAS<br>MS S SHARMA | GA, ASSAM<br>MR. D CHAKRABARTY<br>SC, FINANCE                                                                               |
| <b>WITH</b>                                               |                                                      |                                                                                                                  |                                                                                   |                                                                                                                             |
|                                                           | I.A.(Civil)/3539/2022<br><b>in</b> WA/373/2022       | TINSUKIA MUNICIPAL BOARD AND 4 ORS.<br><b>Versus</b><br>ASHIM CHAKRABORTY AND 15 ORS. B                          | MR. D DAS SR. ADV<br>MR. R B PHOOKAN<br>MR K TALUKDAR<br>MR. I DAS<br>MS S SHARMA | GA, ASSAM<br>MR. D CHAKRABARTY<br>SC, FINANCE                                                                               |

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|-------------------------------------------------------|---------------------------------------------------------------|--------------------------------------------------------------------------------------------|----------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 19                                                    | <b>WITH</b><br>WP(C)/3735/2023                                | ASHIM CHAKRABORTY AND 13 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS             | MR. D CHAKRABARTY<br>MS D.CHAKRABARTY                          | GA, ASSAM<br>MR. S S ROY, SC, TINSUKIA<br>MUNICIPAL BOARD (r-4 to<br>8)<br>MR P NAYAK, SC, FINANCE<br>DEPTT. & URBAN<br>DEVELOPMENT DEPTT.(r 1-<br>2)<br>MRS. R B BORAH, Jr. GA,<br>ASSAM |
| 20                                                    | WA/193/2023                                                   | UTTAM KUMAR SAHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                         | MR. T J MAHANTA<br>MR. B RAHMAN                                | GA, ASSAM<br>SC, PWD<br>SC, REVENUE                                                                                                                                                       |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b> |                                                               |                                                                                            |                                                                |                                                                                                                                                                                           |
| 21                                                    | WA/239/2017                                                   | SRI JOY KISHAN SURANA and ANR<br><b>Versus</b><br>THE STATE OF ASSAM and ANR               | MR.I CHOUDHURY<br>MR.A K BARUAH<br>MR.S BISWAKARMA<br>MS.G DAS | MRS J M KONWAR<br>MR. R KALITA<br>MR. N J KHATANIAR (R6)<br>MR. S SAHU<br>MR. R SALOI<br>SC, ELEMENTARY<br>EDUCATION<br>MS S NEWAR                                                        |
|                                                       | <b>WITH</b><br>I.A.(Civil)/2874/2017<br><b>in</b> WA/239/2017 | JOY KISHAN SURANA and ANR,<br><b>Versus</b><br>THE STATE OF ASSAM and ANR,                 | MR.A K BARUAH<br>MR.S BISWAKARMA<br>MS.G DAS<br>MS.I CHOUDHURY | SC, ELEMENTARY<br>EDUCATION                                                                                                                                                               |
| 22                                                    | <b>WITH</b><br>WA/106/2017                                    | SRI PRABIN CH RABHA and 53 ORS<br><b>Versus</b><br>SHRI PRASENJIT PURKAYASTHA and 4<br>ORS | MR.R P KAKOTI<br>MR.D K MISHRA<br>MR.U K DEKA                  | MR.M A I HUSSAIN<br>MR H I CHOUDHURY R-<br>1and2<br>MR.A K DUTTA(R- 1&2)<br>MRA R BHUYAN(R- 1,2 &<br>6))<br>SC, ELEMENTARY<br>EDUCATION                                                   |
| 23                                                    | <b>WITH</b><br>WA/270/2017<br><br>CAVT. NO. 435/2017          | SRI SAMARENDRA SAHARIA and 27 ORS<br><b>Versus</b><br>THE STATE OF ASSAM and 6 ORS         | MR.N N B CHOUDHURY<br>MS.P BORAH<br>MR.S BORTHAKUR             | MR.A K PURKAYASTHA<br>SC, ELEMENTARY<br>EDUCATION<br>FOR CAVEATOR                                                                                                                         |
| 24                                                    | <b>WITH</b><br>WA/292/2017                                    | SRI DIGANTA PATHAK and 20 ORS<br><b>Versus</b><br>THE STATE OF ASSAM and 13 ORS            | MR. S K MEDHI<br>MR. A DAS<br>MR. R SARMA<br>MR. H TALUKDAR    | SC, ELEMENTARY<br>EDUCATION<br>GA, ASSAM                                                                                                                                                  |
| 25                                                    | WA/164/2020                                                   | BIKASH UPADHYAYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                         | MR. R HAZARIKA<br>MR. J ROY<br>MR. C CHAKRAVARTY<br>MR D DAS   | GA, ASSAM<br>SC, APSC                                                                                                                                                                     |
|                                                       | <b>WITH</b><br>I.A.(Civil)/1862/2020<br><b>in</b> WA/164/2020 | BIKASH UPADHYAYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                         | MR. R HAZARIKA<br>MR. J ROY<br>MR. C CHAKRAVARTY<br>MR D DAS   | GA, ASSAM<br>SC, APSC                                                                                                                                                                     |
|                                                       | <b>WITH</b><br>I.A.(Civil)/116/2021<br><b>in</b> WA/164/2020  | BIKASH UPADHYAYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                         | MR. R HAZARIKA<br>MR. J ROY<br>MR. C CHAKRAVARTY               | GA, ASSAM<br>SC, APSC                                                                                                                                                                     |

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV          | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS            | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH       | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA      | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN         | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA   | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS         | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS           | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD      | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN        | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM          | 30-08-2023 | To | 02-09-2023 |
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING  
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT  
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II  
& III AND SERIES MATTERS RELATING TO CIVIL  
BENCH- II, III, IV & V]

| Sr.No.                              | Case Number                                 | Main Parties                                                                               | Petitioner Advocate                                    | Respondent Advocate                                     |
|-------------------------------------|---------------------------------------------|--------------------------------------------------------------------------------------------|--------------------------------------------------------|---------------------------------------------------------|
| <b>MOTION</b>                       |                                             |                                                                                            |                                                        |                                                         |
| 1                                   | WP(C)/3568/2023                             | MD. GAHAN CHA ALI AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                   | MR. T K BHUYAN<br>MR A ALI<br>MS. M KHATUN             | SC, CO OP                                               |
| 2                                   | WP(C)/4230/2023<br>FIXED                    | SYED AZIMUDDIN AHMED<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                     | MR. M K SARMA<br>MR. A MOBARAQUE<br>S A AKIB           | DY.S.G.I.                                               |
| 3                                   | WP(C)/4777/2023                             | RAM MOHAN HAZARIKA AND 5 ORS<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS                  | MS D MEDHI<br>MR P R SARMA<br>B ALI SK<br>MR P SONOWAL | DY.S.G.I.<br>SC, I O C                                  |
| 4                                   | WP(C)/4850/2023<br>FIXED                    | MD. JAKIR HUSSAIN @ ZAKIR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.        | MR. A T SARKAR<br>MS S PATAR                           | GA, ASSAM<br>SC, REVENUE                                |
| 5                                   | WP(C)/4949/2023<br>FIXED                    | DWIJENDRA KUMAR DAS<br><b>Versus</b><br>STATE OF ASSAM AND 5 ORS.                          | MS. D DEKA                                             | GA, ASSAM<br>SC, AG<br>SC, SEC. EDU.                    |
| 6                                   | WP(C)/5029/2023                             | ARUP DUTTA AND 19 ORS<br><b>Versus</b><br>OIL AND NATURAL GAS CORPORATION<br>LTD AND 4 ORS | MR A DASGUPTA<br>MS B DAS                              | DY.S.G.I.                                               |
| 7                                   | WP(C)/5045/2023                             | HEM KANTA PEGU<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                            | MS. D SONOWAL<br>MS A DAS                              | GA, ASSAM<br>SC, WPT AND BC<br>SC, APTDC<br>SC, FINANCE |
| <b>ORDER (IMPLEADMENT OF PARTY)</b> |                                             |                                                                                            |                                                        |                                                         |
| 8                                   | I.A.(Civil)/2534/2023<br>in WP(C)/2245/2023 | RUFIA KHATUN,<br><b>Versus</b><br>THE MISSION DIRECTOR AND ANR.                            | M ALAMGEER<br>MR. A H M R CHOUDHURY                    | MR A CHALIHA                                            |
|                                     | WITH<br>WP(C)/2245/2023                     | RUFIA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                             | M ALAMGEER<br>MR. A H M R CHOUDHURY                    | GA, ASSAM<br>SC, HEALTH                                 |

### ADMISSION

|    |                                                            |                                                                                                                                        |                                                                                                                                                                 |                                                                                                                                                                                           |
|----|------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 9  | WP(C)/623/2023<br>(TOP OF THE LIST) FIXED                  | NIRMAL JYOTI CHAKRABORTY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                              | MR. B CHAKRABORTY<br>MR. S P BHATTACHARJEE<br>MS K BASUMATARY<br>MR R K SAHA                                                                                    | SC, P AND R.D.<br>SC, AG<br>MR. S K MEDHI (R-4)<br>MR. S S ROY<br>MR. P SAIKIA (R-6)<br>MS. N BORAH (R-3 & 5)<br>MS. G BORAH (R-1 & 2)<br>SC, AGRI. DEPARTMENT<br>SC, DIRECTOR OF PENSION |
| 10 | WP(C)/5845/2017                                            | GHANA GOGOI and 11 ORS.<br><b>Versus</b><br>OIL INDIA LTD. and 2 ORS.                                                                  | MR.B K BHATTACHARJEE<br>DR.R SARMAH<br>MR. U K NAIR (P 1 TO 12)<br>MS. M D BORAH (P 1 TO 12)<br>MR R B GOSWAMI (P 1 TO 12)<br>MRS.P SAHA                        | MR.S N SARMA<br>SC, OIL                                                                                                                                                                   |
| 11 | <b>WITH</b><br>WP(C)/3175/2017                             | GHANA GOGOI and 11 ORS.<br><b>Versus</b><br>OIL INDIA LTD.and 2 ORS.                                                                   | MR. U K NAIR (P 1 TO 12)<br>MR.B K BHATTACHARJEE<br>DR.R SARMAH<br>MS.P SAHA<br>MS. M D BORAH (P 1 TO 12)<br>S. BORAH (P 1 TO 12)<br>MR R B GOSWAMI (P 1 TO 12) | MR.S N SARMA(Sr. Adv.)(R-1,2&3)<br>MR.K KALITA(R- 1,2&3)<br>MR.M HUSSAINR- 1,2and3<br>SC, OIL<br>MR.S CHOWDHURY(R-1,2&3)<br>MR.A JAHID(R- 1,2&3)                                          |
| 12 | WP(C)/6329/2017                                            | RATUL NATH and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.                                                                  | MR.S J SARMA<br>MS.B TALUKDAR<br>MR.G G GOGOI                                                                                                                   | SC, FINANCE<br>SC, HEALTH                                                                                                                                                                 |
| 13 | WP(C)/7327/2017<br>FIXED                                   | PRASANTA SAIKIA and 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.                                                           | MD.M U AHMED<br>MR.S F CHISTIE<br>MS.M NEOG                                                                                                                     | MR. B TALUKDAR, SC,<br>ELEM. EDU<br>GA, ASSAM<br>SC, EDUCATION<br>SC, FINANCE                                                                                                             |
| 14 | WP(C)/6189/2018<br>FIXED                                   | IN-SERVICE TET QUALIFIED ELEMENTARY<br>TEACHERS ASSOCIATION, KARIMGANJ<br>AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. A M S MAZUMDER<br>MR. A A R KARIM                                                                                                                           | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE                                                                                                                                                 |
| 15 | WP(C)/826/2021<br>FIXED                                    | JOYA MISRA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                            | MR. M H RAJBARBHUIYAN<br>MRS. R CHETRI<br>MS. S RASUL                                                                                                           | DR. B AHMED<br>GA, ASSAM<br>MR E AHMED<br>MR. R A CHOUDHURY<br>SC, SEC. EDU.                                                                                                              |
| 16 | WP(C)/910/2021                                             | SURAJIT BAISHYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                                       | MR P DEKA<br>MR. B BORAH<br>MR. D J NATH                                                                                                                        | SC, HEALTH<br>SC, FINANCE                                                                                                                                                                 |
| 17 | WP(C)/1852/2021                                            | CHAMPA PURKAYASTHA AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS                                                            | MR. B K SEN<br>MS S DEY<br>MR F HAQUE<br>MS N TALUKDAR<br>MR A HUSSAIN                                                                                          | GA, ASSAM<br>MR. K GOGOI<br>ASSTT.S.G.I.                                                                                                                                                  |
| 18 | WP(C)/5051/2021<br>FIXED                                   | HARI CHARAN HALOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                     | MRS. R DEVI<br>MR. A R TAHBILDAR                                                                                                                                | SC, AG<br>MR. R BORPUJARI (SC,<br>FINANCE)<br>SC, P H E                                                                                                                                   |
| 19 | WP(C)/5941/2021<br>FIXED                                   | MAHENDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                                                         | MR. J SARMAH                                                                                                                                                    | GA, ASSAM<br>SC, AG<br>MR H K DAS (SC, GHC)<br>MR. S K MEDHI (r-2)<br>SC, FINANCE                                                                                                         |
|    | <b>WITH</b><br>I.A.(Civil)/2480/2023<br>in WP(C)/5941/2021 | MAHENDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                                                                         | MR. J SARMAH                                                                                                                                                    | MR H K DAS (SC, GHC)                                                                                                                                                                      |
| 20 | WP(C)/6201/2021                                            | SANDHYA RANI DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                                     | MR. S CHAUHAN<br>MR. P MAZUMDER                                                                                                                                 | SC, SEC. EDU.<br>SC, FINANCE                                                                                                                                                              |

|    |                                                                   |                                                                                                      |                                                                             |                                                                                                                         |
|----|-------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------|
| 21 | WP(C)/2479/2022                                                   | KHADI BOARD KARMI SANGHA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                    | MR. JYOTIRMOY ROY<br>MR D DAS                                               | SC, ASSAM KHADI AND<br>VILLAGE INDUSTRIES<br>BOARD<br>GA, ASSAM<br>SC, AG<br>SC, HANDLOOM AND<br>TEXTILE<br>SC, FINANCE |
| 22 | <b>WITH</b><br>WP(C)/5302/2022                                    | SISURAM MEDHI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                       | MR. S ZAMAN<br>MR. M ALAM                                                   | GA, ASSAM<br>MR. D SARMA (r-3,4,5)<br>MR. ABU JAHID (r-3,4,5)<br>SC, HANDLOOM AND<br>TEXTILE                            |
| 23 | <b>WITH</b><br>I.A.(Civil)/2528/2023<br><b>in</b> WP(C)/5302/2022 | SISURAM MEDHI,<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                      | MR. S ZAMAN<br>MR. M ALAM                                                   | SC, FINANCE                                                                                                             |
| 24 | WP(C)/3139/2022                                                   | NABA KANTA PATIR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                                   | MR F KHAN<br>MR U CHAUDHURY<br>MS BISMITA BARMAN                            | GA, ASSAM<br>SC, HOUSING AND URBAN<br>AFFAIRS DEPTT.                                                                    |
| 25 | WP(C)/5223/2022<br>FIXED                                          | VIJAY KUMAR L AND 7 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                           | MR H R A CHOUDHURY<br>MR. M DUTTA<br>MR. M A CHOUDHURY                      | GA, ASSAM<br>SC, FINANCE                                                                                                |
| 26 | WP(C)/6708/2022                                                   | ABHIRAM DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                         | MR T CHAKRABORTY<br>MR. D CHOUDHURY<br>MR J DAS                             | GA, ASSAM<br>MR F KHAN (r-7)<br>M. GLORY (r-7)<br>Q. KIBA (r-7)<br>SC, REVENUE<br>SC, BTC                               |
| 27 | WP(C)/7280/2022<br>FIXED                                          | CHAN MAMUDH MONDAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                 | MR. M U MONDAL<br>MD. I H KHAN<br>MR K ISLAM<br>MR A ALIM SK                | SC, ELEM. EDU                                                                                                           |
| 28 | WP(C)/7322/2022<br>FIXED                                          | PREMNATH BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                | MR. N J DUTTA<br>MR A BASUMATARY                                            | SC, P AND R.D.<br>SC, BTC (R-3 & 4)                                                                                     |
| 29 | WP(C)/510/2023                                                    | LAKHESWAR BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                                     | MR. N BORAH<br>MR H MAZUMDER<br>N AHMED                                     | SC, ELEM. EDU<br>GA, ASSAM                                                                                              |
| 30 | WP(C)/1034/2023                                                   | BHADRESWAR SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                   | MR G BHARADWAJ<br>MR B DEORI                                                | GA, ASSAM<br>SC, GMC                                                                                                    |
| 31 | WP(C)/1257/2023<br>B/O                                            | HEMANTA TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                    | MR G BAISHYA<br>MR I AHMED                                                  | GA, ASSAM<br>SC, AG<br>SC, FINANCE                                                                                      |
| 32 | WP(C)/1265/2023                                                   | DIBAJYOTI HAZARIKA EX CT GD FORCE<br>NO. 0651323326<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS | MR. R MAZUMDAR<br>MRS P RAI<br>MR H BEZBARUA<br>MS. S. SAIKIA<br>MR. R DEKA | MR. K K PARASAR<br>DY.S.G.I.                                                                                            |
| 33 | WP(C)/1518/2023                                                   | MARJINA BEGUM @ MARJINA AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                       | MR. A R SIKDAR<br>MD A ALI<br>MR. S I TALUKDAR                              | SC, P AND R.D.<br>GA, ASSAM                                                                                             |
| 34 | WP(C)/1545/2023                                                   | SUBHASH DEBNATH AND 118 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                       | MR. P K TIWARI<br>MR. A R GOGOI                                             | SC, NHM<br>SC, HEALTH                                                                                                   |
| 35 | WP(C)/1891/2023<br>FIXED                                          | AMBIA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                                        | MR. K R PATGIRI<br>MS CHITRALEKHA DAS<br>MS. U HAZARIKA                     | SC, CO OP<br>GA, ASSAM<br>SC, AG<br>SC, FINANCE                                                                         |
| 36 | WP(C)/4169/2023<br>FIXED                                          | RAJIV KUMAR DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                                   | MR. Y S MANNAN<br>MR. C K NATH<br>MR. S MUNIR<br>MS N DEKARAJA              | SC, ELEM. EDU<br>SC, FINANCE<br>SC, BTC<br>SC, TREASURY                                                                 |

#### **BAIL HEARING**

|                      |                                               |                                                                                 |                                                       |                                                                                          |
|----------------------|-----------------------------------------------|---------------------------------------------------------------------------------|-------------------------------------------------------|------------------------------------------------------------------------------------------|
| 36                   | AB/2757/2023<br>FIXED                         | SK NAJOMOL ALI @ MD. NAZMUN ALI<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. T J MAHANTA<br>MR. A BORUA<br>MR T GOGOI          | PP, ASSAM                                                                                |
| <b><u>ORDERS</u></b> |                                               |                                                                                 |                                                       |                                                                                          |
| 37                   | Review.Pet./185/2019<br>WP(C)/7377/2019 (D/O) | SRI BHASKAR PRATIM BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS       | MR G PHUKAN<br>MR. T DEORI                            | GA, ASSAM<br>SC, HEALTH                                                                  |
| 38                   | WP(C)/8420/2019                               | BIDYUT KUMAR PAUL<br><b>Versus</b><br>STATE BANK OF INDIA AND 8 ORS.            | MR. S C BISWAS<br>MS. S F MAITAI<br>SUSHMITA SENGUPTA | MR. C K S BARUAH                                                                         |
| 39                   | Review.Pet./64/2022<br>WP(C)/1660/2022 (D/O)  | HADIA NILOFAR KHALIL AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS. | MR. S K BARKATAKI<br>MR D K NATH                      | GA, ASSAM<br>SC, NHAI<br>SC, NHIDC<br>MR. C BARUAH,CGC                                   |
| 40                   | Cont.Cas(C)/145/2022                          | HARISH CHANDRA NATH@ HARISH NATH<br><b>Versus</b><br>ANAMIKA TAMULI AND 2 ORS.  | MR. A BHATTACHARYYA<br>MR P S RAJA                    | MR. B SARMA<br>MRS. R S DEURI<br>MR. B GOGOI<br>MR P NAYAK<br>MS T WAPANGLA<br>MS. M DAS |
| <b>WITH</b>          |                                               |                                                                                 |                                                       |                                                                                          |
| 41                   | Cont.Cas(C)/125/2022                          | LAKHESWAR KAKATY<br><b>Versus</b><br>ANAMIKA TAMULI                             | MR. A BHATTACHARYYA<br>MR P S RAJA                    | MR. B SARMA<br>MRS. R S DEURI<br>MR. B GOGOI<br>MR P NAYAK<br>MR D KALITA                |
| <b>WITH</b>          |                                               |                                                                                 |                                                       |                                                                                          |
| 42                   | Cont.Cas(C)/126/2022                          | JATIN GOGOI<br><b>Versus</b><br>ANAMIKA TAMULI                                  | MR. A BHATTACHARYYA<br>MR P S RAJA                    | MR. B SARMA<br>MRS. R S DEURI<br>MR. B GOGOI<br>MR P NAYAK<br>MR D KALITA                |
| <b>WITH</b>          |                                               |                                                                                 |                                                       |                                                                                          |
| 43                   | Cont.Cas(C)/146/2022                          | SUNIL BARGOHAIN @ SUNIL BORGHAIN<br><b>Versus</b><br>ANAMIKA TAMULI             | MR. A BHATTACHARYYA<br>MR P S RAJA                    | MR. B SARMA<br>MRS. R S DEURI<br>MR. B GOGOI<br>MR P NAYAK<br>MS T WAPANGLA<br>MS. M DAS |
| <b>WITH</b>          |                                               |                                                                                 |                                                       |                                                                                          |
| 44                   | Cont.Cas(C)/147/2022                          | ROGENDRA KEMPRAI @ RAGENDRA<br>KEMPRAI<br><b>Versus</b><br>ANAMIKA TAMULI       | MR. A BHATTACHARYYA<br>MR P S RAJA                    | MR. B SARMA<br>MRS. R S DEURI<br>MR. B GOGOI<br>MR P NAYAK<br>MS T WAPANGLA<br>MS. M DAS |
| <b>WITH</b>          |                                               |                                                                                 |                                                       |                                                                                          |
| 45                   | Cont.Cas(C)/148/2022                          | DARSING HANSE<br><b>Versus</b><br>ANAMIKA TAMULI                                | MR. A BHATTACHARYYA<br>MR P S RAJA                    | MRS. R S DEURI<br>MS T WAPANGLA<br>MS. M DAS                                             |
| <b>WITH</b>          |                                               |                                                                                 |                                                       |                                                                                          |
| 46                   | Cont.Cas(C)/154/2022                          | CHANDRA BEY<br><b>Versus</b><br>ANAMIKA TAMULI                                  | MR. A BHATTACHARYYA<br>MR P S RAJA                    | MRS. R S DEURI<br>MS T WAPANGLA<br>MS. M DAS                                             |
| <b>WITH</b>          |                                               |                                                                                 |                                                       |                                                                                          |
| 47                   | Cont.Cas(C)/159/2022                          | KALPANA BORA SAIKIA AND ANR<br><b>Versus</b><br>ANAMIKA TAMULI                  | MR. A BHATTACHARYYA<br>MR P S RAJA                    | MR. B SARMA<br>MRS. R S DEURI<br>MS T WAPANGLA<br>MS. M DAS<br>MR A DEY                  |
| <b>WITH</b>          |                                               |                                                                                 |                                                       |                                                                                          |
| 48                   | Cont.Cas(C)/165/2022                          | ANIL NAIDING<br><b>Versus</b><br>SMTI. ANAMIKA TAMULI                           | MR. A BHATTACHARYYA<br>MR P S RAJA                    | MR. B SARMA<br>MRS. R S DEURI<br>MS T WAPANGLA<br>MS. M DAS<br>MR A DEY                  |



|    |                                                                   |                                                                                                                   |                                                 |                                                                           |
|----|-------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|---------------------------------------------------------------------------|
| 49 | <b>WITH</b><br>Cont.Cas(C)/166/2022                               | BASANTA KALITA<br><b>Versus</b><br>SMTI. ANAMIKA TAMULI                                                           | MR. A BHATTACHARYYA<br>MR P S RAJA              | MR. B SARMA<br>MRS. R S DEURI<br>MS T WAPANGLA<br>MS. M DAS<br>MR A DEY   |
| 50 | <b>WITH</b><br>Cont.Cas(C)/173/2022                               | SARSING TERANG<br><b>Versus</b><br>ANAMIKA TAMULI                                                                 | MR. A BHATTACHARYYA<br>MR P S RAJA              | MR. B SARMA<br>MRS. R S DEURI<br>MS T WAPANGLA<br>MS. M DAS<br>MR A DEY   |
| 51 | <b>WITH</b><br>Cont.Cas(C)/217/2022                               | ADHIK BAISHYA<br><b>Versus</b><br>ANAMIKA TAMULI                                                                  | MR. A BHATTACHARYYA<br>MR P S RAJA              | MR. B SARMA<br>MRS. R S DEURI<br>MS T WAPANGLA<br>MR A DEY<br>MR D KALITA |
| 52 | <b>WITH</b><br>Cont.Cas(C)/317/2022                               | LALHRILMAWI HMAR AND ANR<br><b>Versus</b><br>ANAMIKA TAMULI                                                       | MR. A BHATTACHARYYA<br>MR P S RAJA              | MR. B SARMA<br>MRS. R S DEURI<br>MS T WAPANGLA<br>MR D KALITA             |
| 53 | WP(C)/6962/2022                                                   | SMTI. SUBHAJYOTI BORGHAIN<br><b>Versus</b><br>THE UNIVERSITY GRANT COMMISSION<br>(UGC) AND 2 ORS                  | MR. P SAIKIA                                    | SC, U G C                                                                 |
| 54 | Review.Pet./44/2023<br>WP(C)/6809/2022(D/O)                       | CHIMPI GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                                    | MR. S U AHMED<br>MR A HAWARI                    | SC, ELEM. EDU<br>GA, ASSAM                                                |
| 55 | MC/63/2023<br>WP(C)/7058/2015(D/O)<br><b>in</b> WP(C)/7058/2015   | SOLIM UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                      |                                                 | SC, ELEM. EDU<br>SC, FINANCE                                              |
| 56 | <b>WITH</b><br>I.A.(Civil)/2217/2023                              | SOLIM UDDIN,<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                     |                                                 | SC, ELEM. EDU<br>SC, FINANCE                                              |
| 57 | Review.Pet./102/2023<br>WP(C)/4413/2022 (D/O)                     | RANADHIR ADHIKARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                                               | MRS. K DEVI<br>MS S A KHALIFA<br>MS S A KHALIFA | SC, ELEM. EDU<br>GA, ASSAM                                                |
| 58 | I.A.(Civil)/2242/2023<br><b>in</b> WP(C)/5343/2022                | ON THE DEATH OF GAJENDRA PATHAK<br>HIS LEGAL HEIRS PRIYAM PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR. U J SAIKIA                                  | GA, ASSAM                                                                 |
|    | <b>WITH</b><br>WP(C)/5343/2022                                    | GAJENDRA PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                  | MR. U J SAIKIA<br>MS M DAS                      | GA, ASSAM<br>SC, REVENUE                                                  |
|    | <b>WITH</b><br>I.A.(Civil)/2241/2023<br><b>in</b> WP(C)/5343/2022 | ON THE DEATH OF GAJENDRA PATHAK<br>HIS LEGAL HEIRS PRIYAM PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR. U J SAIKIA<br>MS M DAS                      | GA, ASSAM<br>SC, REVENUE                                                  |
| 59 | WP(C)/3727/2023                                                   | SOMESWAR NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                                    | MR. R PHUKAN                                    | SC, ELEM. EDU                                                             |
| 60 | <b>WITH</b><br>WP(C)/3455/2021                                    | SOMESWAR NATH<br><b>Versus</b><br>THE STATE OF ASSAM 3 ORS                                                        | MR. R PHUKAN                                    | SC, ELEM. EDU                                                             |

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV          | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS            | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH       | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA      | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN         | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA   | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS         | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS           | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD      | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN        | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM          | 30-08-2023 | To | 02-09-2023 |
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 6**

**[CIVIL BENCH-II]**

| Sr.No. Case Number         | Main Parties                                                                            | Petitioner Advocate                              | Respondent Advocate                               |
|----------------------------|-----------------------------------------------------------------------------------------|--------------------------------------------------|---------------------------------------------------|
| <b>MOTION</b>              |                                                                                         |                                                  |                                                   |
| 1 WP(C)/1136/2023          | RUPOK GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                            | MR. M KALITA<br>MR. N M DAS<br>MR. J HATIMURIA   | SC, ELEM. EDU<br>GA, ASSAM                        |
| 2 WP(C)/4237/2023<br>FIXED | DR. ASHOWAR HUSSAIN MANDAL<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS             | MR. A R SIKDAR<br>MR. S I TALUKDAR<br>J A SIKDAR | SC, RMSA<br>DY.S.G.I.<br>SC, SEC. EDU.<br>SC, SSA |
| 3 WP(C)/4332/2023          | SWAPNANIL GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                        | MR. M KALITA<br>MR. N M DAS<br>MR. J HATIMURIA   | SC, ELEM. EDU<br>GA, ASSAM                        |
| 4 WP(C)/4548/2023<br>FIXED | ALTAF HUSSAIN BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                | MR. K A MAZUMDER<br>MR E AHMED<br>MR A HAI       | SC, ELEM. EDU<br>GA, ASSAM<br>SC, HEALTH          |
| 5 WP(C)/4599/2023<br>B/O   | PULAKESH GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM 3 ORS                             | MR. D GOGOI<br>MR. P DEKA                        | GA, ASSAM<br>SC, SEC. EDU.                        |
| 6 WP(C)/4755/2023<br>FIXED | MD. SHAHENSHAH ALAM @<br>SHAHENSHAH ALAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. N H LASKAR                                   | SC, HEALTH                                        |
| 7 WP(C)/5020/2023          | ABULKHAIR MD. MUHI UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS               | MR A T M HUSSAIN                                 | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE         |
| 8 WP(C)/5027/2023          | DIGANTA DEORI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                          | MR. S HAZARIKA                                   | SC, ELEM. EDU<br>GA, ASSAM                        |
| 9 WP(C)/5035/2023          | KANAN DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                            | MR. S NATH                                       | SC, ELEM. EDU<br>SC, BTC<br>SC, FINANCE           |
| 10 WP(C)/5036/2023         | CHIKAMDAR TIRKEE AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS             | MR. D DOLEY<br>MS A DEKA                         | SC, ELEM. EDU<br>DY.S.G.I.                        |
| 11 WP(C)/5037/2023         | JEEVANJYOT KAUR SETHI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                 | MR. A GANGULY<br>MR. A DHANUKA                   | SC, N M C<br>SC, HEALTH                           |
| 12 WP(C)/5049/2023         | RANJIT SARMA<br><b>Versus</b><br>THE GAUHATI UNIVERSITY AND 4 ORS                       | MR. C BORUAH<br>MR. R BORO<br>MR A BORUAH        | SC, G U                                           |

|                                     |                                             |                                                                                                                                        |                                                                        |                                                                                                                                     |
|-------------------------------------|---------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|
| 13                                  | WP(C)/5054/2023                             | SUDIPTA NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                          | MR. N H BARBHUIYA<br>MS N J BEGUM                                      | SC, ELEM. EDU<br>GA, ASSAM                                                                                                          |
| 14                                  | WP(C)/5071/2023                             | DR. KAKOLI DUARAH<br><b>Versus</b><br>THE DIBRUGARH UNIVERSITY AND 2 ORS                                                               | MR. T DAS<br>MISS A HAZARIKA<br>MS. M M BORAH<br>MRS. M BURHAGOHAIN    | SC, DIB. UNIVERSITY                                                                                                                 |
| <b><u>ORDER (STAY VACATING)</u></b> |                                             |                                                                                                                                        |                                                                        |                                                                                                                                     |
| 15                                  | I.A.(Civil)/1560/2022<br>in WP(C)/6131/2021 | ZAHIRUL ISLAM<br><b>Versus</b><br>ANJALANA BEGUM AND 5 ORS                                                                             | MR. M H ANSARI                                                         |                                                                                                                                     |
|                                     | <b>WITH</b><br>WP(C)/6131/2021              | ANJALANA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM 5 ORS                                                                            | MR. M R KHANDAKAR<br>MR A K AZAD                                       | SC, ELEM. EDU<br>GA, ASSAM<br>MR. M H ANSARI (6)<br>MS B KALITA (6)                                                                 |
| <b><u>ADMISSION</u></b>             |                                             |                                                                                                                                        |                                                                        |                                                                                                                                     |
| 16                                  | WP(C)/5769/2016<br>PART-HEARD               | APURBA KR. NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                       | MR.R BARUAH<br>MR.R M CHOUDHURY                                        | GA, ASSAM                                                                                                                           |
| 17                                  | WP(C)/195/2017<br>PART-HEARD                | RINTU BASTIAN<br><b>Versus</b><br>THE COMMISSIONER OF CUSTOMS PREV.<br>N.E. REGION, SHILLONG and 5 ORS.                                | MR.D SAHU<br>MR.R S MISHRA                                             | MR.S C KOYAL(SC,<br>CUSTOMS)                                                                                                        |
| 18                                  | WP(C)/6307/2017<br>PART-HEARD               | ON THE DEATH OF BHATOU BORO<br>REPRESENTED BY HIS LEGAL HEIR SMTI.<br>SONESWARI BORO<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS. | MR.A B ROY<br>MR. S DEKA<br>MR. B KHAKHLARY                            | GA, ASSAM<br>MR S SARMA(Amicus<br>Curiae)<br>MR.R MAZUMDAR(Amicus<br>Curie)<br>SC, HEALTH                                           |
| 19                                  | WP(C)/5041/2016<br>B/O                      | MD. MAHSEN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                                        | MR.R BARUAH<br>MS.K DEVI<br>MS.K DAS<br>MS.R BORAH                     | MR S M T CHISTIE, SC,<br>SECONDARY EDUCATION<br>DEPARTMENT                                                                          |
| 20                                  | WP(C)/8807/2019                             | MINAKHI BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                                                       | MR. D GOGOI<br>MR. S BARTHAKUR                                         | SC, ELEM. EDU<br>GA, ASSAM                                                                                                          |
| 21                                  | WP(C)/2108/2020                             | ABDUL HYE<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                                                            | MR E AHMED<br>MR. R A CHOUDHURY                                        | MR. A R BHUYAN<br>MR. M A I HUSSAIN<br>MS H. AHMED<br>SC, SEC. EDU.                                                                 |
| 22                                  | WP(C)/2852/2021                             | HEMANTA PEGU AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                                                  | MR. B CHETRI<br>MR. K K PARASAR<br>MR P BHATTACHARJYA                  | SC, AHSEC<br>SC, AHSEC<br>SC, SEC. EDU.                                                                                             |
| 23                                  | WP(C)/789/2022<br>FIXED                     | SALEK AHMED AND 17 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                                | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN                            | SC, ELEM. EDU<br>GA, ASSAM<br>SC, SSA                                                                                               |
| 24                                  | WP(C)/3898/2022                             | BIKASH DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                                            | MR. U K NAIR<br>MR. S K DAS<br>MR R KARIM<br>MR R KARIM<br>MR D BARMAN | MR. T J MAHANTA (r-4)<br>MR. N I KHAN (r-4)<br>MR. S Z RAHMAN (r-4)<br>MR. A BORUA (r-4)<br>SC, SEC. EDU.                           |
| 25                                  | WP(C)/5013/2022<br>B/O                      | MOZIRAN NESSA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                                                                         | MR. A Y CHOUDHURY<br>MRS. Z AKHTAR<br>MR. T A CHOUDHURY<br>MR M DEY    | GA, ASSAM<br>MR. A K HUSSAIN (R-7)<br>MS S HAZARIKA (R-7)<br>MR. B HUSSAIN (R-7)<br>MR. A H M R CHOUDHURY<br>(r-8)<br>SC, SEC. EDU. |
| 26                                  | WP(C)/6768/2022                             | DEBARATI DEB<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                                                          | DR. B AHMED<br>MR. N HAQUE<br>MR. A K AZAD<br>MR S A SIKDER            | SC, ELEM. EDU<br>GA, ASSAM                                                                                                          |
| 27                                  | WP(C)/2117/2023<br>B/O                      | SMTI. ANOWARA BEGUM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS                                                           | MD. S ALOM<br>MR. M S ALAM<br>MR S J SHAMIM                            | SC, ELEM. EDU<br>SC, BTC<br>SC, SSA<br>SC, FINANCE                                                                                  |

|               |                                                              |                                                                               |                                                                                                         |                                                                                           |
|---------------|--------------------------------------------------------------|-------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|
| 28            | WP(C)/2850/2023<br>B/O                                       | JYOTI TAID<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                   | MRS. K DEVI<br>MS S A KHALIFA                                                                           | GA, ASSAM<br>SC, SEC. EDU.                                                                |
| 29            | WP(C)/4650/2023<br>FIXED                                     | AMIN SHAMSUL ALOM<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS            | MR. U K NAIR<br>MR A CHAKRABORTY<br>MR A CHETIA                                                         | SC, SEC. EDU.                                                                             |
| <b>ORDERS</b> |                                                              |                                                                               |                                                                                                         |                                                                                           |
| 30            | WP(C)/6343/2016                                              | JOYKRISHNA SAIKIA and 10 ORS<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS | MR. P PATHAK<br>MS.T KALITA<br>MSB DEVI<br>MR.S SARMA<br>MR.G GOSWAMI<br>MR. A NARZARI<br>MS. S T BOKTH | ASSTT.S.G.I.(R-1-5)                                                                       |
| 31            | Review.Pet./38/2019<br>WITH WP(C)/1547/2014 (D/O)            | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>SRI PRAFULLA KR. NATH          | MR. D SAIKIA<br>MR. N SARMA<br>MR. A DEKA                                                               |                                                                                           |
| 32            | Cont.Cas(C)/648/2019                                         | MAJAM ALI<br><b>Versus</b><br>SANJIB KUMAR BHUYAN                             | MR. S CHAUHAN<br>MR. A R SHOME<br>MR. P MAZUMDER                                                        | MR. D MOZUMDER<br>MR. S BISWAS                                                            |
| 33            | Arb.P./25/2021                                               | M/S B N SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS               | MRS. S ROY                                                                                              | SC, PWD                                                                                   |
| 34            | Cont.Cas(C)/350/2021                                         | PANKAJ KUMAR<br><b>Versus</b><br>PHANINDRA JIDUNG AND ANR.                    | MR H R A CHOUDHURY<br>MR F U BARBHUIYA<br>MS S DAS                                                      | MR. D SAIKIA<br>MR. M R LASKAR<br>MR. N J KHATANIAR                                       |
| 35            | <b>WITH</b><br>Cont.Cas(C)/387/2021                          | MADHU AGARWALLA<br><b>Versus</b><br>PHANINDRA JIDUNG and ANR.                 | MR H R A CHOUDHURY<br>MR F U BARBHUIYA<br>MS S DAS                                                      | MR. D SAIKIA (r-2)<br>MR S M T CHISTIE (r-1)<br>MR. P K BORAH (r-2)<br>MR B KAUSHIK (r-2) |
| 36            | Cont.Cas(C)/141/2022<br>FIXED, WITH WP(C)/6030/2021<br>(D/O) | URMILA DEVI<br><b>Versus</b><br>SIDDHARTH SINGH AND 4 ORS                     | MR. S N KRISHNATRAYA<br>MS. S A BEGUM                                                                   | SC, HIGHER EDU<br>MR. K GOGOI<br>MR S DAS<br>SC, HEALTH AND F W<br>SC, FINANCE DEPTT.     |
| 37            | Review.Pet./25/2023<br>WITH WP(C)/5622/2021 (D/O)            | ABDUL QAYYUM ALAMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.         | MS. D GHOSH<br>MR A W AMAN<br>MR. J ABBAS<br>MR S A BARBHUYAN<br>MR S T ADNAN                           | SC, HIGHER EDU<br>SC, AG<br>SC, U G C                                                     |
| 38            | Cont.Cas(C)/366/2023<br>B/O                                  | RINA BEGUM<br><b>Versus</b><br>SURANJANA SENAPATI                             | MR H R A CHOUDHURY<br>MR F U BARBHUIYA<br>MS S DAS                                                      |                                                                                           |
| 39            | Cont.Cas(C)/411/2023                                         | KESHAB PHUKAN AND 72 ORS.<br><b>Versus</b><br>MAMATA HOJAI AND 8 ORS.         | MR B P BORAH<br>MR P J DUTTA<br>A KALITA<br>MISS. J GOGOI<br>A KHANDAKAR                                |                                                                                           |
| 40            | WP(C)/4644/2023<br>FIXED                                     | SHAZAHAN ALI AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 12 ORS          | MR. M U MONDAL<br>MS. N NASRIN<br>MR K ISLAM<br>MR A ALIM SK<br>A A AHMED<br>MR. A W MONDAL             | SC, ELEM. EDU<br>GA, ASSAM<br>SC, SSA                                                     |
| 41            | WP(C)/4646/2023<br>FIXED, WITH OFFICE NOTE                   | ATA HIGH SCHOOL AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS      | MR A R BHUYAN<br>MR F HAQUE                                                                             | SC, SEC. EDU.                                                                             |

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV          | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS            | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH       | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA      | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN         | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA   | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS         | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS           | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD      | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN        | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM          | 30-08-2023 | To | 02-09-2023 |
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 9

#### [CRIMINAL BENCH]

| Sr.No. Case Number        | Main Parties                                                                | Petitioner Advocate                                                                                              | Respondent Advocate |
|---------------------------|-----------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------|---------------------|
| <b><u>MOTION (BA)</u></b> |                                                                             |                                                                                                                  |                     |
| 1 Bail Appln./3065/2023   | ABHIJIT TERONG<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.              | MR. A K SHARMA<br>MR. A AHAD                                                                                     | PP, ASSAM           |
| 2 Bail Appln./3069/2023   | DILIP BISWAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                 | MR. S K ROY<br>MRS. M M ROY<br>S MEDHI                                                                           | PP, ASSAM           |
| 3 Bail Appln./3070/2023   | SATRAJIT SUTRADHAR<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR F KHAN<br>MR U CHAUDHURY<br>M. GLORY<br>RHITUSHREE TALUKDAR<br>P. NATH<br>Q. KIBA<br>K. SUMI<br>MS LITO AWOMI | PP, ASSAM           |
| 4 Bail Appln./3071/2023   | MD MASUM ALAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                | MR. V N UPADHYAY<br>MS P MISHRA                                                                                  | PP, ASSAM           |
| 5 Bail Appln./3073/2023   | AKASH MUNDA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                 | MR. B P BORAH<br>MR P J DUTTA                                                                                    | PP, ASSAM           |
| 6 Bail Appln./3075/2023   | MD RINKU AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR               | MAHIBUR RAHMAN<br>MR. A RAHMAN<br>MS A AHMED                                                                     | PP, ASSAM           |
| 7 Bail Appln./3076/2023   | SHIRAJ KHAN<br><b>Versus</b><br>THE STATE OF ASSAM                          | MS D DAS                                                                                                         | PP, ASSAM           |
| 8 Bail Appln./3077/2023   | ABDUL SALAM AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN                                           | PP, ASSAM           |
| 9 Bail Appln./3078/2023   | SULTAN ALI SK<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                | MR. N UDDIN<br>MR. M ISLAM<br>MS. S SULTANA                                                                      | PP, ASSAM           |
| 10 Bail Appln./3079/2023  | AUDHA @ ABODH CHAUHAN<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. S SAHU<br>P KAKATI<br>MS A ROY                                                                               | PP, ASSAM           |
| 11 Bail Appln./3080/2023  | ABDUL SHOHID @ ABDUL SAHID<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR. M ISLAM                                                                                                      | PP, ASSAM           |

|                          |                                                               |                                                                              |                                                                            |                                |
|--------------------------|---------------------------------------------------------------|------------------------------------------------------------------------------|----------------------------------------------------------------------------|--------------------------------|
| 12                       | Bail Appln./3082/2023                                         | MITALI DAS<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. H S BORAH                                                              | PP, ASSAM                      |
| 13                       | Bail Appln./3084/2023                                         | RAJESH DAS AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. A GANGULY<br>MS. M ROY<br>MR T CHHETRI                                 | PP, ASSAM                      |
| 14                       | Bail Appln./3086/2023                                         | BIDYA RONGPHAR AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. U K BARMAN<br>MR H ALI<br>MR D PEGU<br>MR. R KONWAR<br>MS A RONGHANGPI | PP, ASSAM                      |
| 15                       | Bail Appln./3089/2023                                         | JITEN BASUMATARY AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. N DUBEY<br>MS. M DAIMARY<br>MS G.M. PRADHAN                            | PP, ASSAM                      |
| <b>MOTION</b>            |                                                               |                                                                              |                                                                            |                                |
| 16                       | AB/3006/2023                                                  | KIRAMOT SK. @ KERAMOT HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. S U AHMED<br>MR A HAWARI                                               | PP, ASSAM                      |
| 17                       | AB/3023/2023                                                  | BIKASH GOHAIN<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR A KHANIKAR<br>R L CHUTIA                                                | PP, ASSAM                      |
| 18                       | AB/3025/2023                                                  | SOHID ALI<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. M AHMED<br>MD I H LASKAR                                               | PP, ASSAM                      |
| <b>BAIL HEARING (BA)</b> |                                                               |                                                                              |                                                                            |                                |
| 19                       | Bail Appln./178/2023<br>WITH LCR, FIXED                       | CALVINSON KLIEN AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM            | MR H BARUAH<br>MR. T HUSSAIN<br>MR P P PHUKAN                              | PP, ASSAM                      |
| 20                       | Bail Appln./2114/2023<br>WITH OFFICE NOTE, LCR FILE,<br>FIXED | SAIP UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. L R MAZUMDER<br>MR. A ISLAM                                            | PP, ASSAM                      |
| 21                       | Bail Appln./2431/2023<br>WITH OFFICE NOTE, LCR FILE,<br>FIXED | MAFIZUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                        | MD. S ALOM<br>MR. M S ALAM<br>MR S J SHAMIM                                | PP, ASSAM                      |
| 22                       | Bail Appln./2495/2023<br>FIXED                                | SAPIAR RAHMAN @ SAPIUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM         | MR. A M ALAMAN<br>MR. A S TAPADER<br>MR M AHMED                            | PP, ASSAM                      |
| 23                       | Bail Appln./2503/2023<br>FIXED                                | DIPAK DAS<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. M BISWAS<br>D TALUKDAR<br>S K DAS                                      | PP, ASSAM                      |
| 24                       | Bail Appln./2548/2023<br>WITH OFFICE NOTE, FIXED              | SAHINUR ALI @ SHAHINUR ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR  | MR. A M KHAN<br>MR. R I DEWAN                                              | PP, ASSAM                      |
| 25                       | Bail Appln./2550/2023<br>WITH OFFICE NOTE, FIXED              | MAHBUB ULLAH @ HABIB ULLAH<br><b>Versus</b><br>THE STATE OF ASSAM            | MR H R CHOUDHURY<br>S. TALUKDAR                                            | PP, ASSAM                      |
| 26                       | Bail Appln./2655/2023<br>WITH LCR, FIXED                      | ABDUR ROSHID<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. A MANNAF<br>MD A S ALI                                                 | PP, ASSAM                      |
| 27                       | Bail Appln./2665/2023<br>FIXED                                | JIBESH KUMAR DEB SARMA<br><b>Versus</b><br>THE STATE OF ASSAM                | MR S SARMA<br>MR G GOSWAMI                                                 | PP, ASSAM                      |
| 28                       | Bail Appln./2852/2023<br>WITH OFFICE NOTE, FIXED              | JAYANTA BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                  | MR. A SAIKIA<br>J DASGUPTA<br>MR. A S ALI<br>MR. J ISLAM                   | MR. B K DAS (R-2)<br>PP, ASSAM |
| 29                       | Bail Appln./2951/2023<br>FIXED                                | MAHIM DEURI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                   | MR D TALUKDAR<br>MR P CHOUDHURY<br>MS B GOSWAMI<br>MS P SAIKIA             | PP, ASSAM                      |

**BAIL HEARING**



|    |                       |                                                       |                                                                             |           |
|----|-----------------------|-------------------------------------------------------|-----------------------------------------------------------------------------|-----------|
| 30 | AB/2205/2023<br>FIXED | NABIBAR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR S NOWAJ<br>MR. N MAHAJAN | PP, ASSAM |
|----|-----------------------|-------------------------------------------------------|-----------------------------------------------------------------------------|-----------|

ORDERS

|    |                                                                                       |                                                                                                                                                                 |                                                                                                  |                                                                                                                                                                                           |
|----|---------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 31 | I.A.(CrI.)/409/2023<br>in CrI.Rev.P./57/2023<br><br><b>WITH</b><br>CrI.Rev.P./57/2023 | ABDUL KADER @ KADER ALI AND 3 ORS.<br><b>Versus</b><br>SOMEZ ALI @ SOMEZ UDDIN<br><br>SOMEZ ALI @ SOMEZ UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. J AHMED<br>R BEGUM (r-2 to 5)<br>H G DAISY (r-2 to 5)<br><br>MR. R K TALUKDAR<br>MR. D BORAH | MR. D BORAH<br><br><br>MR. J AHMED (r-2 to 5)<br>MS A HUSSAIN (r-2 to 5)<br>MR Z RAHMAN (r-2 to 5)<br>R BEGUM (r-2 to 5)<br>H G DAISY (r-2 to 5)<br>MR. R ISLAM<br>PP, ASSAM<br>PP, ASSAM |
| 32 | I.A.(CrI.)/793/2023<br>in AB/2890/2023<br><br><b>WITH</b><br>AB/2890/2023             | SAHJAHAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM,<br><br>SAHJAHAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                                 | S AHMED<br><br><br>MR M RAHMAN<br>S AHMED<br>MS. R DEVI                                          | PP, ASSAM<br><br><br>PP, ASSAM                                                                                                                                                            |

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| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
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| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
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| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III]

| Sr.No.        | Case Number              | Main Parties                                                            | Petitioner Advocate                                           | Respondent Advocate                                            |
|---------------|--------------------------|-------------------------------------------------------------------------|---------------------------------------------------------------|----------------------------------------------------------------|
| <b>MOTION</b> |                          |                                                                         |                                                               |                                                                |
| 1             | WP(C)/4119/2023<br>B/O   | ABDUL BAKI SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS      | MR. M KHAN<br>MR A K DAS<br>MS J AKTAR                        | GA, ASSAM<br>SC, REVENUE                                       |
| 2             | WP(C)/4683/2023          | SUROJIT ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS            | MR. S B LASKAR<br>MR. H A LASKAR<br>MS N KALITA<br>MS D DUTTA | SC, P AND R.D.                                                 |
| 3             | WP(C)/4776/2023          | RAKIBUL KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS           | MR. K N CHOUDHURY<br>MR. R M DEKA<br>N GAUTAM<br>U U KHAN     | SC, P AND R.D.                                                 |
| 4             | WP(C)/4782/2023          | BIBHURANJAN NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS       | MR B P BORAH<br>MR P J DUTTA<br>MR H MAZUMDER                 | GA, ASSAM<br>SC, FOREST                                        |
| 5             | WP(C)/4786/2023          | DILUWAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS        | MR R S CHAUHAN                                                | GA, ASSAM<br>SC, REVENUE                                       |
| 6             | WP(C)/4860/2023<br>FIXED | BORNALI TAMULI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.        | MR P BHARADWAJ<br>MR. M K CHOUDHURY                           | SC, CO OP<br>GA, ASSAM<br>SC, APSC                             |
| 7             | WP(C)/5016/2023          | SMTI. BABY DAS (ROY)<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS   | MR SISHIR DUTTA<br>MS S MOCHAHARI<br>MR. S DUTTA              | SC, FINANCE AND<br>TAXATION<br>GA, ASSAM<br>SC, WATER RESOURCE |
| 8             | WP(C)/5018/2023          | JARINA TAYE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS            | MR G PEGU                                                     | GA, ASSAM<br>SC, HANDLOOM AND<br>TEXTILE                       |
| 9             | WP(C)/5028/2023          | RAJU SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS            | MR. D GOGOI<br>MR. R BORA                                     | SC, P W D<br>SC, DIMA HASAO<br>SC, FINANCE                     |
| 10            | WP(C)/5030/2023          | MOKIBUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS         | MD S HOQUE<br>MR. M DEKA<br>MR. F A FAROOQUE<br>MS N.KAZI     | GA, ASSAM<br>SC, P W D                                         |
| 11            | WP(C)/5031/2023          | BARNALI NATH AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR. H. BURAGOHAIN<br>MS A DEVI<br>MS. H BORAH                 | GA, ASSAM<br>SC, SEC. EDU.                                     |
| 12            | WP(C)/5034/2023          | BIMAN MEDHI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.           | MR H DAS<br>MR. B C DEKA<br>D BARUAH                          | GA, ASSAM<br>SC, HEALTH                                        |
| 13            | WP(C)/5041/2023          | AHAJ UDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.      | F K R AHMED<br>M U BARBHUYAN                                  | SC, P AND R.D.                                                 |

|                         |                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                           |                                                                               |                                                                                                                                                  |
|-------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|
| 14                      | WP(C)/5046/2023<br>CAVT.<br>NO.08242023,117800008282023,117800008302023,<br>117800008362023,117800008442023,<br>117800008642023,117800008742023,<br>117800008802023,117800008862023,117800008882/023,<br>WITH CAVT. NO. 828/23, CAVT. NO. 824/23, CAVT. NO.<br>836/23, CAVT. NO. 830/23, CAVT. NO. 844/23, CAVT. NO.<br>864/23, CAVT. NO. 874/23, CAVT. NO. 880/23, CAVT. NO.<br>886/23, CAVT. NO.888/23 | MANZURUL HAQUE LASKAR AND 9 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS          | MR. A R BHUYAN<br>MR F A LASKAR<br>MD I H LASKAR                              | MR. S P CHOUDHURY (FOR<br>CAVEATOR)<br>MS B DEVI (FOR<br>CAVEATOR)<br>MS. M BORA (FOR<br>CAVEATOR)<br>DR K PANDAV (FOR<br>CAVEATOR)<br>DY.S.G.I. |
| 15                      | WP(C)/5048/2023                                                                                                                                                                                                                                                                                                                                                                                          | KALPANA BORAH AND 527 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR. D J DAS<br>MS N MAHANTA<br>N GAUTAM  | SC, HEALTH<br>SC, FINANCE                                                                                                                        |
| 16                      | WP(C)/5056/2023                                                                                                                                                                                                                                                                                                                                                                                          | MATAB UDDIN<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMPANY LIMITED AND 3 ORS | MR H R A CHOUDHURY<br>MR. A M AHMED<br>MR. M A CHOUDHURY<br>P. GHOSH          | SC, APDCL                                                                                                                                        |
| 17                      | WP(C)/5062/2023                                                                                                                                                                                                                                                                                                                                                                                          | ABIDUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                            | MR. M A I HUSSAIN<br>N ISLAM                                                  | GA, ASSAM                                                                                                                                        |
| 18                      | WP(C)/5063/2023                                                                                                                                                                                                                                                                                                                                                                                          | ABDUL MANNAN CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 14 ORS                  | MR. S Ali<br>MR K DAS                                                         | SC, IRRIGATION                                                                                                                                   |
| 19                      | WP(C)/5070/2023                                                                                                                                                                                                                                                                                                                                                                                          | TEPURAM BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS H                           | MR S BORTHAKUR<br>MR. S BOIRAGI                                               | SC, TRANSPORT                                                                                                                                    |
| <b><u>ADMISSION</u></b> |                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                           |                                                                               |                                                                                                                                                  |
| 20                      | WP(C)/1027/2022<br>FIXED                                                                                                                                                                                                                                                                                                                                                                                 | NAREN SAUD<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                               | MR. A K BHUYAN<br>MS. N CHOUDHURY<br>MR K HUSSAIN<br>MS B BORA<br>MR A ATREYA | GA, ASSAM<br>SC, HEALTH                                                                                                                          |
| 21                      | WP(C)/4451/2022                                                                                                                                                                                                                                                                                                                                                                                          | KESHAB BAISHYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                           | MR. S K ROY<br>MR. J SINGH<br>MRS. M M ROY<br>MD K RAHMAN                     | GA, ASSAM<br>MR. D BORAH (R-8)<br>SC, REVENUE                                                                                                    |
| 22                      | WP(C)/5299/2022<br>B/O                                                                                                                                                                                                                                                                                                                                                                                   | DIBYAJYOTI BORAH AND 6 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.               | MR. U K NAIR<br>MR A CHAKRABORTY<br>MS N NEWME                                | SC, FOREST                                                                                                                                       |
| 23                      | WP(C)/5714/2022                                                                                                                                                                                                                                                                                                                                                                                          | RANJAN KRISHNA SHARMA<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                    | MR. R K TALUKDAR<br>MR. D BORAH                                               | MR SISHIR DUTTA (R2 TO<br>R8)<br>MS. S. MOCHAHARI (R2 TO<br>R8)<br>MR. S DUTTA (R2 TO R8)<br>MR S DUTTA (R2 TO R8)<br>ASSTT.S.G.I.               |
| 24                      | WP(C)/7710/2022                                                                                                                                                                                                                                                                                                                                                                                          | DEBAZEET DEB RAY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                         | MR B D DAS<br>MR H K SARMA<br>B B HUSSAIN                                     | SC, PWD                                                                                                                                          |
| 25                      | WP(C)/7763/2022<br>B/O                                                                                                                                                                                                                                                                                                                                                                                   | JAGANNATH DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                            | MR. M J BARUAH<br>MS B MAJUMDER<br>MS M NEOG                                  | GA, ASSAM<br>SC, PWD                                                                                                                             |
| 26                      | WP(C)/1795/2023                                                                                                                                                                                                                                                                                                                                                                                          | ARJUN BASFOR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                             | MR S DAS<br>MR. T DEWAN<br>MS. J GHOSH                                        | SC, FINANCE<br>SC, INDUSTRIES                                                                                                                    |
| 27                      | WP(C)/2074/2023                                                                                                                                                                                                                                                                                                                                                                                          | NABAJYOTI BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                         | MR. N K KALITA<br>MR D DEKA                                                   | GA, ASSAM<br>SC, PWD                                                                                                                             |
| 28                      | WP(C)/2464/2023<br>FIXED                                                                                                                                                                                                                                                                                                                                                                                 | KRISHNA BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                            | MR. B K GOGOI<br>C. DEKA                                                      | GA, ASSAM<br>SC, IRRIGATION                                                                                                                      |
| 29                      | WP(C)/2473/2023<br>FIXED                                                                                                                                                                                                                                                                                                                                                                                 | BIJOY LAKHI BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                       | MR. B K GOGOI<br>C. DEKA                                                      | GA, ASSAM<br>SC, IRRIGATION                                                                                                                      |
| 30                      | WP(C)/3236/2023<br>B/O                                                                                                                                                                                                                                                                                                                                                                                   | SAKTIDHAR GATHIRI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                | MR MINTU SAIKIA<br>MR J FIRDAUS<br>MS R DUTTA                                 | MR S DUTTA (r-4)<br>GA, ASSAM<br>MS S MOCHAHARI (r-4)<br>MR. S DUTTA (r-4)                                                                       |

|                      |                               |                                                                                  |                                                                                  |                                                                             |
|----------------------|-------------------------------|----------------------------------------------------------------------------------|----------------------------------------------------------------------------------|-----------------------------------------------------------------------------|
| 31                   | WP(C)/3896/2023<br>FIXED      | NILKANTA SINHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                  | MR. P J SAIKIA<br>MS. M PAUL<br>MS. S P DAS                                      | SC, AG<br>SC, PWD<br>SC, FINANCE<br>SC, DIMA HASAO                          |
| 32                   | WP(C)/4503/2023<br>FIXED      | SAURAV LAHON<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                    | MR. B K GOGOI<br>C. DEKA                                                         | GA, ASSAM<br>SC, IRRIGATION                                                 |
| <b><u>ORDERS</u></b> |                               |                                                                                  |                                                                                  |                                                                             |
| 33                   | Cont.Cas(C)/479/2022<br>FIXED | MD. ANJAR KHAN<br><b>Versus</b><br>MAHENDRA KUMAR YADAVA IFS                     | MR S CHOUDHURY<br>MR. A DEKA                                                     | MR. P N GOSWAMI<br>MR. R R Gogoi                                            |
| 34                   | Cont.Cas(C)/555/2022<br>FIXED | PRAMOD CH SARMA<br><b>Versus</b><br>LAKSHMANAN S AND 2 ORS                       | MR. S BARMAN                                                                     | MR. SURAJIT DAS (R-2)<br>MR. P P DAS (R-2)<br>MR A KALITA<br>SC, INDUSTRIES |
| 35                   | Cont.Cas(C)/644/2022          | HEMANTA SARMAH<br><b>Versus</b><br>SIDDHARTH SINGH, IAS                          | G UDDIN<br>MR P AGARWAL<br>MR. A H SARKAR                                        | MR A CHALIHA                                                                |
| 36                   | Cont.Cas(C)/230/2023          | SUBHAS CHANDRA (NO. 05038624<br>CT/GD)<br><b>Versus</b><br>RASHMI SHUKLA AND ANR | MR H TALUKDAR                                                                    |                                                                             |
| 37                   | Cont.Cas(C)/327/2023<br>FIXED | GIRISH CH. DAS<br><b>Versus</b><br>DEBOJYOTI NATH                                | B KUMAR                                                                          | MR. D SAIKIA<br>MR. R BORPUJARI<br>MR P NAYAK<br>MR A CHALIHA               |
| 38                   | Cont.Cas(C)/345/2023<br>FIXED | PADUM BORAH AND 3 ORS<br><b>Versus</b><br>PABITRA RAM KHAUND AND 2 ORS           | MRS P P BORAH<br>MR. P K DAS                                                     | MR. N UPADHAYAY (R-1,2)                                                     |
| 39                   | Cont.Cas(C)/479/2023<br>FIXED | MINTU BARMAN<br><b>Versus</b><br>RAVI SHANKAR PRASAD AND 2 ORS                   | MR D C K HAZARIKA<br>MS J KALITA<br>J BEZBARUAH                                  |                                                                             |
| 40                   | Cont.Cas(C)/511/2023<br>FIXED | JIBUN NESSA SIDDIQUE<br><b>Versus</b><br>PABAN KUMAR BORTHAKUR AND 2 ORS         | MR. M U MONDAL<br>MS. N NASRIN<br>MR A ALIM SK<br>MR. A W MONDAL                 |                                                                             |
| 41                   | Cont.Cas(C)/522/2023          | KAMAL DIHINGIA<br><b>Versus</b><br>PABAN KUMAR BORTHAKUR                         | MR K K MAHANTA (Sr.<br>Advocate)<br>MR. K M MAHANTA<br>MR S GAUTAM<br>M R Sharma |                                                                             |
| 42                   | Cont.Cas(C)/523/2023          | MINTU DAS<br><b>Versus</b><br>PABAN KUMAR BORTHAKUR AND ANR                      | MR K K MAHANTA (Sr.<br>Advocate)<br>MR. K M MAHANTA<br>MR S GAUTAM<br>M R Sharma |                                                                             |
| 43                   | WP(C)/2504/2023<br>B/O        | SANTANU BORTHAKUR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS               | MR A KAKOTI<br>MS S BORA                                                         | GA, ASSAM                                                                   |
| 44                   | WP(C)/3345/2023               | SAIFUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                   | MR H DAS<br>D BARUAH                                                             | GA, ASSAM                                                                   |
| 45                   | WP(C)/4538/2023<br>FIXED      | SUMIT PAUL AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS              | MR. A PHUKAN<br>MS S SARMA HAZARIKA                                              | GA, ASSAM<br>SC, APSC                                                       |

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV          | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS            | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH       | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA      | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN         | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA   | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS         | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS           | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD      | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN        | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM          | 30-08-2023 | To | 02-09-2023 |
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-IV]

| Sr.No. Case Number                                                         | Main Parties                                                                                                                        | Petitioner Advocate                                        | Respondent Advocate                                                                                                        |
|----------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------|
| <b>MOTION</b>                                                              |                                                                                                                                     |                                                            |                                                                                                                            |
| 1 Arb.P./26/2023                                                           | ABDUL JALIL SHEIKH<br><b>Versus</b><br>UNION OF INDIA AND ANR                                                                       | MR B CHOUDHURY<br>S.M. HASSAN                              | DY.S.G.I.                                                                                                                  |
| 2 Arb.P./27/2023                                                           | ABDUL JALIL SHEIKH<br><b>Versus</b><br>THE UNION OF INDIA                                                                           | MR B CHOUDHURY<br>S.M. HASSAN                              | DY.S.G.I.                                                                                                                  |
| 3 Arb.P./28/2023                                                           | ABDUL JALIL SHEIKH<br><b>Versus</b><br>UNION OF INDIA AND ANR                                                                       | MR B CHOUDHURY<br>S.M. HASSAN                              | DY.S.G.I.                                                                                                                  |
| 4 WP(C)/2022/2023                                                          | REJIYA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                                                        | MR M H AHMED<br>I AMIN<br>MS. N SULTANA                    | GA, ASSAM                                                                                                                  |
| 5 WP(C)/2679/2023                                                          | RAM BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                                                                         | MR S BORTHAKUR<br>MR. D GOGOI                              | GA, ASSAM<br>SC, F C I                                                                                                     |
| 6 AB/3007/2023                                                             | AMAN GUHA<br><b>Versus</b><br>THE STATE OF ASSAM                                                                                    | MR. A GANGULY<br>MR. A DUTTA<br>MR. A DHANUKA              | PP, ASSAM                                                                                                                  |
| 7 WP(C)/4190/2023<br>CAVT. NO.06692/023,<br>FIXED, WITH CAVT. NO. 669/2023 | THE BOARD OF DIRECTORS (BOD) OF<br>UTTAR BAGURIBARI GPSS LTD., BARPETA<br>AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. J M A CHOUDHURY                                        | SC, CO OP<br>GA, ASSAM<br>MR. M I HUSSAIN (FOR<br>CAVEATOR)<br>N. UDDIN (FOR<br>CAVEATOR)<br>SK ABDULLAH (FOR<br>CAVEATOR) |
| 8 WP(C)/4290/2023<br>FIXED                                                 | ABU TAHER AND 9 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                                                | M K BORAH<br>MS. P. KASHYAP                                | SC, P AND R.D.<br>GA, ASSAM                                                                                                |
| 9 WP(C)/4543/2023                                                          | SUBIMAL SAHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                       | MR. A DAS<br>MR S KHOUND<br>MR. P SENGUPTA<br>MR. N I KHAN | SC, HEALTH                                                                                                                 |
| 10 WP(C)/4818/2023<br>FIXED                                                | SWGWMDAO BASUMATARY<br><b>Versus</b><br>THE BODOLAND TERRITORIAL COUNCIL<br>AND 5 ORS.                                              | MR. D F A AHMED                                            | MR. B CHOUDHURY (R-1<br>TO R-5)<br>SC, BTC                                                                                 |

|                                            |                                                        |                                                                                                                   |                                                                              |                                                                                  |
|--------------------------------------------|--------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|----------------------------------------------------------------------------------|
| 11                                         | WP(C)/4856/2023<br>FIXED                               | RAJIB KAKATY<br><b>Versus</b><br>THE INDIAN OIL CORPORATION LTD. AND<br>5 ORS.                                    | MR. B P BORAH<br>MR P J DUTTA<br>MR H MAZUMDER                               | SC, I O C                                                                        |
| 12                                         | WP(C)/4857/2023<br>FIXED                               | JENAT MOLLAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                     | MR J MOLLAH<br>PETITIONER IN PERSON                                          | GA, ASSAM<br>SC, G M D A<br>SC, GMC<br>SC, FOREST                                |
| 13                                         | WP(C)/4885/2023<br>FIXED                               | ABDUL RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                                                     | MD. I HUSSAIN<br>H M S ELAHI                                                 | SC, P AND R.D.<br>GA, ASSAM                                                      |
| 14                                         | WP(C)/5021/2023                                        | M/S HILLS COKE PRODUCTS<br><b>Versus</b><br>THE GENERAL MANAGER, NORTH<br>EASTERN FRONTIER RAILWAYS AND 2<br>ORS. | MR. A J HAZARIKA                                                             | DY.S.G.I.                                                                        |
| 15                                         | WP(C)/5050/2023                                        | METROPOLITAN TRANSPORTS<br>ASSOCIATION GUWAHATI<br><b>Versus</b><br>TH STATE OF ASSAM AND 3 ORS                   | MR. T K MISRA<br>MR. P K MUNIR<br>MR. A. GAYAN                               | GA, ASSAM<br>SC, TRANSPORT                                                       |
| 16                                         | WP(C)/5052/2023                                        | M/S TRIBANDAM TRANSPORT<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                          | MR. T K MISRA<br>MR. P K MUNIR<br>MR. A. GAYAN                               | GA, ASSAM<br>SC, TRANSPORT                                                       |
| 17                                         | WP(C)/5053/2023                                        | GUWAHATI METRO TOURS AND TRAVELS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                 | MR. T K MISRA<br>MR. P K MUNIR<br>MR. A. GAYAN                               | GA, ASSAM<br>SC, TRANSPORT                                                       |
| 18                                         | WP(C)/5061/2023                                        | TAPAN CH KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                                  | MR. T K BHUYAN<br>MR A ALI<br>MS. M KHATUN                                   | GA, ASSAM                                                                        |
| 19                                         | WP(C)/5066/2023<br>B/O                                 | PINKY BHATTACHARJEE<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS.                                             | MR. SAILENDRA DEKA<br>MR JITENDRA DAS<br>MS L RONGPIPI                       | DY.S.G.I.                                                                        |
| <b><u>ORDER (STAY VACATING)</u></b>        |                                                        |                                                                                                                   |                                                                              |                                                                                  |
| 20                                         | I.A.(Civil)/2363/2023<br>in WP(C)/4002/2023            | NAYANJYOTI SELF HELP GROUP<br><b>Versus</b><br>KUMAR KAIBARTA GAON MEEN SILPA<br>SAMABAI SAMITY LTD AND 5 ORS.    | MR S KHOUND                                                                  | GA, ASSAM                                                                        |
|                                            | <b>WITH</b><br>WP(C)/4002/2023<br>CAVT. NO. 07202/023, | KUMAR KAIBARTA GAON MEEN SILPA<br>SAMABAI SAMITY LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.           | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR. D J DAS<br>MS N MAHANTA<br>N GAUTAM | GA, ASSAM<br>MR. D BARUAH<br>MS. T SOM (r 6)<br>MR. P K BORDOLOI<br>FOR CAVEATOR |
| <b><u>ORDER (IMPLEADMENT OF PARTY)</u></b> |                                                        |                                                                                                                   |                                                                              |                                                                                  |
| 21                                         | I.A.(Civil)/2354/2023<br>in Cont.Cas(C)/405/2023       | M/S BIVA BAKERS PVT LTD<br><b>Versus</b><br>ANITA PARVEEN AND 2 ORS                                               | MS N SAIKIA                                                                  |                                                                                  |
|                                            | <b>WITH</b><br>Cont.Cas(C)/405/2023                    | M/S BIVA BAKERS PVT LTD<br><b>Versus</b><br>ANITA PARVEEN AND ANR                                                 | MS N SAIKIA<br>MS. J TAMULI                                                  | MR. R K D CHOUDHURY (r-1)<br>MS. L DEVI (r-1)                                    |
| <b><u>ADMISSION</u></b>                    |                                                        |                                                                                                                   |                                                                              |                                                                                  |
| 22                                         | WP(C)/3725/2017                                        | M/S. DONYI POLO ENTERPRISE and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and 6 ORS.                             | MR.T J MAHANTA<br>MR.A BARUA<br>MR.A BHATTACHARYA                            | MR.N C DAS(R-7)<br>GA, ASSAM<br>MR.R ALAMR-7<br>SC, M A C<br>MR.S BORTHAKUR      |
| 23                                         | WP(C)/6630/2018<br>FIXED                               | MAHESH CHANDRA KAKATI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                           | MR. S J SARMAH<br>MR. S N ADHYAPAK                                           | SC, IRRIGATION                                                                   |

|                      |                                                                   |                                                                                                                                                    |                                                                                                                   |                                                                                                                                                                |
|----------------------|-------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 24                   | WP(C)/2204/2022<br>FIXED                                          | NAWAL KISHOR SAHANI<br><b>Versus</b><br>THE INDIAN INSTITUTE OF TECHNOLOGY<br>AND 5 ORS                                                            | MR. B D KONWAR SR. ADV.<br>MR. S SAHU<br>MR. M K ALI<br>MS. S SARMA<br>MR H AGARWAL<br>MR J SINGH<br>MS. D BRAHMA | MR. R P KAKOTI SR. ADV.<br>(r-1 to 4)<br>MR. K GOGOI<br>MR A B DEY (r-1 to 4)<br>MR. S SUTRADHAR (r-1 to 4)<br>SC, IIT<br>ASSTT.S.G.I.                         |
| 25                   | WP(C)/5707/2022<br>FIXED                                          | M/S BALAHI CHAMPARA FISHERY CO-<br>OPERATIVE SOCIETY LTD<br><b>Versus</b><br>THE ASSAM FISHERIES DEVELOPMENT<br>CORPORATION LTD AND 4 ORS          | MR. N C DAS<br>MS. M DEVI<br>MR. A DAS                                                                            | MR. N BORAH(R-5)<br>MR H MAZUMDER(R-5)<br>SC, AFDC                                                                                                             |
| 26                   | WP(C)/873/2023                                                    | AMINUL HOQUE AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                                                                | MR A ISLAM                                                                                                        | SC, P AND R.D.<br>GA, ASSAM<br>MR. S BORTHAKUR (R-7)<br>MS. M. KONYAK. W (R-7)<br>SC, REVENUE                                                                  |
| 27                   | WP(C)/1055/2023                                                   | DHARMANANDA DAS AND 10 ORS.<br><b>Versus</b><br>STATE OF ASSAM AND 9 ORS.                                                                          | MR. K SARMA<br>MR. S BORUAH                                                                                       | MR. M K CHOUDHURY (R4-<br>R10)<br>GA, ASSAM<br>MR. A BARKATAKI (R4-R10)<br>MR P BHARDWAJ (R4-R10)<br>MR. M SARMA (R4-R10)<br>MS. ANASUYA C (R4-R10)<br>SC, GHC |
|                      | <b>WITH</b><br>I.A.(Civil)/1312/2023<br><b>in</b> WP(C)/1055/2023 | BHASKAR PATHAK AND 6 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 13 ORS.                                                                       | MR. M K CHOUDHURY<br>MR A BORKATAKI                                                                               | MR. K SARMA                                                                                                                                                    |
| 28                   | WP(C)/1476/2023<br>FIXED                                          | BOLAI ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                                         | MR. JUNM LASKAR<br>MS. J GHOSH                                                                                    | SC, FOREST                                                                                                                                                     |
|                      | <b>WITH</b><br>I.A.(Civil)/1011/2023<br><b>in</b> WP(C)/1476/2023 | BOLAI ROY,<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                                        | MR. JUNM LASKAR<br>MS. J GHOSH                                                                                    | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD<br>SC, FOREST                                                                                         |
| 29                   | WP(C)/2971/2023                                                   | MONIKA MUCHAHARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                                                                  | MS. R CHOUDHURY<br>MR. A H M R CHOUDHURY                                                                          | GA, ASSAM<br>SC, BTC                                                                                                                                           |
| 30                   | WP(C)/4692/2023<br>FIXED                                          | NORTH EAST BHARAT PETROLEUM<br>PACKED LIQUIFIED PETROLEUM GAS<br>TRANSPORTERS ASSOCIATION AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MS N MAHANTA                                                                 | MR. S S ROY (r-2)<br>MR. S S ROY (r-2)<br>MR. S BORTHAKUR (r-2)<br>DY.S.G.I.                                                                                   |
| <b><u>ORDERS</u></b> |                                                                   |                                                                                                                                                    |                                                                                                                   |                                                                                                                                                                |
| 31                   | Cont.Cas(C)/352/2022                                              | M/S UDAY DISTRIBUTORS AND ANR<br><b>Versus</b><br>B KALYAN CHAKRAVARTHY AND 3 ORS<br>(B)                                                           | MR R SINGHA                                                                                                       | MR S M T CHISTIE (R-1)<br>MR. N J KHATANIAR (R1)<br>MR. B GOGOI (r-2)<br>MR P NAYAK (r-2)<br>MR A CHALIHA (r- 2)                                               |
| 32                   | Cont.Cas(C)/743/2022                                              | JYOTI CHANGAMI<br><b>Versus</b><br>GYANENDRA DEV TRIPATHI AND ANR                                                                                  | MR MINTU SAIKIA                                                                                                   | MR. D SAIKIA (R1)<br>MS. P R MAHANTA (R1)<br>MR. R BORPUJARI (R1)                                                                                              |
| 33                   | Arb.P./8/2023                                                     | GEO TECH INFRASTRUCTURE<br><b>Versus</b><br>BASU-SHIMRAY (JV) AND ANR                                                                              | MR G N SAHEWALLA<br>MR M SAHEWALLA<br>MS T J SAHEWALLA<br>MD. ASLAM                                               | MR. K GOGOI<br>DY.S.G.I.                                                                                                                                       |
| 34                   | Cont.Cas(C)/400/2023                                              | BIRENDRA NATH BHUYAN<br><b>Versus</b><br>CHANDAN SARMA AND 3 ORS                                                                                   | MR. P PATHAK<br>MR. A NARZARI<br>MS. S T BOKTH                                                                    |                                                                                                                                                                |
| 35                   | WP(C)/573/2023<br>FIXED, PERSONAL APPEARANCE<br>AT 10:15 AM       | DAKHIN SALMARA MATSYAJIBI FISHERY<br>CO-OPERATIVE SOCIETIES LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                   | MR. A F N U MOLLAH<br>K ZAMAN                                                                                     | SC, P AND R.D. (R 4 & 5)<br>GA, ASSAM                                                                                                                          |



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|----|---------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|
| 36 | I.A.(Civil)/2450/2023<br>FIXED<br><b>in</b> WP(C)/4051/2023<br><br><b>WITH</b><br>WP(C)/4051/2023 | SAURAV SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                                         | S N NATH<br>MR H DAS<br>MS. M BEGUM<br>S NATH                   | GA, ASSAM                                                                                                          |
|    |                                                                                                   | SAURAV SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                                         | S N NATH<br>MR H DAS<br>MS. M BEGUM<br>S NATH                   | GA, ASSAM                                                                                                          |
| 37 | I.A.(Civil)/2451/2023<br>FIXED<br><b>in</b> WP(C)/4177/2023<br><br><b>WITH</b><br>WP(C)/4177/2023 | PALASH CHAUDHURY AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                                             | MR. S BARMAN                                                    | GA, ASSAM<br>SC, APDCL                                                                                             |
|    |                                                                                                   | PALASH CHAUDHURY AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                                             | MR L RABHA<br>MR. S BARMAN                                      | GA, ASSAM<br>SC, APDCL                                                                                             |
| 38 | I.A.(Civil)/2456/2023<br>FIXED<br><b>in</b> WP(C)/4049/2023<br><br><b>WITH</b><br>WP(C)/4049/2023 | CHARAN RAY,<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                                           | S N NATH<br>MR H DAS<br>MS. M BEGUM<br>S NATH                   | GA, ASSAM                                                                                                          |
|    |                                                                                                   | CHARAN RAY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                                            | S N NATH<br>MR H DAS<br>MS. M BEGUM<br>S NATH                   | GA, ASSAM                                                                                                          |
| 39 | WP(C)/4004/2023                                                                                   | KARUNA DEURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                                                          | MR R SINGHA<br>MS S PATOWARY                                    | SC, P AND R.D.<br>SC, FINANCE AND<br>TAXATION<br>SC, BTC                                                           |
| 40 | WP(C)/4524/2023<br>FIXED                                                                          | JANARDAN KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                                                       | MR. H C SARMA<br>MR L SARMA<br>MR. K MALAKAR                    | SC, P AND R.D.<br>GA, ASSAM<br>SC, BTC                                                                             |
| 41 | WP(C)/4539/2023<br>FIXED                                                                          | KINARAM BORO<br><b>Versus</b><br>THE BODOLAND TERRITORIAL COUNCIL<br>AND 4 ORS                                                         | MR. J LASKAR                                                    | SC, BTC                                                                                                            |
| 42 | WP(C)/4805/2023<br>B/O                                                                            | ADITYA KUMAR GHOSH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                    | MR M A ISLAM<br>MR J I MONDAL<br>MR J ISLAM                     | GA, ASSAM                                                                                                          |
|    |                                                                                                   | <b>HEARING</b>                                                                                                                         |                                                                 |                                                                                                                    |
| 43 | WP(C)/3966/2013<br>FIXED                                                                          | PUBALI HOUSING CO-OPERATIVE<br>SOCIETY LTD.<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS                                           | MR.S C KEYAL<br>MR.S K GHOSH<br>MR.S P CHOUDHURY<br>MRB KAUSHIK | MR.P K ROY<br>C.G.C.<br>MS.D SINHA<br>MR.M DUTTA<br>MR.A CHOUDHURY<br>MS.A DAS<br>ASSTT.S.G.I.<br>MR.S K CHOUDHURY |
| 44 | WP(C)/2933/2020<br>B/O, WITH LCR                                                                  | AGRICULTURAL AND PROCESSED FOOD<br>PRODUCTS EXPORTS DEVELOPMENT<br>AUTHORITY (APEADA)<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS | MR. K R BOROOAH                                                 | MR. L C DEY<br>MR H Dey<br>ASSTT.S.G.I.                                                                            |
| 45 | WP(C)/2764/2022<br>CAVT. NO.02732/022,<br>FIXED                                                   | TRIMURTI ANUSUSHITA JATI SIKHITA<br>NIBONUWA SELF HELP GROUP AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                  | MR. H. BURAGOHAIN<br>MS. J TAMULI<br>MISS. M BORAH<br>MS A DEVI | MR D KALITA<br>GA, ASSAM<br>FOR CAVEATOR                                                                           |

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV          | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS            | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH       | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA      | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN         | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA   | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS         | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS           | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD      | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN        | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM          | 30-08-2023 | To | 02-09-2023 |
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,1st September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

[CIVIL BENCH-III]

| Sr.No. Case Number        | Main Parties                                                                       | Petitioner Advocate                                                                          | Respondent Advocate                                                                                                                                         |
|---------------------------|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>ADMISSION</b>          |                                                                                    |                                                                                              |                                                                                                                                                             |
| 1 WP(C)/223/2017          | PRANABJYOTI DAS<br><b>Versus</b><br>THE AIRPORT AUTHORITY OF INDIA and<br>4 ORS.   | MR.S C BISWAS<br>MS.K L R YANTHAN<br>MS.J BORAH<br>MR. S BISWAS<br>MS.U NANDA<br>MR.P BISWAS | MR.R DUBEY<br>MS.A B KAYASTHA<br>MS.M SAIKIA<br>SC, A A I                                                                                                   |
| 2 WP(C)/785/2017          | RUPAM CHANDRA NATH<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.               | MR.S K GOSWAMI<br>MR.N BARMAN<br>MR.B K GOSWAMI                                              | GA, ASSAM<br>MR Z HUSSAIN<br>MR. M HOQUE<br>MR. A BHATTACHARYYA                                                                                             |
| 3 WP(C)/1012/2017         | RINU SAIKIA HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.             | MS J BHUYAN<br>MR.B SINHA<br>MR.A K DAS                                                      | GA, ASSAM                                                                                                                                                   |
| 4 WP(C)/2097/2017         | RAJA PRASHAD<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS.                     | MR.A B CHOUDHURY<br>MR. S SAHU<br>MR. M K ALI<br>MR.M A CHOUDHURY<br>MR.M K SHARMA           | C.G.C.<br>MR.G PEGU<br>GA, NAGALAND<br>ASSTT.S.G.I.                                                                                                         |
| 5 WP(C)/2153/2017         | DEEPAK<br><b>Versus</b><br>THE UNION OF INDIA and 6 ORS.                           | MR.S K JAIN<br>MR.R MAJUMDAR<br>MR.R K JAIN                                                  | MR.A K SARKARSC,<br>N.F.Railway.<br>MR.D K DEY<br>SC, NF RLY                                                                                                |
| 6 WP(C)/3781/2017         | CHAKRADHAR SOUD and 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.       | MR.S DAS<br>MS.D BARUAH<br>MR.N BARUAH<br>MS.R T DAS<br>MR.K DAS                             | SC, APDCL                                                                                                                                                   |
| 7 WP(C)/3790/2017         | NABAJYOTI DAS and 7 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND19 ORS          | MRS. M BARMAN<br>MR.D K SHARMA<br>MS.J DEKA                                                  | MR.P CHAKRABORTY(R- 5 -<br>20)<br>MR.A D CHOUDHURY(R- 5 -<br>20)<br>MR.D CHOUDHURYR- 5 -<br>20<br>MR. P DUTTA(R- 5 - 20)<br>SC, HEALTH & F W<br>MRS.S SARMA |
| 8 WITH<br>WP(C)/2699/2017 | HAREKRISHNA CHOUDHURY and 15 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 3 ORS | MR.A D CHOUDHURY<br>MR.T CHAKRABORTY<br>MR.D CHOUDHURY<br>MR. P DUTTA                        | SC, HEALTH                                                                                                                                                  |

|    |                                                 |                                                                                                                                 |                                                                                             |                                                                                                                          |
|----|-------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------|
| 9  | WP(C)/3960/2017                                 | KARISHMA DAS<br><b>Versus</b><br>THE STATE OF ASSAM and 3 ORS.                                                                  | MR.A J DAS<br>MR.G RENGMA<br>MR.P DEKA                                                      | GA, ASSAM                                                                                                                |
| 10 | WP(C)/5646/2017                                 | FARUK ALI AHMED<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.                                                               | MS.T KALITA<br>MS B DEVI<br>MR.S SARMA<br>MR.G GOSWAMI                                      | DR. B U AHMED<br>GA, ASSAM<br>MR. N HAQUE<br>MR. A RAHMAN<br>MR. S R BARBHUIYA<br>MR M HUSSAIN<br>SC, P H E<br>GA, ASSAM |
| 11 | WP(C)/6717/2017                                 | SYEDA SAHERA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.                                                            | MR A ISLAM<br>MR.G Z AHMED<br>MR.A A HUSSAIN                                                | GA, ASSAM                                                                                                                |
| 12 | WP(C)/6833/2017                                 | NIPEN KALITA<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.                                                                  | MR.K A MAZUMDER<br>MR.A MALIK                                                               | GA, ASSAM                                                                                                                |
| 13 | WP(C)/7187/2017                                 | SAMIRAN CHAMUAH<br><b>Versus</b><br>THE STATE OF ASSAM and ANR                                                                  | MS.N HAWELIA<br>MS.N GOGOI<br>MS.N MECH<br>MR.M L GOPE<br>MS.N BORDOLOI                     | SC, FINANCE & TAXATION                                                                                                   |
| 14 | WP(C)/1203/2018<br>B/O                          | SMT. ANU DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                                                  | MRS M D CHOWDHURY<br>MR. G AGARWAL<br>MS. R K SAINI                                         | GA, ASSAM                                                                                                                |
| 15 | WP(C)/2194/2018                                 | RUHINI KR. NATH AND 8 ORS.<br><b>Versus</b><br>THE COMMISSIONER AND SECRETARY<br>AND ANR.                                       | MR. A DEKA<br>MR. B K DAS<br>MR S CHOUDHURY<br>MR. S P DAS                                  | GA, ASSAM                                                                                                                |
| 16 | WP(C)/5193/2018                                 | ON THE DEATH OF RAMESH KUMAR<br>SHARMA HIS LEGAL HEIR ANNU SHARMA<br>AND ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS. | MR. S DUTTA<br>MR S CHOUDHURY<br>MR. H DAS                                                  | MRS. A GAYAN, CGC<br>ASSTT.S.G.I.                                                                                        |
| 17 | WP(C)/4700/2019                                 | NO. EX-TC NO. 61611 RECT/GD SATISH<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS                                             | MRS P BARMAN<br>MR. R MAZUMDAR<br>MRS P RAI<br>MR H BEZBARUA<br>MR. U SARMA<br>MS. P K DEVI | MR. S S ROY<br>ASSTT.S.G.I.                                                                                              |
| 18 | WP(C)/6228/2019                                 | TAPAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                                                       | MR. S BORTHAKUR<br>MR G BOKALIAL<br>MR. R R KAUSHIK                                         | GA, ASSAM                                                                                                                |
| 19 | WP(C)/7045/2019<br>B/O                          | DILWAR HUSSAIN BARBHUIYA<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS                                                       | MR. L R MAZUMDER<br>MR. A Z AHMED<br>MR I HOQUE                                             | MR H GUPTA<br>ASSTT.S.G.I.                                                                                               |
| 20 | WP(C)/447/2020<br>FIXED                         | SMT. SAYA BISWAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                                                              | MR D BORUAH<br>MR N N UPADHYAYA<br>MR. B B KAKATI                                           | GA, ASSAM<br>SC, HEALTH<br>SC, BTC                                                                                       |
| 21 | Review.Pet./6/2021<br>WP(C)/504/2014 (D/O), B/O | C CHANDRA KUMAR<br><b>Versus</b><br>THE UNION OF INDIA AND 8 ORS.                                                               | MR. I H SAIKIA<br>MR. K KALITA<br>MR. M R CHOUDHURY                                         | MR. R K D CHOUDHURY,<br>D.S.G.I.<br>MR. R K TALUKDAR(R-6)<br>ASSTT.S.G.I.                                                |
| 22 | WP(C)/273/2021<br>FIXED                         | HAJERA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                                                   | MR. K M HALOI<br>MR. B BISHAYA<br>MR R SARKAR                                               | SC, CO OP<br>GA, ASSAM<br>MR. J M A CHOUDHURY (R-4,6)<br>MS. S T BOKTH (R-4,6)                                           |
| 23 | WP(C)/850/2021                                  | RANJITA GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                                                  | MRS L BORUAH<br>MS M BORAH<br>MR. B B BORAH<br>MS K TSUKRU                                  | GA, ASSAM<br>SC, FINANCE                                                                                                 |
| 24 | WP(C)/1131/2021                                 | BIKRAM MALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                                    | MR. P P MEDHI<br>MR. S A CHOUDHURY                                                          | SC, P H E<br>SR. GA, ASSAM                                                                                               |
| 25 | WP(C)/1315/2021                                 | DWIPJYOTI PATOWARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                                             | MR. B K DAS                                                                                 | GA, ASSAM                                                                                                                |

|                      |                                            |                                                                                                  |                                                              |                                                                                                                      |
|----------------------|--------------------------------------------|--------------------------------------------------------------------------------------------------|--------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------|
| 26                   | WP(C)/1832/2021<br>FIXED                   | SILA DEVI AND ANR<br><b>Versus</b><br>THE MANAGING DIRECTOR AND 4 ORS                            | MS. A BHATTACHARYYA<br>MR. P KALITA<br>MR. B M CHOUDHURY     | MR B K SINGH<br>SC, F C I                                                                                            |
| 27                   | WP(C)/3599/2021                            | UDDIPTA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS.                                    | MR. A GOYAL<br>MR. A CHOUDHURY<br>MS R OJAH<br>MR. J P MORE  | GA, ASSAM<br>SC, FINANCE DEPTT.<br>SC, HEALTH                                                                        |
| 28                   | WP(C)/3917/2021                            | NARENDRA SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                                | MD R ISLAM<br>MR D N SARMA<br>S K DAS                        | SC, PNRD<br>GA, ASSAM<br>MS. M D BORA (SC,<br>WELFARE AND<br>DEVELOPMENT OF<br>MINORITIES DEPARTMENT)<br>SC, FINANCE |
| 29                   | WP(C)/4095/2021                            | DIPAK CHANDRA DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                              | MR. S BANIK<br>MR A RAZZAK                                   | GA, ASSAM<br>SC, PWD                                                                                                 |
| 30                   | WP(C)/4287/2021                            | PANKAJ BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                   | MR. R PHUKAN                                                 | GA, ASSAM                                                                                                            |
| 31                   | WP(C)/4466/2021                            | PRANJAL DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                     | MR. U K BARMAN<br>MR H ALI<br>MR. M MALAKAR<br>MR. R KONWAR  | SC, IRRIGATION<br>SC, BTC                                                                                            |
| 32                   | WP(C)/4937/2021                            | SURENDRA KUMAR SARMAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                           | MR D C K HAZARIKA<br>MS J KALITA                             | GA, ASSAM<br>SC, GAD<br>SC, IRRIGATION                                                                               |
| 33                   | WP(C)/5154/2021                            | TIRANGTA NARZARY<br><b>Versus</b><br>THE ASSAM POWER GENERATION<br>CORPORATION LIMITED AND 3 ORS | MR P K DAS<br>MR. M BARUAH                                   | SC, APDCL                                                                                                            |
| 34                   | WP(C)/5557/2021                            | BIJEN RONGPI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                   | MR D C K HAZARIKA<br>MS J KALITA                             | GA, ASSAM<br>SC, FOREST                                                                                              |
| 35                   | WP(C)/5923/2021                            | PRADIP CHELENG<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                  | MR. D P CHALIHA<br>MS M ROY                                  | GA, ASSAM<br>SC, IRRIGATION                                                                                          |
| <b><u>ORDERS</u></b> |                                            |                                                                                                  |                                                              |                                                                                                                      |
| 36                   | WP(C)/1179/2018                            | NABAJYOTI DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                | MR A CHOUDHURY<br>MS. M KONCH<br>MS. A KAUSHAR<br>MR S ISLAM | GA, ASSAM                                                                                                            |
| 37                   | Cont.Cas(C)/49/2019                        | SHYAMAL KANTI AICH<br><b>Versus</b><br>BORSINGH RONGPI AND ANR.                                  | MRS. P GOSWAMI<br>MRS N SAIKIA<br>MS. L BORGHAIN             | MR. B GOSWAMI<br>MS. S CHUTIA<br>MR. P KAKATI                                                                        |
| 38                   | Cont.Cas(C)/304/2019                       | KALYAN KHATANIAR<br><b>Versus</b><br>M. ANGAMUTHU                                                | MR. S BORA<br>MS J RAJKUMARI                                 | MS M HAZARIKA<br>MS. S KHOUND                                                                                        |
| 39                   | Cont.Cas(C)/90/2021                        | MD. GIASUDDIN AHMED AND 2 ORS<br><b>Versus</b><br>ALTAMAS BAIG                                   | MR S BHARALI<br>MR. M DAS<br>MR. J HAZARIKA<br>MR. N K NEOG  | MR. P N GOSWAMI                                                                                                      |
| 40                   | Cont.Cas(C)/409/2021                       | INTAZ ALI<br><b>Versus</b><br>RAKESH SETHI AND ANR.                                              | MR. M U MAHMUD<br>MR S H MAHMUD<br>MS. M BEGUM               | MR H GUPTA (R-1,2)<br>MS. R M SARMAH (R-1,2)                                                                         |
| 41                   | Cont.Cas(C)/442/2021                       | SUSHANTA KR SARMA<br><b>Versus</b><br>NARAYAN DAS AND ANR                                        | MR. SK S N MOHAMMAD<br>MR. SK N MOHAMMAD<br>MR A IKBAL       |                                                                                                                      |
| 42                   | WP(C)/4903/2021                            | DEEP PAUL<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                       | MR. A R SIKDAR<br>M M ZAMAN                                  | SC, PNRD<br>GA, ASSAM<br>SC, APSC<br>SC, P H E                                                                       |
| 43                   | I.A.(Civil)/625/2022<br>in WP(C)/1215/2021 | SIVA PRASAD BEZBARUAH<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                           | MR. L K BORAH                                                | ASSTT.S.G.I.                                                                                                         |

|    |                                                                               |                                                                        |                                                                    |                                               |
|----|-------------------------------------------------------------------------------|------------------------------------------------------------------------|--------------------------------------------------------------------|-----------------------------------------------|
|    | <b>WITH</b><br>WP(C)/1215/2021                                                | SIVA PRASAD BEZBARUAH<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS | MR. L K BORAH<br>SC, F C I<br>MR. J PAWE                           | ASSTT.S.G.I.                                  |
| 44 | I.A.(Civil)/3394/2022<br>IN WP(C)/4894/2021(D/O)<br><b>in</b> WP(C)/4894/2021 | FUZAIL AHMED LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. D M H R KHAN<br>MR. D M H R KHAN<br>MR. N ISLAM<br>MR. T K DEY | GA, ASSAM<br>SC. AGRICULTURE                  |
| 45 | WP(C)/1154/2023                                                               | ABINAS BORA<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.              | MR. P BORDOLOI<br>MS M NIROLA                                      | C.G.C.<br>MR. S S ROY<br>DY.S.G.I.<br>SC, NRL |

#### **HEARING**

|    |                                  |                                                                       |                                             |                                                          |
|----|----------------------------------|-----------------------------------------------------------------------|---------------------------------------------|----------------------------------------------------------|
| 46 | WP(C)/2790/2016<br>WITH LCR, B/O | JIBON JYOTI BORAH<br><b>Versus</b><br>THE PRESIDING OFFICER and 4 ORS | MR.S CHAMARIA<br>MR.D SARMAH<br>MR.M PHUKON | MR. S C KEYAL R- 2 TO 5<br>MR.D K SAIKIA (R-1)<br>C.G.C. |
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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV          | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS            | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH       | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA      | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN         | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA   | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS         | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS           | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD      | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN        | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM          | 30-08-2023 | To | 02-09-2023 |
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

| Sr.No.             | Case Number                    | Main Parties                                                                  | Petitioner Advocate                                                                                        | Respondent Advocate         |
|--------------------|--------------------------------|-------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|-----------------------------|
| <b>WITHDRAWAL</b>  |                                |                                                                               |                                                                                                            |                             |
| 1                  | CRP(IO)/240/2022<br>B/O        | MD. BHAINUR ALI<br><b>Versus</b><br>SYED MOFRUJ ALI                           | MR. A PAUL                                                                                                 |                             |
| <b>MOTION (BA)</b> |                                |                                                                               |                                                                                                            |                             |
| 2                  | Bail Appln./2797/2023<br>FIXED | JUGAL KUMAR BORA<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>SAMIM RAHMAN | PP, ASSAM                   |
| <b>MOTION</b>      |                                |                                                                               |                                                                                                            |                             |
| 3                  | Tr.P.(C)./78/2023              | BARNALI BHUYAN NATH<br><b>Versus</b><br>UTPALJYOTI NATH                       | MR. R SALOI<br>MR H AGARWAL                                                                                |                             |
| 4                  | CRP/113/2023<br>B/O            | BHASKAR HALOI<br><b>Versus</b><br>APURBA KUMAR MEDHI AND 3 ORS                | MR. S CHAMARIA<br>MR A N SARMAH<br>MR M M ZAMAN                                                            |                             |
| 5                  | CRP/132/2023                   | L. HMACHHUANI CHONGLOI<br><b>Versus</b><br>KIMNEMTING VAIPHEI AND 2 ORS       | MR. U N CHATTRY<br>MS A GOGOI<br>MR. O LASKAR                                                              |                             |
| 6                  | CRP(IO)/273/2023<br>B/O        | SHEPHALI SINHA<br><b>Versus</b><br>CHABI SENA DEBI AND 2 ORS                  | MS. S B CHOUDHURY<br>MR. S K DAS                                                                           |                             |
| 7                  | CRP(IO)/275/2023               | NUR ISLAM AND 14 ORS<br><b>Versus</b><br>MAYURI KHATUN @ MAYURI BIBI AND ORS. | MR. J AHMED<br>R BEGUM<br>H G DAISY<br>MR N ZAMAN<br>MRS. S KALITA                                         |                             |
| 8                  | CRP(IO)/276/2023               | SATYABRATA PAUL AND ANR.<br><b>Versus</b><br>KELISH RANJAN DEY AND 20 ORS.    | MR. A BHATTACHARJEE<br>MR. D J KAPIL                                                                       | GA, ASSAM                   |
| 9                  | CRP(IO)/277/2023               | PUNYA DEO MISHRA<br><b>Versus</b><br>VIVEK SHARMA AND 2 ORS                   | MR G BAISHYA<br>MS. P DAS                                                                                  |                             |
| 10                 | CRP(IO)/278/2023               | AJIBOR RAHMAN<br><b>Versus</b><br>AMZAD MONDAL AND 6 ORS.                     | MR. P HAZARIKA<br>MR. T R SARMA<br>MR. A K ROY<br>MR M KASHYAP                                             | SC, P AND R.D.<br>GA, ASSAM |

|                                                  |                                                                |                                                                                 |                                                                                          |           |
|--------------------------------------------------|----------------------------------------------------------------|---------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|-----------|
| 11                                               | CRP(IO)/279/2023                                               | SAYEB ALI<br><b>Versus</b><br>MUSSTT JAHIRAN BEWA AND 4 ORS                     | MR. N HAQUE<br>MR M HUSSAIN<br>MR. M A I HUSSAIN<br>N ISLAM                              |           |
| 12                                               | AB/3024/2023                                                   | SAHAB UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. M AHMED<br>MD I H LASKAR                                                             | PP, ASSAM |
| <b><u>ADMISSION</u></b>                          |                                                                |                                                                                 |                                                                                          |           |
| 13                                               | CRP/42/2022                                                    | MUSSTT AYESHA BEGUM<br><b>Versus</b><br>MUSSTT MOINA BEGUM AND ANR              | MR. S P CHOUDHURY<br>MR K BISWAKARMA<br>MS B DEVI                                        |           |
|                                                  | <b>WITH</b><br>I.A.(Civil)/1429/2022<br><b>in</b> CRP/42/2022  | MUSSTT AYESHA BEGUM<br><b>Versus</b><br>MUSSTT MOINA BEGUM AND ANR              | MR. S P CHOUDHURY<br>MR K BISWAKARMA                                                     |           |
| 14                                               | CRP(IO)/226/2022                                               | RINJUMONI BORA SAHU AND ANR<br><b>Versus</b><br>BABLU DAS                       | MR. L N DIHINGIA<br>MR. A K SAHU<br>MR. S SAHU                                           |           |
| 15                                               | RFA/37/2023                                                    | DEBASISH LAHIRI AND ANR.<br><b>Versus</b><br>ANUP KUMAR AGARWALA AND ANR.       | MR. R K BHUYAN<br>MR A ZAMAN<br>MS. R DUTTA<br>MR. M KASHYAP                             |           |
| 16                                               | RFA/38/2023                                                    | DEBASISH LAHIRI AND ANR.<br><b>Versus</b><br>ANUP KUMAR AGARWALA AND ANR.       | MR. R K BHUYAN<br>MR A ZAMAN<br>MS. R DUTTA<br>MR. M KASHYAP                             |           |
| 17                                               | FAO/52/2023                                                    | SEEMA SAHA<br><b>Versus</b><br>SUDEEP SAHA                                      | MS S CHAKRABORTY                                                                         |           |
| 18                                               | FAO/54/2023                                                    | BALINDRA MALLA BUJAR BARUAH<br><b>Versus</b><br>RABIN CHANDRA BHUYAN AND 4 ORS. | MR G N SAHEWALLA<br>MD ASLAM<br>MR M SAHEWALLA<br>MS T J SAHEWALLA<br>MS K BHATTACHARYYA |           |
| 19                                               | MFA/74/2023                                                    | BINDU DEVI SHAH AND 2 ORS<br><b>Versus</b><br>THE UNION OF INDIA                | MR F A LASKAR<br>MR. D H MOZUMDER                                                        | DY.S.G.I. |
| 20                                               | MFA/75/2023                                                    | BIKRAM CHOWRASIA AND 3 ORS.<br><b>Versus</b><br>THE UNION OF INDIA              | MR D C K HAZARIKA<br>MS J KALITA<br>J BEZBARUAH                                          | DY.S.G.I. |
| 21                                               | MFA/76/2023                                                    | UNION OF INDIA<br><b>Versus</b><br>M/S GANPATI SERVICES                         | MR. K GOGOI                                                                              |           |
|                                                  | <b>WITH</b><br>I.A.(Civil)/2566/2023<br><b>in</b> MFA/76/2023  | UNION OF INDIA<br><b>Versus</b><br>M/S GANPATI SERVICE                          | MR. K GOGOI                                                                              |           |
| 22                                               | MFA/77/2023                                                    | UNION OF INDIA<br><b>Versus</b><br>M/S TNS EXPRESS PVT. LTD.                    | MR. K GOGOI                                                                              |           |
|                                                  | <b>WITH</b><br>I.A.(Civil)/2576/2023<br><b>in</b> MFA/77/2023  | UNION OF INDIA<br><b>Versus</b><br>M/S TNS EXPRESS PVT. LTD.                    | MR. K GOGOI                                                                              |           |
| <b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b> |                                                                |                                                                                 |                                                                                          |           |
| 23                                               | RSA/146/2023                                                   | BISWAJIT DEB AND 4 ORS.<br><b>Versus</b><br>PARUL BALA DEB AND 3 ORS.           | MR. S K GHOSH<br>MR. K MIRA                                                              |           |
|                                                  | <b>WITH</b><br>I.A.(Civil)/2543/2023<br><b>in</b> RSA/146/2023 | BISWAJIT DEB AND 4 ORS.<br><b>Versus</b><br>PARUL BALA DEB AND 3 ORS.           | MR. S K GHOSH<br>MR. K MIRA                                                              |           |
| 24                                               | RSA/150/2023                                                   | SARUSING MIKIR AND ANR.<br><b>Versus</b><br>DIPEN DEKA AND 2 ORS.               | MS. P BHUYAN                                                                             |           |



|               |                                                                |                                                                                             |                                                                                                                                                                                   |                                                                                                                                                                                                                    |
|---------------|----------------------------------------------------------------|---------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|               | <b>WITH</b><br>I.A.(Civil)/2577/2023<br><b>in</b> RSA/150/2023 | SARUSING MIKIR<br><b>Versus</b><br>DIPEN DEKA AND 2 ORS.                                    | MS. P BHUYAN                                                                                                                                                                      |                                                                                                                                                                                                                    |
| 25            | RSA/151/2023                                                   | JABIDA KHATUN<br><b>Versus</b><br>EAJ KHATUN AND 3 ORS.                                     | MR Z MUKIT<br>MR. A SATTAR<br>S CHOUDHURY<br>G IMTIAZ                                                                                                                             |                                                                                                                                                                                                                    |
|               | <b>WITH</b><br>I.A.(Civil)/2578/2023<br><b>in</b> RSA/151/2023 | JABIDA KHATUN<br><b>Versus</b><br>EAJ KHATUN AND 3 ORS.                                     | MR Z MUKIT<br>MR. A SATTAR<br>S CHOUDHURY<br>G IMTIAZ                                                                                                                             |                                                                                                                                                                                                                    |
| 26            | RSA/152/2023                                                   | SURAJNATH KAIRI<br><b>Versus</b><br>SURAJ NATH HAZAM AND ORS.                               | MS. N SHYAMAL<br>MR P UPADHYAY<br>MR A UPADHYAY                                                                                                                                   |                                                                                                                                                                                                                    |
| <b>ORDERS</b> |                                                                |                                                                                             |                                                                                                                                                                                   |                                                                                                                                                                                                                    |
| 27            | CRP/52/2017<br>CAVT. NO. 68/17<br>FIXED                        | SUBHANKAR GHOSH and 5 ORS.<br><b>Versus</b><br>CALCOM CEMENT INDIA LTD and 33 ORS.          | MS.N MODI<br>MR.P KHATANIAR<br>MS. J HAZARIKA<br>MR M CHOUDHURY<br>MR.S DUTTA<br>MR.S DUTTA<br>MR S DIFUSA<br>MR N RAY                                                            | MR.S SAIKIA(FOR<br>CAVEATOR.)(R-2)<br>MR. S R GOGOI (R-1)<br>MR.D BARUAH(R-1)<br>MR.R GOGOI(R-2)<br>C. SARMAH (R-1)<br>J SAIKIA (R-1)<br>MS O IMCHEN (R-1)<br>MR.P SAIKIAFOR<br>CAVEATOR.R-2<br>MS.N UPADHYAY(R-1) |
|               | <b>WITH</b><br>I.A.(Civil)/1188/2017<br><b>in</b> CRP/52/2017  | DALMIA CEMENT BHARAT LTD.<br><b>Versus</b><br>SUBHANKAR GHOSH and 5 ORS.                    | MR. S SAIKIA<br>MR. P SAIKIA                                                                                                                                                      | MS. N MODI<br>MR. P KHATANIAR<br>MR. S DUTTA<br>MR. S DUTTA                                                                                                                                                        |
| 28            | <b>WITH</b><br>CRP/51/2017<br><br>CAVT. NO. 68/17              | BINOD KUMAR BAWRI and 8 ORS.<br><b>Versus</b><br>CALCOM CEMENT INDIA LTD and 30 ORS.        | MS.N MODI<br>MR.P KHATANIAR<br>MS. J HAZARIKA<br>MR M CHOUDHURY<br>MR M CHOUDHURY<br>MR.S DUTTA<br>MR.S DUTTA<br>MR S DIFUSA<br>MR S DIFUSA<br>MR N RAY<br>MR N RAY<br>MR P J DAS | MR.S SAIKIAFOR<br>CAVEATOR<br>MR. S R GOGOI<br>MR.D BARUAH(R-1)<br>C. SARMAH<br>J SAIKIA<br>MS O IMCHEN<br>MS.N UPADHYAY(R-1)<br>MR.P SAIKIA(FOR<br>CAVEATOR)                                                      |
|               | <b>WITH</b><br>I.A.(Civil)/1183/2017<br><b>in</b> CRP/51/2017  | DALMIA CEMENT BHARAT LTD.<br><b>Versus</b><br>BINOD KUMAR BAWRI and 8 ORS.                  | MR.S SAIKIA(FOR<br>CAVEATOR)<br>MR.D BARUAHR-1<br>MS.N UPADHYAY(R-1)<br>MR.P SAIKIA(FOR<br>CAVEATOR)                                                                              | MS.N MODI<br>MR.P KHATANIAR<br>MR.S DUTTA<br>MR.S DUTTA                                                                                                                                                            |
| 29            | RFA/95/2019<br>WITH LCR                                        | SRI PRAGATI PRASAD BORA<br><b>Versus</b><br>SRI GOBINDA RAM DEKA @ GOBINDA CH. DEKA AND ANR | MR. N GOSWAMI<br>MR. B K SEN<br>MS S BHATTACHARJYA<br>MS. J BAISHYA                                                                                                               | MR. D P BORAH (R1, R2)                                                                                                                                                                                             |
| 30            | I.A.(Civil)/3179/2022<br>WITH LCR<br><b>in</b> RSA/85/2014     | NRIPENDRA CH. TALUKDAR<br><b>Versus</b><br>MANIK CH. TALUKDAR and 2 ORS.                    | MS D BORGHAIN<br>MS.M SARMAH<br>MR.P GOHAIN<br>MR.K BORAH<br>MS.M BHUYAN                                                                                                          | MR. H L MAURYA                                                                                                                                                                                                     |

|    |                                                                                                                      |                                                                                                                                                            |                                                                                                       |                                                                      |
|----|----------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------|
|    | <b>WITH</b><br>RSA/85/2014                                                                                           | NRIPENDRA CH. TALUKDAR<br><b>Versus</b><br>MANIK CH. TALUKDAR and 2 ORS.                                                                                   | MS.D BORGOHAIN<br>MS.M SARMAH<br>MR.B GOGOI<br>MR.P GOHAIN<br>MR.Z AHMED<br>MR.K BORAH<br>MS.M BHUYAN | GA, ASSAM<br>MS.L SRIVASTAV<br>MR.A H MULLA<br>MR.H L MAURYA         |
|    | <b>WITH</b><br>MC/765/2014<br><b>in</b> RSA/85/2014                                                                  | NRIPENDRA CH. TALUKDAR<br><b>Versus</b><br>MANIK CH. TALUKDAR and 2 ORS.                                                                                   | MS.D BORGOHAIN<br>MS.M SARMAH<br>MR.B GOGOI<br>MR.P GOHAIN<br>MR.Z AHMED<br>MS.M BHUYAN               |                                                                      |
|    | <b>WITH</b><br>MC/766/2014<br><b>in</b> RSA/85/2014                                                                  | NRIPENDRA CH. TALUKDAR<br><b>Versus</b><br>MANIK CH. TALUKDAR and 2 ORS.                                                                                   | MS.D BORGOHAIN<br>MS.M SARMAH<br>MR.B GOGOI<br>MR.P GOHAIN<br>MR.Z AHMED<br>MS.M BHUYAN               |                                                                      |
|    | <b>WITH</b><br>I.A.(Civil)/1659/2023<br><b>in</b> RSA/85/2014                                                        | NRIPENDRA CH. TALUKDAR<br><b>Versus</b><br>MANIK CH. TALUKDAR AND 2 ORS.                                                                                   | MS D BORGOHAIN<br>MR. P GOHAIN<br>MS. M SARMAH                                                        | GA, ASSAM<br>MR. H L MAURYA                                          |
|    | <b>WITH</b><br>I.A.(Civil)/1660/2023<br><b>in</b> RSA/85/2014                                                        | NRIPENDRA CH. TALUKDAR<br><b>Versus</b><br>MANIK CH. TALUKDAR AND 2 ORS.                                                                                   | MS D BORGOHAIN<br>MR. P GOHAIN<br>MS. M SARMAH                                                        | GA, ASSAM<br>MR. H L MAURYA                                          |
|    | <b>WITH</b><br>I.A.(Civil)/1661/2023<br><b>in</b> RSA/85/2014                                                        | NRIPENDRA CH. TALUKDAR<br><b>Versus</b><br>MANIK CH. TALUKDAR AND 2 ORS.                                                                                   | MS D BORGOHAIN<br>MR. P GOHAIN<br>MS. M SARMAH                                                        | GA, ASSAM<br>MR. H L MAURYA                                          |
| 31 | I.A.(Civil)/3548/2022<br>WITH LCR<br><b>in</b> RSA/178/2022<br><b>WITH</b><br>RSA/178/2022                           | MOIN UDDIN LASKAR AND ANR .<br><b>Versus</b><br>ISMAIL ALI LASKAR AND 4 ORS .                                                                              | MR. J LASKAR<br>MR R DAS                                                                              |                                                                      |
| 32 | Review.Pet./55/2023                                                                                                  | MOIN UDDIN LASKAR AND ANR .<br><b>Versus</b><br>ISMAIL ALI LASKAR AND 4 ORS .<br>SUKUMAL BASUMATARY<br><b>Versus</b><br>MUSSTT. SAFIA KHATUN AND 8 ORS.    | MR. J LASKAR<br>MR R DAS<br><br>MR H BARUAH<br>MR P P PHUKAN                                          | MR. T U LASKAR (R-1,2)<br>MR. N DHAR (R-1,2)<br>MS. U BARUAH (R-1,2) |
| 33 | <b>WITH</b><br>MACApp./18403/2019<br>(Filing Number)<br><br><b>WITH</b><br>I.A.(Civil)/18405/2019<br>(Filing Number) | SRI SUKUMAL BASUMATARY<br><b>Versus</b><br>MUSSTT. SAFIA KHATUN AND 8 ORS<br><br>SRI SUKUMAL BASUMATARY<br><b>Versus</b><br>MUSSTT. SAFIA KHATUN AND 8 ORS |                                                                                                       |                                                                      |
| 34 | Tr.P.(C)./68/2023<br>FIXED                                                                                           | KESHAB JESOWARA<br><b>Versus</b><br>KANTA JESOWARA                                                                                                         | ALHAJJ I UDDIN<br>MRS. R MOMTAZ<br>MR R HOQUE                                                         |                                                                      |
| 35 | CRP(IO)/252/2023<br>FIXED                                                                                            | RUBEYA BAGAM LASKAR<br><b>Versus</b><br>AZIR UDDIN LASKAR AND 9 ORS                                                                                        | MR. S K GHOSH<br>MS F AHMED                                                                           |                                                                      |
| 36 | Cont.Cas(C)/441/2023<br>FIXED                                                                                        | BIJOY KRISHNA DAM<br><b>Versus</b><br>BIKRAM CHASHA                                                                                                        | MR. S BANIK<br>MR. D. BORAH                                                                           | MR. A DAS<br>MR. N I KHAN<br>MR. N BORUAH                            |
| 37 | I.A.(Civil)/883/2023<br>WITH LCR<br><b>in</b> RSA/167/2010                                                           | ON THE DEATH OF FAJAR ALI ,<br><b>Versus</b><br>ON THE DEATH OF SORHAB ALI HIS<br>LEGAL HEIRS                                                              | G UDDIN<br>P SHARMA<br>P ADHIKARI<br>MR A K AZAD                                                      | MD. S ALI                                                            |

|    |                                                                                                 |                                                                                                    |                                                                                                                                                 |                                                                                                                                |
|----|-------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|
|    | <b>WITH</b><br>RSA/167/2010                                                                     | FAJAR ALI<br><b>Versus</b><br>ON THE DEATH OF SORHAB ALI HIS<br>LEGAL HEIRS BOSIRAN NESSA and ANR, | MR.G SAROWAR<br>MR.M DUTTA<br>G UDDIN<br>P ADHIKARI<br>MR A K AZAD<br>MR.N UDDIN                                                                | MR.H DAS<br>MR.H DAS<br>MR.H DAS<br>MD.S ALI<br>D BARUAH                                                                       |
|    | <b>WITH</b><br>I.A.(Civil)/884/2023<br><b>in</b> RSA/167/2010                                   | ON THE DEATH OF FAJAR ALI,<br><b>Versus</b><br>ON THE DEATH OF SORHAB ALI,                         | G UDDIN<br>P SHARMA<br>P ADHIKARI<br>MR A K AZAD                                                                                                | MR. S Ali                                                                                                                      |
|    | <b>WITH</b><br>I.A.(Civil)/885/2023<br><b>in</b> RSA/167/2010                                   | ON THE DEATH OF FAJAR ALI,<br><b>Versus</b><br>ON THE DEATH OF SORHAB ALI,                         | G UDDIN<br>P SHARMA<br>P ADHIKARI<br>MR A K AZAD                                                                                                | MR. S Ali                                                                                                                      |
| 38 | I.A.(Civil)/1909/2023<br><b>in</b> RSA/44/2022                                                  | DIPANKAR SARKAR AND ANR.<br><b>Versus</b><br>HORMOHAN SARKAR AND ANR.                              | MR. P S DEKA<br>MR. B K BHAGAWATI<br>MR B S DEKA                                                                                                | MR. A C SARMA<br>MR G BHARADWAJ<br>MR B DEORI                                                                                  |
|    | <b>WITH</b><br>RSA/44/2022                                                                      | DIPANKAR SARKAR AND ANR.<br><b>Versus</b><br>HORMOHAN SARKAR AND ANR.                              | MR. P S DEKA<br>MR. B K BHAGAWATI<br>MR D SAIKIA<br>MR B S DEKA                                                                                 | MR. A C SARMA<br>MR P C GOSWAMI<br>MR G BHARADWAJ<br>MR B DEORI                                                                |
| 39 | I.A.(Civil)/2178/2023<br>WITH LCR<br><b>in</b> RSA/223/2019<br><b>WITH</b><br>RSA/223/2019      | SMTI. SUBHADRA THAKURIA AND 3 ORS.<br><b>Versus</b><br>KAMALESWAR THAKURIA AND ANR                 | MR S HUSSAIN                                                                                                                                    | MR H K SARMA                                                                                                                   |
|    |                                                                                                 | SRI KAMALESHWAR THAKURIA AND ANR<br><b>Versus</b><br>SMTI. SUBHADRA THAKURIA AND 18<br>ORS.        | MR H K SARMA<br>MR. T SARMA                                                                                                                     | MD B ISLAM (r-1 to 4)<br>MR. A A MONDAL (r-1 to 4)<br>MR S HUSSAIN (r-1 to 4)<br>MR M HOQUE (r-1 to 4)<br>MR A ALAM (r-1 to 4) |
| 40 | I.A.(Civil)/2289/2023<br>FIXED<br><b>in</b> CRP(IO)/250/2023<br><b>WITH</b><br>CRP(IO)/250/2023 | MD. SURUJ JAMAL<br><b>Versus</b><br>KARMA KISKU @ KARMA MAJHI AND 12<br>ORS.                       | MR. S BISWAS<br>MR C GOGOI<br>MS D DEVI                                                                                                         |                                                                                                                                |
|    |                                                                                                 | SURUJ JAMAL<br><b>Versus</b><br>KARMA KISKU @ KARMA MAJHI AND 12<br>ORS.                           | MR. S BISWAS<br>MR C GOGOI<br>MS D DEVI                                                                                                         |                                                                                                                                |
| 41 | I.A.(Civil)/2504/2023<br>WITH LCR<br><b>in</b> RSA/32/2011<br><b>WITH</b><br>RSA/32/2011        | ON THE DEATH OF AFJAL HUSSAIN<br><b>Versus</b><br>MUSSTT. AMENA BIBI ALIAS KHATUN and<br>2 ORS     | MR.Z MUKIT<br>MR. A SATTAR<br>MR. A SATTAR<br>MR.A S CHOUDHURY                                                                                  | MR H R A CHOUDHURY<br>MR.F U BORBHUYA<br>MR.R CHOUDHURY                                                                        |
|    |                                                                                                 | MD. AFJAL HUSSAIN and ANR,<br><b>Versus</b><br>MUSSTT. AMENA BIBI ALIAS KHATUN and<br>ORS,         | MRM H AHMED<br>MR.Z MUKIT<br>MR.A SATTAR<br>MS.N BARMAN<br>MS.S KANUNGOE<br>MR I HUSSAIN<br>MD.A MALEQUE<br>MR.A S CHOUDHURY<br>MR.A A TARAFDAR | MR.H R A CHOUDHURY<br>MR.F U BORBHUYA<br>MR.R CHOUDHURY                                                                        |
|    | <b>WITH</b><br>I.A.(Civil)/2505/2023<br><b>in</b> RSA/32/2011                                   | ON THE DEATH OF AFJAL HUSSAIN<br><b>Versus</b><br>MUSSTT. AMENA BIBI ALIAS KHATUN                  | MR.Z MUKIT<br>MR. A SATTAR<br>MR. A SATTAR<br>MR.A S CHOUDHURY                                                                                  | MR H R A CHOUDHURY<br>MR.F U BORBHUYA<br>MR.R CHOUDHURY                                                                        |
| 42 | I.A.(Civil)/2531/2023<br>WITH LCR<br><b>in</b> RSA/5/2022                                       | RAJESH BHARTIA AND 3 ORS.<br><b>Versus</b><br>ON THE DEATH OF BHASKAR MALLA<br>BUJAR BARUAH        | MR. S K GOSWAMI<br>MR R SHARMA                                                                                                                  |                                                                                                                                |

|                            |                                                                   |                                                                                                                          |                                                                     |                                                                                                    |
|----------------------------|-------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|
|                            | <b>WITH</b><br>RSA/5/2022                                         | RAJESH BHARTIA AND 3 ORS.<br><b>Versus</b><br>BHASKAR MALLA BUJAR BARUAH                                                 | MR. S K GOSWAMI<br>MR R SHARMA                                      | MR. P CHOUDHURY<br>MR. B D DEKA<br>MR. M DAS                                                       |
| 43                         | I.A.(Civil)/2548/2023<br><b>in</b> RSA/9038/2023                  | ON THE DEATH OF LATE MAHIDGAR<br>DEKA HIS HEIRS ,SUBHADRA DEKA AND<br>4 ORS.<br><b>Versus</b><br>BIPUL DEKA AND 4 ORS.   | MRS A K CHOUDHURY<br>MR M CHOUDHURY                                 |                                                                                                    |
|                            | <b>WITH</b><br>RSA/9038/2023<br>(Filing Number)                   | ON THE DEATH OF LATE MAHIDGAR<br>DEKA HIS HEIRS ,SUBHADRA DEKA AND<br>4 ORS.<br><b>Versus</b><br>BIPUL DEKA AND 4 ORS. H | MRS A K CHOUDHURY                                                   |                                                                                                    |
| <b><u>HEARING</u></b>      |                                                                   |                                                                                                                          |                                                                     |                                                                                                    |
| 44                         | RSA/152/2011<br>WITH LCR, B/O                                     | RAKESH DEB NATH AND ANR<br><b>Versus</b><br>KUMAR UDDIN LASKAR AND ORS                                                   |                                                                     |                                                                                                    |
| 45                         | <b>WITH</b><br>RSA/185/2014                                       | KAMARUDDIN LASKAR<br><b>Versus</b><br>RAKESH DEBNATH AND 8 ORS                                                           | MR.M H RAJBARBHUIYAN<br>MS.L DAS<br>MS.R CHETRI                     | MRB KAUSHIK<br>MR.S GHOSH                                                                          |
| <b><u>STAY MATTERS</u></b> |                                                                   |                                                                                                                          |                                                                     |                                                                                                    |
| 46                         | Tr.P.(C)./45/2023                                                 | NITUMONI SARMA<br><b>Versus</b><br>PRANJAL KUMAR SARMA                                                                   | MR. N N JHA<br>MS M SAHOO                                           | MR. J SAIKIA<br>MR D DEKA                                                                          |
| 47                         | Tr.P.(C)./54/2023<br>FIXED                                        | REEMASREE BORA<br><b>Versus</b><br>BHASKAR JYOTI BORAH                                                                   | MS. P BHATTACHARYA<br>MR B S DEKA                                   | MR. S ISLAM<br>MR A HAWARI                                                                         |
| 48                         | Tr.P.(C)./64/2023<br>FIXED                                        | KUBAD BIN WAHID<br><b>Versus</b><br>THE STATE OF NAGALAND AND ANR                                                        | MR. D HUSSAIN<br>MR. R A CHOUDHURY<br>MD I H LASKAR                 |                                                                                                    |
| 49                         | CRP/114/2023                                                      | ISMAIL MULLA AND 2 ORS.<br><b>Versus</b><br>ABUL HASIM MULLA @HASEN ALI                                                  | MR A A DEWAN<br>MR. S BANIK<br>S N ULLAH<br>MR H A RASHID           | Ms. R. R. BORAH<br>MR. A A R KARIM (R-1)<br>MS G.PURI (R-1)<br>S A KHAN (R-1)<br>MR S RAHMAN (R-1) |
| 50                         | CRP(IO)/237/2023                                                  | JAHARUL HAQUE @ JAHARUL ISLAM<br><b>Versus</b><br>FAZAR ALI                                                              | MR. M U MAHMUD<br>MRS. M SAIKIA<br>MR S H MAHMUD<br>MR S ISLAM      | MR M RANA                                                                                          |
|                            | <b>WITH</b><br>I.A.(Civil)/570/2023<br><b>in</b> CRP(IO)/237/2023 | FAZAR ALI<br><b>Versus</b><br>JAHURUL HAQUE @ JAHURUL ISLAM                                                              | MR M RANA                                                           | MR. M U MAHMUD                                                                                     |
| 51                         | CRP(IO)/240/2023<br>FIXED                                         | SHYAM SAHA<br><b>Versus</b><br>OBHIJIT SAHA                                                                              | MR. D MOZUMDER<br>MR GAURAV R DUTTA<br>MS. S NATH<br>MR. D MAZUMDAR |                                                                                                    |
| 52                         | CRP(IO)/241/2023<br>FIXED                                         | SAUMITRA MISHRA @ ONKA<br><b>Versus</b><br>OBHIJIT SAHA                                                                  | MR. D MOZUMDER<br>MR GAURAV R DUTTA<br>MS. S NATH<br>MR. D MAZUMDAR |                                                                                                    |
| 53                         | CRP(IO)/246/2023<br>FIXED                                         | LOKHESWAR BARUAH<br><b>Versus</b><br>RAJESH KUMAR JALAN                                                                  | S ALI<br>MEHDI ALAM<br>MR. R BARUAH<br>MR. A IKBAL<br>MS. M NATH    |                                                                                                    |

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV          | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS            | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH       | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA      | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN         | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA   | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS         | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS           | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD      | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN        | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM          | 30-08-2023 | To | 02-09-2023 |
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

| Sr.No.             | Case Number                        | Main Parties                                                             | Petitioner Advocate                                         | Respondent Advocate |
|--------------------|------------------------------------|--------------------------------------------------------------------------|-------------------------------------------------------------|---------------------|
| <b>MOTION (BA)</b> |                                    |                                                                          |                                                             |                     |
| 1                  | Bail Appln./3068/2023              | IZAJUL AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR P SHARMAH<br>MR R CHETRY                                 | PP, ASSAM           |
| <b>MOTION</b>      |                                    |                                                                          |                                                             |                     |
| 2                  | Crl.Rev.P./350/2023<br>FIXED       | JEYARUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                       | MS. A. MEDHI                                                | PP, ASSAM           |
| 3                  | <b>WITH</b><br>Crl.Rev.P./336/2023 | AZIZUL SIKDER<br><b>Versus</b><br>THE STATE OF ASSAM                     | MS. A. MEDHI                                                | PP, ASSAM           |
| 4                  | Crl.Rev.P./362/2023                | UNION OF INDIA<br><b>Versus</b><br>JASWANT SINGH RANA                    | MR. S C KEYAL<br>SC, NCB                                    |                     |
| 5                  | Crl.Rev.P./363/2023                | KIRON GOGOI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.   | MR P C DEY                                                  | PP, ASSAM           |
| 6                  | Crl.Rev.P./364/2023                | SUNIL HASDA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.              | MR. B J MUKHERJEE<br>MS R SAHA                              | PP, ASSAM           |
| 7                  | Crl.Pet./923/2023                  | JITU PANGING AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR      | MR. S Y AHMED                                               | PP, ASSAM           |
| 8                  | Crl.Pet./924/2023                  | PARAG KR. DAS<br><b>Versus</b><br>TUTUMONI HAZARIKA AND ANR.             | MR. P SARMAH<br>MR B SINHA<br>MR. S UPADHAY<br>MR. M SHARMA | PP, ASSAM           |
| 9                  | Crl.Pet./925/2023                  | MUNNA KUMAR SINGH AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. D GOGOI<br>MR. R BORA<br>MR. D. BORAH                   | PP, ASSAM           |
| 10                 | AB/3009/2023                       | RAHUL DIBRAGEDE<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. JUNM LASKAR<br>MS. J GHOSH                              | PP, ASSAM           |
| 11                 | AB/3013/2023                       | KABITA DAS<br><b>Versus</b><br>THE STATE OF ASSAM                        | RAKESH DHAR                                                 | PP, ASSAM           |

|                                 |                                                                     |                                                                                  |                                                                     |                                                                                                                                                          |
|---------------------------------|---------------------------------------------------------------------|----------------------------------------------------------------------------------|---------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|
| 12                              | AB/3014/2023                                                        | PANCHANAN DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. A M BORA<br>MR. D GAGAI<br>MR. V A CHOWDHURY<br>MR. M S HUSSAIN | PP, ASSAM                                                                                                                                                |
| 13                              | AB/3020/2023                                                        | PRANJAL DAS<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. DITUL DAS                                                       | PP, ASSAM                                                                                                                                                |
| 14                              | AB/3022/2023                                                        | MUKLU @ MUKESH GOWALA<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. D BORAH<br>MR. M ALI<br>K BARMAN                                | PP, ASSAM                                                                                                                                                |
| <b><u>ADMISSION</u></b>         |                                                                     |                                                                                  |                                                                     |                                                                                                                                                          |
| 15                              | CRL.A(J)/94/2022                                                    | SANJIB RAY<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. S B PRASAD                                                      | PP, ASSAM                                                                                                                                                |
|                                 | <b>WITH</b><br>I.A.(CrI.)/454/2022<br><b>in</b> CRL.A(J)/94/2022    | SANJIB RAY<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. S B PRASAD                                                      | PP, ASSAM                                                                                                                                                |
| 16                              | CrI.Pet./374/2022                                                   | MERRY LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                      | MR. B M CHOUDHURY<br>MRS. M S SUNDI<br>MR. U CHOUDHURY              | MR T H HAZARIKA (R-2)<br>MR M CHETIA (R-2)<br>MR A RASHID (R-2)<br>MR. K ISLAM (R-2)<br>MR N AHMED (R-2)<br>PP, ASSAM                                    |
| 17                              | CrI.Rev.P./502/2022                                                 | ANJAN NATH @ ANJAN KR NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MR. A BHATTACHARJEE<br>MR. J SARMAH                                 | MR. A BHATTACHARJEE (R-2)<br>PP, ASSAM                                                                                                                   |
|                                 | <b>WITH</b><br>I.A.(CrI.)/607/2022<br><b>in</b> CrI.Rev.P./502/2022 | ANJAN NATH @ ANJAN KR NATH<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. A BHATTACHARJEE<br>MR. J SARMAH                                 | PP, ASSAM                                                                                                                                                |
| 18                              | CrI.A./77/2023                                                      | CENTRAL BUREAU OF INVESTIGATION<br><b>Versus</b><br>MR R.U. BARLASKAR and 3 ORS  | MR. S C KEYAL                                                       | MR. N H MAZARBHUIYAN (R1-R4)<br>MR. D K KOTHARI (R- 1 TO 4)<br>MR. N ISLAM (R- 1 TO 4)<br>MR. B DEKA<br>MR P DAS (R- 1 TO 4)<br>MR Y KOTHARI (R- 1 TO 4) |
| 19                              | CrI.Pet./285/2023                                                   | M/S PROTECH ENTERPRISES AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MS. N UPADHYAY<br>MR. P DAS                                         | MR T H HAZARIKA (r-2)<br>MR M CHETIA (r-2)<br>MR A RASHID (r-2)<br>MR. K ISLAM (r-2)<br>D ROY (r-2)<br>PP, ASSAM                                         |
| <b><u>BAIL HEARING (BA)</u></b> |                                                                     |                                                                                  |                                                                     |                                                                                                                                                          |
| 20                              | Bail Appln./2953/2023<br>FIXED                                      | DIPJYOTI DOLEY @ MICKEL<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. M SAIKIA                                                        | PP, ASSAM                                                                                                                                                |
| 21                              | Bail Appln./2956/2023<br>FIXED                                      | RINKU ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. S N TAMULI<br>MS. P K ZANNAT<br>MS. A BEGUM<br>MS P DEKA        | PP, ASSAM                                                                                                                                                |
| <b><u>BAIL HEARING</u></b>      |                                                                     |                                                                                  |                                                                     |                                                                                                                                                          |
| 22                              | AB/2895/2022                                                        | AZAD ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. B PATHAK<br>MR B HAZARIKA<br>MS M TIWARI                        | PP, ASSAM                                                                                                                                                |
| 23                              | AB/1475/2023<br>FIXED                                               | EMDADUL HOQUE AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. B CHOWDHURY<br>MR. S R ISLAM                                    | PP, ASSAM                                                                                                                                                |
| 24                              | AB/1987/2023<br>FIXED                                               | JITU HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. J KALITA<br>MR. N J GOGOI<br>M.A. BEGUM                         | PP, ASSAM                                                                                                                                                |

|                      |                                                          |                                                                             |                                                                                                            |                                                    |
|----------------------|----------------------------------------------------------|-----------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|----------------------------------------------------|
| 25                   | AB/2011/2023                                             | HABIZUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. S NEOG<br>MS. S G BARUAH<br>MR B SAIKIA<br>MR. S. RONGPI                                               | PP, ASSAM                                          |
| 26                   | <b>WITH</b><br>AB/1872/2023                              | MD HAREJ ALI<br><b>Versus</b><br>THE STATE OF ASSAM                         | MRS S RAHANA<br>MR. A M AHMED<br>MR. S U AHMED<br>P. GHOSH                                                 | PP, ASSAM                                          |
| 27                   | <b>WITH</b><br>AB/2227/2023                              | ABDUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. N HASAN<br>MR. A HASAN                                                                                 | PP, ASSAM                                          |
| 28                   | AB/2081/2023                                             | HAZRAT ALI<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. M I HUSSAIN<br>MS. P AHMED<br>MR. S M RAHMAN<br>SK ABDULLAH                                            | PP, ASSAM                                          |
| 29                   | AB/2271/2023                                             | ARFAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. SURAJIT DAS<br>A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>SAMIM RAHMAN    | PP, ASSAM                                          |
| 30                   | AB/2390/2023<br>FIXED                                    | PARTHA SARATHI DAS<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. P K ROYCHOUDHURY<br>MR. N G KUNDU<br>MR G DEKA                                                         | PP, ASSAM                                          |
| 31                   | AB/2449/2023                                             | DURLOV RAJKHOWA<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. P MAZUMDER<br>M. BORUAH                                                                                | PP, ASSAM                                          |
| 32                   | AB/2502/2023<br>FIXED                                    | ABDUL KADER MIAH<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. M U MAHMUD<br>MR S H MAHMUD<br>MR S ISLAM<br>MR. S. SUR<br>MR S AFRIDI                                 | PP, ASSAM                                          |
| 33                   | AB/2508/2023<br>FIXED                                    | ADARSH JHUJHUNWALA<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR D J DEKA<br>MS J DUTTA                                                                                  | PP, ASSAM                                          |
| 34                   | AB/2522/2023                                             | BHABESH DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. S NEOG<br>MS. S G BARUAH<br>MR. B BORGHAIN                                                             | PP, ASSAM                                          |
| 35                   | <b>WITH</b><br>AB/2470/2023                              | RANJIT PEGU<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. N N B CHOUDHURY<br>MS. K DEY                                                                           | PP, ASSAM                                          |
| 36                   | AB/2644/2023<br>FIXED                                    | BIREN RAJBONGSHI<br><b>Versus</b><br>THE STATE OF ASSAM                     | MD M S ALI                                                                                                 | PP, ASSAM                                          |
| 37                   | AB/2876/2023<br>FIXED                                    | GOLAP HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>SAMIM RAHMAN | PP, ASSAM                                          |
| 38                   | AB/2909/2023<br>FIXED                                    | MANTU DUTTA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. T CHUTIA<br>MS S NASRAT<br>MR H BORAH                                                                  | PP, ASSAM                                          |
| 39                   | AB/2931/2023<br>FIXED                                    | ABDUL KHALEK<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. K I MAZUMDER                                                                                           | PP, ASSAM                                          |
| <b><u>ORDERS</u></b> |                                                          |                                                                             |                                                                                                            |                                                    |
| 40                   | CRL.A(J)/40/2021<br><u>2 Y 3 M 1 D</u> :WITH LCR 2 FILES | SUNIL SABAR<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. A. AHMED, AMICUS<br>CURIAE                                                                             | PP, ASSAM                                          |
| 41                   | CrI.Pet./246/2023<br>WITH LCR                            | GAIL (INDIA) LIMITED AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. S MITRA<br>MR A K BORO                                                                                 | MR P DAS (R-2)<br>A DAS (R-2)<br>MS N BARUAH (R-2) |



|                            |                                                              |                                                                                                                    |                                                                                   |                                       |
|----------------------------|--------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|---------------------------------------|
| 42                         | I.A.(CrI.)/336/2023<br>B/O<br><b>in</b> CrI.Rev.P./4152/2023 | DHARMESWAR KALITA<br><b>Versus</b><br>BULO KALITA                                                                  | MR. J AHMED<br>MS A HUSSAIN<br>H G DAISY<br>MS. S ROY<br>MR. R ISLAM              |                                       |
|                            | <b>WITH</b><br>CrI.Rev.P./4152/2023<br>(Filing Number)       | DHARMESWAR KALITA<br><b>Versus</b><br>BULO KALITA (E)                                                              | MR. J AHMED                                                                       |                                       |
| 43                         | I.A.(CrI.)/662/2023<br><b>in</b> CrI.Rev.P./3389/2023        | BAREKUDDIN @ BAREK ALI,<br><b>Versus</b><br>JUNU BEGUM,                                                            | MR. J AHMED<br>MS A HUSSAIN<br>R BEGUM                                            |                                       |
|                            | <b>WITH</b><br>CrI.Rev.P./3389/2023<br>(Filing Number)       | BAREKUDDIN @ BAREK ALI<br><b>Versus</b><br>JANU BEGUM (A)                                                          | MR. J AHMED                                                                       |                                       |
|                            | <b>WITH</b><br>I.A.(CrI.)/277/2023                           | BAREKUDDIN @ BAREK ALI<br><b>Versus</b><br>JANU BEGUM                                                              | MR. J AHMED<br>MS A HUSSAIN<br>R BEGUM<br>MR H RAHMAN<br>MS. S ROY<br>MR. R ISLAM |                                       |
| <b><u>STAY MATTERS</u></b> |                                                              |                                                                                                                    |                                                                                   |                                       |
| 44                         | CrI.Pet./176/2018<br>WITH LCR 1 FILE                         | SREEJIT DEY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                                        | MR. P K DAS<br>MS. S SARMAH                                                       | PP, ASSAM                             |
|                            | <b>WITH</b>                                                  |                                                                                                                    |                                                                                   |                                       |
| 45                         | CrI.Pet./823/2016                                            | KISHORE BIYANI and 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM and ANR                                            | DR.ASHOK SARAF<br>MR.P DAS<br>MR.S P SHARMA<br>MR.Z ISLAM<br>MR.P BARUAH          | PP, ASSAM                             |
| 46                         | CrI.Rev.P./25/2019                                           | RAJU SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                                        | MR. M MAHANTA<br>MR. P K MUNIR<br>MR. V A CHOWDHURY                               | MR M HALOI<br>PP, ASSAM<br>MS. J DEVI |
| 47                         | Tr.P.(CrI.)/25/2022<br>WITH LCR 2 FILES                      | GIAS UDDIN AHMED AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                        | MR M J QUADIR<br>MR. K MIRA<br>MR S S ISLAM                                       | MR. M SARMA (R2,3)<br>PP, ASSAM       |
| 48                         | CrI.Rev.P./298/2022                                          | SHAMIM AHMED BARBHUIYA<br><b>Versus</b><br>MASUDA BEGUM BARBHUIYA                                                  | MR. J LASKAR<br>MR R DAS                                                          | MR. R A CHOUDHURY<br>MR. R A MAZUMDER |
| 49                         | CrI.Rev.P./440/2022                                          | NUR ISLAM ON HIS DEATH, HIS LEGAL<br>HEIRS FORJILA BIBI AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR. M A SHEIKH<br>MR M H CHOUDHURY<br>K U AHMED<br>MS F INTAZ                     | MR. R ALI<br>MR A S SK<br>PP, ASSAM   |

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MS. K YADAV       | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV        | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS          | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH     | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA    | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN       | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS       | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS         | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD    | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN      | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM        | 30-08-2023 | To | 02-09-2023 |

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-V]

| Sr.No.        | Case Number              | Main Parties                                                              | Petitioner Advocate                                                                      | Respondent Advocate                                       |
|---------------|--------------------------|---------------------------------------------------------------------------|------------------------------------------------------------------------------------------|-----------------------------------------------------------|
| <b>MOTION</b> |                          |                                                                           |                                                                                          |                                                           |
| 1             | WP(C)/1401/2023          | HINDUSTAN UNILEVER LTD.<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS. | MR G N SAHEWALLA<br>MD ASLAM<br>MR M SAHEWALLA<br>MS T J SAHEWALLA<br>MS K BHATTACHARYYA | SC, GST                                                   |
|               | <b>WITH</b>              |                                                                           |                                                                                          |                                                           |
| 2             | WP(C)/1261/2021          | HINDUSTAN UNILEVER LTD<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS   | MR G N SAHEWALLA<br>MR D SENAPATI<br>MR. A CHETIA<br>MR. M SAHEWALLA<br>MD. ASLAM        | SC, GST<br>ASSTT.S.G.I.                                   |
|               | <b>WITH</b>              |                                                                           |                                                                                          |                                                           |
| 3             | WP(C)/1406/2023          | HINDUSTAN UNILEVER LTD.<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS. | MR G N SAHEWALLA<br>MR M SAHEWALLA<br>MS T J SAHEWALLA<br>MS K BHATTACHARYYA             | SC, GST                                                   |
|               | <b>WITH</b>              |                                                                           |                                                                                          |                                                           |
| 4             | WP(C)/1408/2023          | HINDUSTAN UNILEVER LTD.<br><b>Versus</b><br>THE UNION OF INDIA AND ORS.   | MR G N SAHEWALLA<br>MD ASLAM<br>MR M SAHEWALLA<br>MS T J SAHEWALLA<br>MS K BHATTACHARYYA | SC, GST                                                   |
| 5             | WP(C)/3497/2023          | JATIN DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                | MR. B SAHARIA<br>MR. A M BARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA                          | GA, ASSAM<br>SC, REVENUE                                  |
| 6             | WP(C)/4817/2023<br>FIXED | SRI SANJAY GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS       | A NEOG<br>MS M KAKOTY<br>MR. A SANDILYA<br>MR R DAS                                      | GA, ASSAM                                                 |
| 7             | WP(C)/4910/2023<br>FIXED | DANDURAM BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS            | M K BORAH<br>MS. P. KASHYAP                                                              | SC, P AND R.D.<br>GA, ASSAM                               |
| 8             | WP(C)/4915/2023<br>FIXED | SANEKA PARVIN AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 9 ORS    | MR. A R BHUYAN<br>MR. M A I HUSSAIN<br>MS. A. BORAH<br>MR S ABDULLAH                     | GA, ASSAM<br>DY.S.G.I.<br>SC, HEALTH DEPARTMENT,<br>ASSAM |

|                              |                                                    |                                                                                        |                                                                                                |                                                             |
|------------------------------|----------------------------------------------------|----------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------|-------------------------------------------------------------|
| 9                            | WP(C)/5015/2023                                    | SRI ANIMESH BRAHMA<br><b>Versus</b><br>UNION OF INDIA                                  | MR. A K GUPTA<br>MR. R S MISHRA<br>MS M NIROLA<br>MS B SARMA                                   | SC, GST<br>DY.S.G.I.                                        |
| 10                           | WP(C)/5017/2023                                    | MAKRAM HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                        | MR. S Ali<br>MD S HUSSAIN<br>MR K DAS                                                          | GA, ASSAM<br>SC, REVENUE                                    |
| 11                           | WP(C)/5019/2023                                    | SITA RAM OJHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                         | MD S HOQUE<br>MR. M DEKA<br>MR. F A FAROOQUE<br>MS N.KAZI                                      | SC, REVENUE                                                 |
| 12                           | WP(C)/5023/2023                                    | JIBON HEMBROM<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                         | MR. M R KHANDAKAR<br>GA, ASSAM                                                                 | SC, REVENUE<br>SC, BTC<br>SC, FINANCE                       |
| 13                           | WP(C)/5024/2023                                    | SHUKLA MAZUMDAR @ SUKLA<br>MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS H | S I AKAND                                                                                      | GA, ASSAM<br>SC, REVENUE<br>SC, FINANCE                     |
| 14                           | WP(C)/5026/2023                                    | HAZARAT ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                           | MD A ISLAM<br>MR. A ISLAM                                                                      | GA, ASSAM<br>SC, REVENUE<br>SC, FINANCE                     |
| 15                           | WP(C)/5033/2023                                    | JAMUNA PRASAD SHAH AND 23 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS         | MR. N BARUAH<br>MR. R J DAS<br>MRS S SAIKIA<br>MR. D J DAS                                     | SC, PWD ROAD<br>DY.S.G.I.<br>SC, NHIDC                      |
| 16                           | WP(C)/5039/2023<br>CAVT. NO.09202/023,<br>B/O      | MINHAZ UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                          | MR. A R BHUYAN<br>MR. A M KHAN<br>MR. R I DEWAN                                                | SC, CO OP<br>MR. M DUTTA<br>MR. N UDDIN<br>FOR CAVEATOR     |
| 17                           | WP(C)/5047/2023                                    | SARIFA KHATUN AND 10 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.            | MR S BORTHAKUR<br>MR D BORAH<br>M. A. OASIS                                                    | GA, ASSAM<br>SC, REVENUE                                    |
| 18                           | WP(C)/5051/2023                                    | RAHILA KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                         | MS. D J BORAH<br>MRS. R RONGMEI<br>MS. S DEVI<br>MS. K L R YANTHAN<br>MR P UPADHYAYA           | GA, ASSAM<br>SC, REVENUE<br>SC, FINANCE                     |
| 19                           | WP(C)/5059/2023                                    | NITU SINHA AND 3 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.                | MR. D SAIKIA<br>MR. P J SAIKIA                                                                 | DY.S.G.I.                                                   |
| 20                           | WP(C)/5060/2023<br>B/O                             | CHANDAN DEB<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                           | MR. A ROSHID<br>MS. T BEGUM                                                                    | GA, ASSAM<br>SC, NHAI<br>SC, NHIDC<br>SC, REVENUE           |
| 21                           | WP(C)/5064/2023<br>B/O                             | SHUNUR UDDIN AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.              | MR. U K NAIR<br>MR A CHAKRABORTY                                                               | SC, CO OP                                                   |
| 22                           | WP(C)/5072/2023                                    | SIKHA SARMA @ SHIKHA SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS           | MR. N N B CHOUDHURY<br>MR A GOHAIN                                                             | GA, ASSAM<br>SC, REVENUE AND<br>DISASTER MANAGEMENT<br>DEPT |
| 23                           | WP(C)/5073/2023                                    | NAMITA HAZARIKA BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 14 ORS.                | MR. J KALITA<br>MR. N J GOGOI<br>M.A. BEGUM                                                    | SC, P AND R.D.                                              |
| <b>ORDER (STAY VACATING)</b> |                                                    |                                                                                        |                                                                                                |                                                             |
| 24                           | I.A.(Civil)/2552/2023<br>B/O<br>in WP(C)/4285/2023 | SHAMIM NEWAJ LASKAR AND 8 ORS<br><b>Versus</b><br>SHAMBU RABIDAS                       | MR H I CHOUDHURY<br>MR. K P PATHAK<br>MR. A S TAPADER<br>MR REZABUL HOQUE<br>MR ARINDAM BARUAH | GA, ASSAM<br>MR. D HUSSAIN                                  |
|                              | <b>WITH</b><br>WP(C)/4285/2023                     | SHAMBU RABIDAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 16 ORS                       | MR. D HUSSAIN<br>MR. R A CHOUDHURY<br>MD I H LASKAR<br>MR. R A MAZUMDER                        | SC, P AND R.D.<br>GA, ASSAM                                 |

**ADMISSION**

|    |                                              |                                                                                           |                                                                                                |                                                                                                                                                                             |
|----|----------------------------------------------|-------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 25 | WP(C)/3182/2021                              | SUNIL RAJBHOR AND 28 ORS.<br><b>Versus</b><br>STATE OF ASSAM AND 6 ORS.                   | MR. S P ROY<br>MS S DAS                                                                        | SC, IRRIGATION                                                                                                                                                              |
| 26 | WP(C)/3375/2021<br>B/O                       | AFTAB UDDIN LASKAR AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.             | MR. M U MAHMUD<br>MR S S TALUKDAR<br>MR S H MAHMUD<br>MS N BORDOLOI<br>MS. P DEVI<br>MS. A ROY | SC, PNRD<br>GA, ASSAM                                                                                                                                                       |
| 27 | WP(C)/3572/2021                              | MANORANJAN BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                         | MR H BURAGOHAIN<br>MS A DEVI<br>MR R SINGH                                                     | GA, ASSAM<br>SC, FOREST                                                                                                                                                     |
| 28 | WP(C)/3623/2021                              | SADANANDA GOGOI<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                          | MR. S KALITA<br>MR. A GANGULY<br>MR P DAS                                                      | GA, ASSAM<br>MR. K GOGOI (R-1,2,3)<br>ASSTT.S.G.I.                                                                                                                          |
| 29 | WP(C)/5604/2021                              | GUNAKANTA TAYE @ GUNAKAR TAYE<br>AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR. I CHOUDHURY<br>MR. T HUSSAIN                                                               | GA, ASSAM<br>SC, REVENUE                                                                                                                                                    |
| 30 | WP(C)/6392/2021<br>WITH WP(C)/811/2008 (D/O) | AJIT KUMAR DEB AND 14 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                | MR. S P CHOUDHURY<br>MR K BISWAKARMA<br>MS B DEVI                                              | MR. B J TALUKDAR(SC,<br>REVENUE DEPT., R-3)<br>MS. M BARMAN (GA,<br>ASSAM, R-1,2,4,5,6,7)<br>MR. D CHAKRABARTY (R-9)<br>SC, SOCIAL WELFARE                                  |
| 31 | <b>WITH</b><br>Cont.Cas(C)/67/2022           | AJIT KUMAR DEB AND 14 ORS.<br><b>Versus</b><br>SMT. KEERTHI JALLI AND 3 ORS.              | MR. S P CHOUDHURY<br>MR K BISWAKARMA<br>MS B DEVI                                              | MS. K PHUKAN (R1)<br>MR. D CHAKRABARTY (r-4)                                                                                                                                |
| 32 | WP(C)/6924/2021                              | DIPALI DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                               | MR. R SARMA<br>MS. P BARMAN                                                                    | GA, ASSAM                                                                                                                                                                   |
| 33 | WP(C)/1198/2022<br>FIXED                     | HASMOT ALI AND 14 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 8 ORS                    | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MS L HMAR<br>R K HAJONG<br>MR. L M RAHMAN     | GA, ASSAM<br>MR D NATH, SR. GA,<br>ASSAM, PWD<br>MR. R K TALUKDAR, SC,<br>NHAI<br>ASSTT.S.G.I.<br>SC, REVENUE                                                               |
| 34 | <b>WITH</b><br>WP(C)/1109/2022               | SOFIUR RAHMAN<br><b>Versus</b><br>THE UNION OF INDIA AND 8 ORS                            | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MS L HMAR<br>R K HAJONG<br>MR. L M RAHMAN     | GA, ASSAM<br>MR. R K TALUKDAR, SC,<br>NHAI<br>ASSTT.S.G.I.<br>SC, REVENUE<br>MR. D NATH, SC, PWD                                                                            |
| 35 | WP(C)/2480/2022<br>FIXED                     | KACHIM CHOUDHURY AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS               | MR. A H ALAMGIR                                                                                | GA, ASSAM<br>SC, APDCL<br>SC, IRRIGATION                                                                                                                                    |
| 36 | WP(C)/5729/2022                              | WAHIDA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.                            | MR J I BARBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY                            | MR. S C KEYAL<br>SC, CENTRAL EXCISE<br>CUSTOMS                                                                                                                              |
| 37 | WP(C)/5858/2022<br>B/O                       | NURMOHAMMAD HUMAYUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                      | MR. A MOBARAQUE<br>MR. M K SHARMA                                                              | MR. N GOSWAMI, GA,<br>ASSAM (R-3 & 4)<br>MR. C K S BARUAH, CGC<br>(R-5)<br>SC, REVENUE AND<br>DISASTER MANAGEMENT<br>DEPT<br>MS N BORDOLOI, SC,<br>REVENUE DEPTT. (R-1 & 2) |

|               |                                                                       |                                                                                           |                                                                            |                                                                                                                                                                                                                                                              |
|---------------|-----------------------------------------------------------------------|-------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 38            | WP(C)/6071/2022                                                       | WELSON INGTI AND 20 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 12 ORS.               | MR B P BORAH<br>MR P J DUTTA<br>MISS. J GOGOI                              | MR. N GOSWAMI, GA,<br>ASSAM (R-4 & 8)<br>MR. R BORO, SC, NHAI (R-2 & 7)<br>MR. K GOGOI, LEARNED CGC (R-1)<br>MR. R K TALUKDAR (r-3)<br>MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10)<br>ASSTT.S.G.I.<br>SC, FOREST<br>MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13) |
| 39            | <b>WITH</b><br>WP(C)/423/2022                                         | HEMARI RONGPI AND 28 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 12 ORS                | MR. P K GOSWAMI<br>MR B P BORAH<br>MR P J DUTTA                            | GA, ASSAM<br>MR. C BARUAH, SC, NHAI (R-2,7)<br>MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8)<br>MR. R K TALUKDAR, SC, NHIDC (R- 3,10)<br>ASSTT.S.G.I. SC FOREST DEPARTMENT,<br>SC, K A A C (R-5,6,9,11-13)                                       |
| 40            | WP(C)/8041/2022<br>WITH OFFICE NOTE                                   | DIPANJALI BAILUNG<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                        | MR. C BORUAH<br>MR. R BORO<br>MR A BORUAH                                  | GA, ASSAM<br>SC, AG<br>MRS. R DEVI<br>DY.S.G.I.<br>SC, FINANCE                                                                                                                                                                                               |
| 41            | WP(C)/3856/2023<br>FIXED                                              | NIRMAL PAUL AND 14 ORS<br><b>Versus</b><br>THE ASSAM PHARMACY COUNCIL AND 5 ORS           | MR. S SARMA<br>MR. R HAZARIKA<br>MR. C CHAKRAVARTY<br>MR D DAS             | SC ASSAM PHARMACY COUNCIL                                                                                                                                                                                                                                    |
| 42            | WP(C)/4106/2023<br>FIXED                                              | RONGPUR CO OPERATIVE SOCIETY LTD AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR. M U MAHMUD<br>MR S H MAHMUD<br>MR S ISLAM<br>MR. S. SUR<br>MR S AFRIDI | SC, CO OP<br>GA, ASSAM                                                                                                                                                                                                                                       |
| <b>ORDERS</b> |                                                                       |                                                                                           |                                                                            |                                                                                                                                                                                                                                                              |
| 43            | Cont.Cas(C)/259/2019<br>FIXED                                         | KASHYAP KUMAR BHATTACHARYYA<br><b>Versus</b><br>GEETANJALI DEBI AND ANR.                  | MR D K BHATTACHARYYA<br>MS R B DEB<br>MR. K AGARWAL                        | MR. B GOGOI<br>MS. D SAIKIA<br>AMICUS CURIAE                                                                                                                                                                                                                 |
|               | <b>WITH</b><br>I.A.(Civil)/579/2021<br><b>in</b> Cont.Cas(C)/259/2019 | KASHYAP KUMAR BHATTACHARYYA<br><b>Versus</b><br>GEETANJALI DEBI AND ANR.                  | MS R B DEB                                                                 | MR. B GOGOI                                                                                                                                                                                                                                                  |
| 44            | WP(C)/6060/2022<br>B/O                                                | M/S JAY TECHNICAL SERVICES AND ANR.<br><b>Versus</b><br>UNION OF INDIA AND 2 ORS.         | MR J SHARMA<br>N. SARKAR                                                   | MR. S S ROY (r-1)<br>MR P CHOUDHURY (R3)<br>MS P SAIKIA (R3)<br>ASSTT.S.G.I.                                                                                                                                                                                 |
| 45            | Cont.Cas(C)/338/2023                                                  | MANOJ KUMAR GOSWAMI<br><b>Versus</b><br>K M GOPAL SANA RAJKUMAR                           | MR G RAHUL<br>MR. D M NATH                                                 |                                                                                                                                                                                                                                                              |
| 46            | Cont.Cas(C)/517/2023                                                  | SWAPNA SHARMA AND 2 ORS<br><b>Versus</b><br>TENSING RONGPI                                | MRS. K DEVI<br>MS S A KHALIFA                                              |                                                                                                                                                                                                                                                              |
| 47            | WP(C)/841/2023                                                        | ISLAM UDDIN TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                     | MR. S B LASKAR<br>MR. H A LASKAR<br>MS N KALITA<br>MS D DUTTA              | SC, P AND R.D.<br>GA, ASSAM                                                                                                                                                                                                                                  |
| 48            | <b>WITH</b><br>Cont.Cas(C)/83/2023                                    | ISLAM UDDIN TALUKDAR<br><b>Versus</b><br>MRIDUL YADAV, IAS AND 2 ORS                      | MR. S B LASKAR<br>MR. H A LASKAR<br>MS N KALITA<br>MS D DUTTA              | MS. S SARMA (R-1)<br>MS. N M DEKA(R-1)<br>MR. R A CHOUDHURY (r-2,3)                                                                                                                                                                                          |
| 49            | I.A.(Civil)/2458/2023<br>FIXED<br><b>in</b> Cont.Cas(C)/187/2020      | DINANATH CHAUHAN AND 2 ORS.<br><b>Versus</b><br>DR. SADNEK SINGH IAS AND 2 ORS            | MR. S CHAUHAN<br>MR. S CHAUHAN<br>MR. P MAZUMDER                           |                                                                                                                                                                                                                                                              |

|    |                                                                                                         |                                                                                               |                                                                               |                                                                                           |
|----|---------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|
|    | <b>WITH</b><br>Cont.Cas(C)/187/2020                                                                     | DINANATH CHAUHAN AND 2 ORS.<br><b>Versus</b><br>PRAKASH RANJAN GHARPHALIA AND ANR.            | MR. S CHAUHAN<br>MR. A R SHOME<br>MR. S CHAUHAN<br>MR. P MAZUMDER             | MR. A K BHUYAN<br>MS. M BHATTACHARJEE<br>MS. D BHARALI<br>MS. N CHOUDHURY<br>MR. A KHOUND |
| 50 | I.A.(Civil)/2500/2023<br>FIXED<br><b>in</b> Cont.Cas(C)/734/2019<br><b>WITH</b><br>Cont.Cas(C)/734/2019 | MOHINI GOHAIN BARUAH AND ANR.<br><b>Versus</b><br>SMT. NIBEDITA DUTTA,                        | MR. R S MISHRA<br>MS B SARMA                                                  |                                                                                           |
|    |                                                                                                         | MOHINI GOHAIN BARUAH AND ANR.<br><b>Versus</b><br>SURYA PHUKAN                                | MR. P J SAIKIA<br>MR. A K GUPTA                                               |                                                                                           |
| 51 | WP(C)/4171/2023<br>FIXED                                                                                | MANIR ALI BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                             | MR H R A CHOUDHURY<br>MR F U BARBHUIYA<br>MR. T U BHUYAN<br>MR. I U CHOWDHURY | GA, ASSAM<br>SC, REVENUE<br>SC, PWD                                                       |
| 52 | WP(C)/4260/2023<br>FIXED                                                                                | DHING TOWN JAME MASJID AND EIDGAH COMMITTEE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY<br>D HUSSAIN  | GA, ASSAM                                                                                 |

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV          | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS            | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH       | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA      | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN         | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA   | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS         | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS           | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD      | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN        | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM          | 30-08-2023 | To | 02-09-2023 |
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[SINGLE BENCH]

| Sr.No.           | Case Number                                                        | Main Parties                                                                 | Petitioner Advocate                              | Respondent Advocate                        |
|------------------|--------------------------------------------------------------------|------------------------------------------------------------------------------|--------------------------------------------------|--------------------------------------------|
| <b>ADMISSION</b> |                                                                    |                                                                              |                                                  |                                            |
| 1                | MACApp./277/2018                                                   | NATIONAL INSURANCE COMPANY LIMITED<br><b>Versus</b><br>MADHAB GHOSH AND ANR  | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR |                                            |
|                  | <b>WITH</b><br>I.A.(Civil)/1302/2018<br><b>in</b> MACApp./277/2018 | NATIONAL INSURANCE COMPANY LIMITED<br><b>Versus</b><br>MADHAB GHOSH AND ANR  | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR |                                            |
| 2                | MACApp./135/2023<br>CAVT. NO.01752/023,                            | SHRIRAM GENERAL INSURANCE CO LTD<br><b>Versus</b><br>PRATAP BASFOR AND 4 ORS | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR | MR A N IQBAL<br>FOR CAVEATOR               |
|                  | <b>WITH</b><br>I.A.(Civil)/987/2023<br><b>in</b> MACApp./135/2023  | SHRIRAM GENERAL INSURANCE CO LTD<br><b>Versus</b><br>PRATAP BASFOR AND 4 ORS | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR | MR A N IQBAL<br>FOR CAVEATOR               |
| 3                | MACApp./137/2023                                                   | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SMT NIRU DUTTA AND 6 ORS      | MR. B K PURKAYASTHA                              | A.K. GUPTA (R1to R5)                       |
|                  | <b>WITH</b><br>I.A.(Civil)/994/2023<br><b>in</b> MACApp./137/2023  | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SMT NIRU DUTTA AND 6 ORS      | MR. B K PURKAYASTHA                              |                                            |
| 4                | MACApp./140/2023                                                   | SAVITRI AND ANR.<br><b>Versus</b><br>THE REGIONAL MANAGER AND 2 ORS.         | MR. M MORE                                       |                                            |
| 5                | MACApp./144/2023                                                   | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SNEHA GURUNG AND 3 ORS        | MR. K K BHATRA<br>MR. R K BHATRA<br>MR D BHUYAN  | MR D MONDAL (R1)<br>MR. G C BORAH (R- 3,4) |
|                  | <b>WITH</b><br>I.A.(Civil)/1023/2023<br><b>in</b> MACApp./144/2023 | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SNEHA GURUNG AND 3 ORS        | MR. R K BHATRA<br>MR. R K BHATRA<br>MR D BHUYAN  | MR D MONDAL (R1)<br>MR. G C BORAH (R- 3,4) |
|                  | <b>WITH</b><br>I.A.(Civil)/1024/2023<br><b>in</b> MACApp./144/2023 | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SNEHA GURUNG AND 3 ORS        | MR. R K BHATRA<br>MR D BHUYAN                    | MR D MONDAL (R1)<br>MR. G C BORAH (R- 3,4) |



|               |                                                                    |                                                                                                                                             |                                                                                    |                                                                                        |
|---------------|--------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------|
|               | <b>WITH</b><br>I.A.(Civil)/1025/2023<br><b>in</b> MACApp./144/2023 | NATIONAL INSURANCE CO. LTD<br><b>Versus</b><br>SNEHA GURUNG AND 3 ORS                                                                       | MR. K K BHATRA<br>MR D BHUYAN                                                      | MR D MONDAL (R1)<br>MR. G C BORAH (R- 3,4)                                             |
| 6             | MACApp./145/2023                                                   | NATIONAL INSURANCE CO. LTD.<br><b>Versus</b><br>BIRENDRA KR. SINGHA and 2 ORS,                                                              | MRS. S ROY                                                                         |                                                                                        |
|               | <b>WITH</b><br>I.A.(Civil)/1044/2023<br><b>in</b> MACApp./145/2023 | NATIONAL INSURANCE CO. LTD.<br><b>Versus</b><br>BIRENDRA KR. SINGHA and 2 ORS,                                                              | MRS. S ROY                                                                         |                                                                                        |
| 7             | MACApp./148/2023                                                   | SMTI PINKY KHAGLARY<br><b>Versus</b><br>NEW INDIA ASSURANCE COMPANY<br>LIMITED AND 5 ORS                                                    | MR. DITUL DAS<br>MR. M BARUAH                                                      | MS. M CHOUDHURY (OP1)<br>MR. R C PAUL                                                  |
| 8             | MACApp./243/2023                                                   | SMTI JAYA SAIKIA<br><b>Versus</b><br>SMTI PRASTUTI BHUYAN                                                                                   | MR. A R AGARWALA<br>MR K DAS                                                       | MS B RAJBONGSHI<br>MR. R GOSWAMI<br>MRS. S ROY<br>Ms. J BARUAH                         |
|               | <b>WITH</b><br>I.A.(Civil)/1751/2023<br><b>in</b> MACApp./243/2023 | SMTI JAYA SAIKIA<br><b>Versus</b><br>SMTI PRASTUTI BHUYAN                                                                                   | MR. A R AGARWALA<br>MR K DAS                                                       | MS B RAJBONGSHI<br>MR. R GOSWAMI<br>MRS. S ROY                                         |
| 9             | MACApp./244/2023                                                   | BHUPEN CHANDRA PATHAK<br><b>Versus</b><br>BABUL CH. PATHAK AND ANR                                                                          | MRS. S ROY<br>MS. I DAS                                                            | MR S DUTTA (r-2)<br>MS. M CHOUDHURY<br>MS C BORAH (r-2)                                |
| 10            | MACApp./343/2023                                                   | BASANA DEBNATH AND 3 ORS.<br><b>Versus</b><br>UNITED INDIA INSURANCE CO. LTD AND<br>2 ORS.                                                  | MR. A R AGARWALA<br>MD. K ALI                                                      |                                                                                        |
| <b>ORDERS</b> |                                                                    |                                                                                                                                             |                                                                                    |                                                                                        |
| 11            | MC/1162/2015<br>IN MAC.APP. SL.NO. 244632                          | NEW INDIA ASSURANCE CO. LTD.<br><b>Versus</b><br>SMTI TRISHNA KALITA and 2 ORS,                                                             | MS.N MODI<br>MR.S DUTTA<br>MR.C SHARMA<br>MR.SIDHANT DUTTA                         | MR. G CHOUDHURY(R-2)<br>MR.P BORAH(R-2)<br>MR.A K HALOIR-2                             |
| 12            | MACApp./505/2017<br>WITH LCR                                       | SMTI PROBE BALA DEBI @ PURBESWARI<br>DEBI and 3 ORS<br><b>Versus</b><br>THE DIVISIONAL MANAGER THE NEW<br>INDIA ASSURANCE CO. LTD and 2 ORS | MR.H DAS<br>MS.P BORDOLOI                                                          | MR. R C PAUL (r-1)                                                                     |
| 13            | I.A.(Civil)/2247/2017<br><b>in</b> MACApp./295795/2017             | ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>SAMAD ALI and 5 ORS                                                                          | MR. S K GOSWAMI<br>MR. B K GOSWAMI                                                 | MR R S CHAUHAN (OP1-<br>OP4)                                                           |
|               | <b>WITH</b><br>MACApp./295795/2017<br>(Filing Number)              | THE ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>MD SAMAD ALI and 5 ORS                                                                   | MR.S K GOSWAMI<br>MR.K K NANDI<br>MISS.B SARKAR<br>MR.B K GOSWAMI<br>MS.P BORGHAIN | PP, ASSAM                                                                              |
| 14            | I.A.(Civil)/3505/2018<br><b>in</b> MACApp./876/2018                | MUSTT. RABIJAN BEGUM<br><b>Versus</b><br>THE NEW INDIA ASSURANCE CO. LTD.                                                                   | MR. K K DUTTA<br>MR. B GOGOI<br>MR P NAYAK                                         | MR. R K BHATRA<br>MS P HUJURI<br>MR H BHAGAWATI                                        |
|               | <b>WITH</b><br>MACApp./876/2018                                    | MUSTT. RABIJAN BEGUM<br><b>Versus</b><br>THE NEW INDIA ASSURANCE CO. LTD.                                                                   | MR. K K DUTTA<br>MR. B GOGOI<br>MR P NAYAK                                         | MR. B CHOUDHURY (R3)<br>MR. R K BHATRA (R1)<br>MS P HUJURI (R1)<br>MR H BHAGAWATI (R1) |
|               | <b>WITH</b><br>I.A.(Civil)/3506/2018<br><b>in</b> MACApp./876/2018 | MUSTT. RABIJAN BEGUM<br><b>Versus</b><br>THE NEW INDIA ASSURANCE CO. LTD.                                                                   | MR. K K DUTTA<br>MR. B GOGOI<br>MR P NAYAK                                         |                                                                                        |
|               | <b>WITH</b><br>I.A.(Civil)/3507/2018<br><b>in</b> MACApp./876/2018 | MUSTT. RABIJAN BEGUM<br><b>Versus</b><br>THE NEW INDIA ASSURANCE CO. LTD.                                                                   | MR. K K DUTTA<br>MR. B GOGOI<br>MR P NAYAK                                         |                                                                                        |

|    |                                                                    |                                                                                                                                                                      |                                                                                                                               |                                                                       |
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|    | <b>WITH</b><br>I.A.(Civil)/3508/2018<br><b>in</b> MACApp./876/2018 | MUSTT. RABIJAN BEGUM<br><b>Versus</b><br>THE NEW INDIA ASSURANCE CO. LTD.<br>MUSSTT RAHIMA BEGUM LASKAR<br><b>Versus</b><br>MUSSTT SAMARUN NESSA LASKAR AND<br>2 ORS | MR. K K DUTTA<br>MR. B GOGOI<br>MR P NAYAK<br>DR. B U AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. S R BARBHUIYA<br>MR M HUSSAIN |                                                                       |
| 15 | I.A.(Civil)/3991/2018<br><b>in</b> MACApp./14519/2018              | MUSSTT RAHIMA BEGUM LASKAR<br><b>Versus</b><br>MUSSTT SAMARUN NESSA LASKAR AND<br>2 ORS                                                                              |                                                                                                                               | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA                  |
|    | <b>WITH</b><br>MACApp./14519/2018<br>(Filing Number)               | MUSSTT RAHIMA BEGUM LASKAR<br><b>Versus</b><br>MUSSTT SAMARUN NESSA LASKAR AND<br>2 ORS                                                                              |                                                                                                                               |                                                                       |
| 16 | I.A.(Civil)/2063/2019<br><b>in</b> MACApp./4954/2019               | MRS. NASIRA AHMED AND 3 ORS.<br><b>Versus</b><br>MD. HABIB ALI AND 2 ORS.                                                                                            | MR D MONDAL<br>MR. P SARMA                                                                                                    | MR. R C PAUL<br>MR. I CHOUDHURY<br>MD E AHMED<br>MR. D J DAS          |
|    | <b>WITH</b><br>MACApp./4954/2019<br>(Filing Number)                | MRS. NASIRA AHMED AND 3 ORS<br><b>Versus</b><br>MD. HABIB ALI AND 2 ORS                                                                                              |                                                                                                                               |                                                                       |
| 17 | I.A.(Civil)/2301/2019<br><b>in</b> MACApp./5668/2019               | ORIENTAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>NIRADA DAS AND 5 ORS.                                                                                      | MS. N MODI<br>MR SISHIR DUTTA<br>MR. C SHARMA                                                                                 | U MUDIAR<br>MR. K R BORA                                              |
|    | <b>WITH</b><br>MACApp./5668/2019<br>(Filing Number)                | ORIENTAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>NIRADA DAS AND 5 ORS                                                                                       |                                                                                                                               |                                                                       |
| 18 | I.A.(Civil)/2608/2019<br><b>in</b> MACApp./7582/2019               | THE ORIENTAL INSURANCE CO. LTD.,<br><b>Versus</b><br>SRI NAKUL DUTTA AND 3 ORS.                                                                                      | MR. S K GOSWAMI<br>MR. B K GOSWAMI<br>MR. R SHARMA                                                                            | MR. S K ROY (r-2,3)<br>MR. C PHUKAN (R4)<br>MD K RAHMAN (r-2,3)       |
|    | <b>WITH</b><br>MACApp./7582/2019<br>(Filing Number)                | THE ORIENTAL INSURANCE CO. LTD.,<br><b>Versus</b><br>SRI NAKUL DUTTA AND 3 ORS                                                                                       |                                                                                                                               |                                                                       |
| 19 | I.A.(Civil)/3803/2019<br><b>in</b> MACApp./15808/2019              | SRI ABDUL SUKKUR @ SUKKUR TAPADAR<br>AND 5 ORS<br><b>Versus</b><br>SAMBORLANG KHARJANA AND ANR                                                                       | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN                                                                                   | MR. K K BHATTA (r-2)<br>MS JONA TALUKDAR (r-2)                        |
|    | <b>WITH</b><br>MACApp./15808/2019<br>(Filing Number)               | SRI ABDUL SUKKUR @ SUKKUR TAPADAR<br>AND 5 ORS<br><b>Versus</b><br>SAMBORLANG KHARJANA AND ANR                                                                       |                                                                                                                               |                                                                       |
| 20 | I.A.(Civil)/111/2020<br><b>in</b> MACApp./17618/2019               | SYEDA FEROZA ALAM<br><b>Versus</b><br>DR. SYED TANWIR ALAM AND 2 ORS                                                                                                 | MR. K SARMA<br>MR. D DAS<br>MR. B J TALUKDAR                                                                                  | MR. A J SAIKIA<br>MR. B KAKATI<br>MR. R RAHMAN (r-1,2)<br>MR G S BORO |
|    | <b>WITH</b><br>MACApp./17618/2019<br>(Filing Number)               | SYEDA FEROZA ALAM<br><b>Versus</b><br>DR. SYED TANWIR ALAM AND 2 ORS                                                                                                 |                                                                                                                               |                                                                       |
| 21 | MACApp./197/2021                                                   | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>RAJENDRA SAH AND 5 ORS.                                                                                              | MR SISHIR DUTTA<br>MR. S DUTTA<br>MR S DUTTA                                                                                  | MR. D K GUPTA (R-1,2)<br>MR H BARUAH (R-1,2)<br>MR P P PHUKAN (R-1,2) |
|    | <b>WITH</b><br>I.A.(Civil)/2397/2021<br><b>in</b> MACApp./197/2021 | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>RAJENDRA SAH AND 5 ORS.                                                                                              | MR SISHIR DUTTA<br>MR. SIDHANT DUTTA                                                                                          |                                                                       |
| 22 | I.A.(Civil)/1445/2021<br><b>in</b> MACApp./3114/2021               | NEW INDIA ASSURANCE COMPANY LTD.<br><b>Versus</b><br>HIMANI BAISHYA AND 2 ORS.                                                                                       | MR. R GOSWAMI<br>MS. P BORTHAKUR                                                                                              | MRS. S ROY (R-1,2)<br>MS P SHILL (R-1,2)                              |

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|    | <b>WITH</b><br>MACApp./3114/2021<br>(Filing Number)                | NEW INDIA ASSURANCE COMPANY LTD.<br><b>Versus</b><br>HIMANI BAISHYA AND 2 ORS. A                        | MR. R GOSWAMI                                        |                                                                    |
| 23 | MACApp./201/2022<br>WITH LCR                                       | THE ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>SMTI. PUNYAWATI BORAH DUTTA AND 4 ORS                | MR. S K GOSWAMI<br>MR. R SHARMA                      | MR T KALITA<br>MR A ALI (R1)<br>MR A ALI (R1)<br>MR. A KAKATI      |
|    | <b>WITH</b><br>I.A.(Civil)/1220/2022<br><b>in</b> MACApp./201/2022 | THE ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>SMTI. PUNYAWATI BORAH DUTTA AND 4 ORS                | MR. S K GOSWAMI<br>MR. R SHARMA                      |                                                                    |
| 24 | MACApp./222/2022<br>WITH LCR                                       | ATOWAR ALI @ ATOWAR RAHMAN AND 4 ORS.<br><b>Versus</b><br>NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.    | MR. A R AGARWALA<br>MR A AGARWALA                    | MR. A J SAIKIA<br>MR. B KAKATI<br>MR G S BORO                      |
| 25 | MACApp./263/2022<br>WITH LCR                                       | UNITED INDIA INSURANCE COMPANY LTD.<br><b>Versus</b><br>KANCHAN NATH AND 4 ORS.                         | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA | MR. A R AGARWALA (R1, R2)<br>MR A AGARWALA (R1, R2)                |
| 26 | MACApp./271/2022                                                   | UNITED INDIA INSURANCE COMPANY LTD.<br><b>Versus</b><br>SHRI KRISHNA KANTA DUTTA AND 2 ORS              | MR. S DUTTA<br>MR. S DUTTA                           | C. M. MAHANTA (r-1)<br>MR. A R AGARWALA (r-1)<br>G UDDIN           |
|    | <b>WITH</b><br>I.A.(Civil)/1477/2022<br><b>in</b> MACApp./271/2022 | UNITED INDIA INSURANCE COMPANY LTD.<br><b>Versus</b><br>SHRI KRISHNA KANTA DUTTA AND 2 ORS              | MS S MOCHAHARI<br>MS. M CHOUDHURY<br>MR. S DUTTA     |                                                                    |
| 27 | MACApp./272/2022<br>WITH LCR                                       | NILIMA BIBI AND ANR.<br><b>Versus</b><br>SHRIRAM GENERAL INSURANCE CO. LTD,. AND 2 ORS.                 | MR. A R AGARWALA<br>MR A AGARWALA                    | MR. N UPADHAYAY (r-2)<br>R. H. AHMED (r-3)                         |
| 28 | I.A.(Civil)/1261/2022<br><b>in</b> MACApp./4892/2022               | LALZOMAWI HRANGKHOL AND 2 ORS.<br><b>Versus</b><br>XXX                                                  | MS. J PAUL<br>MS. S AHMED                            | MS JONA TALUKDAR (R-3)<br>MS R DEVI (R-3)                          |
|    | <b>WITH</b><br>MACApp./4892/2022<br>(Filing Number)                | LALZOMAWI HRANGKHOL AND 2 ORS.<br><b>Versus</b><br>THE MANAGING DIRECTOR A.B.C. INDIA LTD. AND 2 ORS. F | MS. S AHMED                                          |                                                                    |
| 29 | I.A.(Civil)/3/2023<br><b>in</b> MACApp./11915/2019                 | SATISWAR RABHA AND 4 ORS.<br><b>Versus</b><br>RELIANCE GENERAL INSURANCE COMPANY LIMITED AND ANR.       | MR. DITUL DAS                                        |                                                                    |
|    | <b>WITH</b><br>MACApp./11915/2019<br>(Filing Number)               | SATISWAR RABHA AND 4 ORS<br><b>Versus</b><br>RELIANCE GENERAL INSURANCE COMPANY LIMITED AND ANR         |                                                      |                                                                    |
| 30 | I.A.(Civil)/62/2023<br><b>in</b> MACApp./14449/2022                | THE ORIENTAL INSURANCE COMPANY LTD<br><b>Versus</b><br>RAJIB BORO AND 2 ORS.                            | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA | MR. K N KALITA (R-1)<br>MR B ISLAM (R-1)                           |
|    | <b>WITH</b><br>MACApp./14449/2022<br>(Filing Number)               | THE ORIENTAL INSURANCE COMPANY LTD<br><b>Versus</b><br>RAJIB BORO AND 2 ORS. E                          | MS. R D MOZUMDAR                                     |                                                                    |
| 31 | I.A.(Civil)/91/2023<br><b>in</b> MACApp./15277/2022                | RENU GOWALA<br><b>Versus</b><br>ORIENTAL INSURANCE COM. LTD AND 2 ORS                                   | B R DAS<br>MS M BHARATI                              | MR SISHIR DUTTA (OP1)<br>MS. M CHOUDHURY (OP1)<br>MS C BORAH (OP1) |

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|    | <b>WITH</b><br>MACApp./15277/2022<br>(Filing Number)                                                     | RENU GOWALA<br><b>Versus</b><br>ORIENTAL INSURANCE COM. LTD AND 2<br>ORS B                  | B R DAS                                        |                                                                     |
| 32 | I.A.(Civil)/104/2023<br><b>WITH</b> LCR<br><b>in</b> MACApp./609/2022<br><b>WITH</b><br>MACApp./609/2022 | CHAITALI DEB AND 2 ORS.<br><b>Versus</b><br>NEW INDIA ASSURANCE CO. LTD.                    | MR. M TALUKDAR                                 | MR. R K BHATRA                                                      |
|    |                                                                                                          | NEW INDIA ASSURANCE CO. LTD.<br><b>Versus</b><br>CHAITALI DEB AND 4 ORS. F                  | MR. K K BHATRA<br>MR D BHUYAN<br>MS R GANGAWAT | MR. M TALUKDAR<br>MR M HASSAN<br>MS. M BORUAH                       |
|    | <b>WITH</b><br>I.A.(Civil)/2645/2022<br><b>in</b> MACApp./609/2022                                       | NEW INDIA ASSURANCE CO. LTD.<br><b>Versus</b><br>CHAITALI DEB AND 4 ORS. F                  | MR. K K BHATRA<br>MR D BHUYAN<br>MS R GANGAWAT |                                                                     |
| 33 | I.A.(Civil)/154/2023<br><b>in</b> MACApp./137/2023                                                       | NUR ZAMAL<br><b>Versus</b><br>THE UNITED INDIA INSURANCE CO. LTD.<br>AND 2 ORS.             | MR. M A ISLAM<br>MR R ISLAM<br>MR J I MONDAL   | MR. K K BHATTA (R1)                                                 |
|    | <b>WITH</b><br>MACApp./137/2023<br>(Filing Number)                                                       | NUR ZAMAL<br><b>Versus</b><br>THE UNITED INDIA INSURANCE CO. LTD.<br>AND 2 ORS. H           | MR R ISLAM                                     |                                                                     |
| 34 | I.A.(Civil)/394/2023<br><b>in</b> MACApp./31/2023                                                        | BINA DAS AND ANR.<br><b>Versus</b><br>M/S NEW INDIA ASSURANCE CO. LTD.<br>AND 2 ORS.        | MR. A BHATTACHARYYA                            | MRS B ACHARYA (r-1)<br>MR. A ACHARYA (r-1)                          |
|    | <b>WITH</b><br>MACApp./31/2023<br>(Filing Number)                                                        | BINA DAS AND ANR.<br><b>Versus</b><br>M/S NEW INDIA ASSURANCE CO. LTD.<br>AND 2 ORS. B      | MR. A BHATTACHARYYA                            |                                                                     |
| 35 | I.A.(Civil)/415/2023<br><b>in</b> MACApp./660/2023                                                       | UNITED INDIA INSURANCE CO LTD.<br><b>Versus</b><br>NANDITA PEGU AND 5 ORS .                 | MRS L SHARMA<br>MR. K K BHATTA<br>MR A SHARMA  | MR. A R AGARWALA (r-1<br>up 4)<br>MR ADITYA AGARWALA (r-<br>1 up 4) |
|    | <b>WITH</b><br>MACApp./660/2023<br>(Filing Number)                                                       | UNITED INDIA INSURANCE CO LTD.<br><b>Versus</b><br>NANDITA PEGU AND 5 ORS . B               | MR. K K BHATTA                                 |                                                                     |
| 36 | I.A.(Civil)/455/2023<br><b>in</b> MACApp./683/2023                                                       | NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>RASHMI PRAVA TAMULY AND 4 ORS.    | MR T KALITA<br>MR. A KAKATI                    | Ms. J BARUAH<br>MR A SHARMA                                         |
|    | <b>WITH</b><br>MACApp./683/2023<br>(Filing Number)                                                       | NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>RASHMI PRAVA TAMULY AND 4 ORS . A | MR T KALITA                                    |                                                                     |
| 37 | I.A.(Civil)/662/2023<br><b>in</b> MACApp./320/2023                                                       | THE ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>ROHI PEGU @ DAO AND 7 ORS.              | MR. S K GOSWAMI<br>MR. R SHARMA                |                                                                     |
|    | <b>WITH</b><br>MACApp./320/2023<br>(Filing Number)                                                       | THE ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>ROHI PEGU @ DAO AND 7 ORS.              | MR. S K GOSWAMI                                |                                                                     |
| 38 | I.A.(Civil)/735/2023<br><b>in</b> MACApp./669/2023                                                       | UNITED INDIA INSURANCE CO LTD.<br><b>Versus</b><br>POLLOBI @PALLABI SAIKIA AND 5 ORS.       | MRS L SHARMA<br>MR. K K BHATTA<br>MR A SHARMA  | MR. A BHATTACHARYYA (r-<br>1,3,4)                                   |
|    | <b>WITH</b><br>MACApp./669/2023<br>(Filing Number)                                                       | UNITED INDIA INSURANCE CO LTD.<br><b>Versus</b><br>POLLOBI @PALLABI SAIKIA AND 5 ORS. E     | MR. K K BHATTA                                 |                                                                     |

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|    | <b>WITH</b><br>I.A.(Civil)/671/2023<br>(Filing Number)             | UNITED INDIA INSURANCE CO LTD.<br><b>Versus</b><br>POLLOBI @PALLABI SAIKIA AND 5 ORS. E                                  | MR. K K BHATTA                                   |                                                                                                                                                         |
| 39 | I.A.(Civil)/736/2023<br><b>in</b> MACApp./2478/2023                | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>BHARATI CHETIA AND 5 ORS.                                            | MRS L SHARMA<br>MR. K K BHATTA                   |                                                                                                                                                         |
|    | <b>WITH</b><br>MACApp./2478/2023<br>(Filing Number)                | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>BHARATI CHETIA AND 5 ORS. E                                          | MR. K K BHATTA                                   |                                                                                                                                                         |
|    | <b>WITH</b><br>I.A.(Civil)/2481/2023<br>(Filing Number)            | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>BHARATI CHETIA AND 5 ORS. E                                          | MR. K K BHATTA                                   |                                                                                                                                                         |
| 40 | I.A.(Civil)/1019/2023<br>WITH LCR<br><b>in</b> MACApp./191/2021    | NAJIR HUSSAIN LASKAR @ NAJIR<br>HUSSAIN<br><b>Versus</b><br>ORIENTAL INSURANCE CO. LTD.                                  | MR A B DEY                                       | MR S DUTTA                                                                                                                                              |
|    | <b>WITH</b><br>MACApp./191/2021                                    | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>NAJIR HUSSAIN LASKAR @ NAJIR<br>HUSSAIN AND 2 ORS.                       | MR SISHIR DUTTA<br>MR. S DUTTA<br>MR S DUTTA     | MR A B DEY (r-1)<br>MR. S SUTRADHAR (R-2,3)                                                                                                             |
|    | <b>WITH</b><br>I.A.(Civil)/1345/2021<br><b>in</b> MACApp./191/2021 | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>NAJIR HUSSAIN LASKAR @ NAJIR<br>HUSSAIN AND 2 ORS.                       | MR SISHIR DUTTA<br>MR. S DUTTA<br>MR S DUTTA     |                                                                                                                                                         |
| 41 | I.A.(Civil)/1522/2023<br><b>in</b> MACApp./10256/2020              | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>MUSST. JANA BIBI AND 10 ORS.                                         | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR | MR. K K BHATTA<br>MS JONA TALUKDAR<br>MS R DEVI                                                                                                         |
|    | <b>WITH</b><br>MACApp./10256/2020<br>(Filing Number)               | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>MUSST. JANA BIBI AND 10 ORS. F                                       | MR. R GOSWAMI                                    |                                                                                                                                                         |
|    | <b>WITH</b><br>I.A.(Civil)/1247/2021                               | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>MUSST. JANA BIBI AND 10 ORS.                                         | MR. R GOSWAMI<br>MS. P BORTHAKUR                 | MR. R MAJUMDAR<br>MR. K K BHATTA (r-11)<br>MR. M TALUKDAR (r-1 to 5)<br>MR. M K NATH<br>MS JONA TALUKDAR (r-11)<br>MR. A SHAKIL (r-1 to 5)<br>MS R DEVI |
|    | <b>WITH</b><br>I.A.(Civil)/1523/2023                               | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>MUSST. JANA BIBI AND 10 ORS.                                         | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR | MR. K K BHATTA<br>MS JONA TALUKDAR<br>MS R DEVI                                                                                                         |
|    | <b>WITH</b><br>I.A.(Civil)/1524/2023                               | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>MUSST. JANA BIBI AND 10 ORS.                                         | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR | MR. K K BHATTA<br>MS JONA TALUKDAR<br>MS R DEVI                                                                                                         |
| 42 | I.A.(Civil)/1922/2023<br><b>in</b> MACApp./2208/2020               | CHOLAMANDALAM MS GENERAL<br>INSURANCE COMPANY LIMITED<br><b>Versus</b><br>CHAKRA BAHADUR DORJEE @ MANUJ<br>AND 2 ORS     | MR. R GOSWAMI                                    | MR. B CHETRI                                                                                                                                            |
|    | <b>WITH</b><br>MACApp./2208/2020<br>(Filing Number)                | CHOLAMANDALAM MS GENERAL<br>INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SRI CHAKRA BAHADUR DORJEE @ MANUJ<br>AND 2 ORS | MR. R GOSWAMI<br>MS. P BORTHAKUR<br>MR D DEKA    | MR. B CHETRI<br>MR K KASHYAB                                                                                                                            |
|    | <b>WITH</b><br>I.A.(Civil)/539/2020                                | CHOLAMANDALAM MS GENERAL<br>INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SRI CHAKRA BAHADUR DORJEE @ MANUJ<br>AND 2 ORS | MR. R GOSWAMI<br>MS. P BORTHAKUR<br>MR D DEKA    | MR. B CHETRI<br>MR K KASHYAB                                                                                                                            |

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|    | <b>WITH</b><br>I.A.(Civil)/41/2023                            | CHOLAMANDALAM MS GENERAL<br>INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SRI CHAKRA BAHADUR DORJEE @ MANUJ<br>AND 2 ORS | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR     | MR K KASHYAB                                 |
|    | <b>WITH</b><br>I.A.(Civil)/1923/2023                          | CHOLAMANDALAM MS GENERAL<br>INSURANCE COMPANY LIMITED<br><b>Versus</b><br>CHAKRA BAHADUR DORJEE @ MANUJ<br>AND 2 ORS     | MR. R GOSWAMI                                        | MR. B CHETRI                                 |
|    | <b>WITH</b><br>I.A.(Civil)/1924/2023                          | CHOLAMANDALAM MS GENERAL<br>INSURANCE COMPANY LIMITED<br><b>Versus</b><br>CHAKRA BAHADUR DORJEE @ MANUJ<br>AND 2 ORS     | MR. R GOSWAMI                                        | MR. B CHETRI                                 |
| 43 | I.A.(Civil)/2007/2023<br>WITH LCR<br>in MACApp./40/2021       | SRI ANUBHAV KHOUND,<br><b>Versus</b><br>REGIONAL MANAGER ORIENTAL<br>INSURANCE CO. LTD AND 2 ORS                         | MS D D ROY<br>MS. S.P. BARO                          | MR S DUTTA                                   |
|    | <b>WITH</b><br>MACApp./40/2021                                | SRI ANUBHAV KHOUND<br><b>Versus</b><br>REGIONAL MANAGER ORIENTAL<br>INSURANCE CO. LTD AND 2 ORS                          | MS D D ROY<br>MS. S.P. BARO                          | MR S DUTTA (R-1)<br>MS C BORAH (R-1)         |
| 44 | I.A.(Civil)/2049/2023<br>WITH LCR, B/O<br>in MACApp./376/2022 | HAFIJA KHATUN AND 3 ORS<br><b>Versus</b><br>RELiance GENERAL INSURANCE CO. LTD<br>AND ANR                                | MR A HAWARI                                          | MR. K K BHATTA                               |
|    | <b>WITH</b><br>MACApp./376/2022                               | RELiance GENERAL INSURANCE CO. LTD<br><b>Versus</b><br>HAFIJA KHATUN AND 4 ORS                                           | MR. K K BHATTA<br>MR J JOHN<br>MS. R DEVI            | MR M CHOUDHURY<br>MR. S ISLAM<br>MR A HAWARI |
| 45 | I.A.(Civil)/2537/2023<br>in MACApp./874/2022                  | DURGA SAHA,<br><b>Versus</b><br>ORIENTAL INSURANCE CO. LTD                                                               | MR D MONDAL                                          | MR S DUTTA                                   |
|    | <b>WITH</b><br>MACApp./874/2022                               | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>DURGA SAHA AND ANR.                                                      | MR SISHIR DUTTA<br>MS. M CHOUDHURY<br>MS C BORAH     | MR D MONDAL (R-1)                            |
|    | <b>WITH</b><br>I.A.(Civil)/3846/2022<br>in MACApp./874/2022   | ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>DURGA SAHA AND ANR.                                                       | MR SISHIR DUTTA<br>MS. M CHOUDHURY<br>MS C BORAH     |                                              |
| 46 | I.A.(Civil)/2554/2023<br>in MACApp./4699/2023                 | NEW INDIA ASSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>MONJULA KACHARI AND ORS.                                      | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA |                                              |
|    | <b>WITH</b><br>MACApp./4699/2023<br>(Filing Number)           | NEW INDIA ASSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>MONJULA KACHARI AND ORS. E                                    | MS. R D MOZUMDAR                                     |                                              |
| 47 | I.A.(Civil)/2561/2023<br>in MACApp./9857/2023                 | ORIENTAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>FAJAR ALI @ FAZAR ALI AND 3 ORS.                                     | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA |                                              |
|    | <b>WITH</b><br>MACApp./9857/2023<br>(Filing Number)           | ORIENTAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>FAJAR ALI @ FAZAR ALI AND 3 ORS. A                                   | MS. R D MOZUMDAR                                     |                                              |
| 48 | I.A.(Civil)/2564/2023<br>in MACApp./10069/2023                | NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>RAHITAN NESSA AND 7 ORS.                                       | MRS. S ROY                                           |                                              |

|    |                                                          |                                                                                      |                                                      |
|----|----------------------------------------------------------|--------------------------------------------------------------------------------------|------------------------------------------------------|
|    | <b>WITH</b><br>MACApp./10069/2023<br>(Filing Number)     | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>RAHITAN NESSA AND ORS. E         | MRS. S ROY                                           |
|    | <b>WITH</b><br>I.A.(Civil)/10070/2023<br>(Filing Number) | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>RAHITAN NESSA AND ORS. E         | MRS. S ROY                                           |
| 49 | I.A.(Civil)/2573/2023<br><b>in</b> MACApp./10058/2023    | NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>ANOWARA KHATUN AND 10 ORS. | MRS. S ROY                                           |
|    | <b>WITH</b><br>MACApp./10058/2023<br>(Filing Number)     | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>ANOWARA KHATUN AND 10 ORS. A     | MRS. S ROY                                           |
|    | <b>WITH</b><br>I.A.(Civil)/10060/2023<br>(Filing Number) | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>ANOWARA KHATUN AND 10 ORS. A     | MRS. S ROY                                           |
| 50 | I.A.(Civil)/2588/2023<br><b>in</b> MACApp./4698/2023     | NEW INDIA ASSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>MIRA KACHARI AND 3 ORS.   | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA |
|    | <b>WITH</b><br>MACApp./4698/2023<br>(Filing Number)      | NEW INDIA ASSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>MIRA KACHARI AND ORS. B   | MS. R D MOZUMDAR                                     |

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV          | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS            | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH       | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA      | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN         | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA   | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS         | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS           | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD      | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN        | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM          | 30-08-2023 | To | 02-09-2023 |
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CRIMINAL BENCH]

**OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]**

| Sr.No.             | Case Number           | Main Parties                                                           | Petitioner Advocate                                           | Respondent Advocate |
|--------------------|-----------------------|------------------------------------------------------------------------|---------------------------------------------------------------|---------------------|
| <b>MOTION (BA)</b> |                       |                                                                        |                                                               |                     |
| 1                  | Bail Appln./3074/2023 | SANJAY BASFORE @ SANJA BAFORÉ<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN | PP, ASSAM           |
| 2                  | Bail Appln./3083/2023 | BASHED ALI<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. H S BORAH                                                 | PP, ASSAM           |
| 3                  | Bail Appln./3085/2023 | ASMAT ALI<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR S H SIKDAR<br>MR. S HAQUE<br>S YESMIN<br>MS S ABDULLAH     | PP, ASSAM           |
| 4                  | Bail Appln./3087/2023 | KAYEM ALI<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. A M KHAN<br>MR. R I DEWAN                                 | PP, ASSAM           |
| <b>MOTION (AB)</b> |                       |                                                                        |                                                               |                     |
| 5                  | AB/3008/2023          | PRABODH KALITA @ HABI KALITA<br><b>Versus</b><br>THE STATE OF ASSAM    | MR. M BISWAS<br>S K DAS                                       | PP, ASSAM           |
| 6                  | AB/3011/2023          | MANDEEP SINGH<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. U K BARMAN<br>MR H ALI<br>MR D PEGU<br>MR. R KONWAR       | PP, ASSAM           |
| 7                  | AB/3015/2023          | PRANGAN DAS AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. S C BISWAS<br>MR D BANIA<br>MS. J GHOSH<br>MS. R DEVI     | PP, ASSAM           |
| 8                  | AB/3016/2023          | BELLAL SK @ BELLAL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM      | MR F HAQUE<br>MR A ISLAM                                      | PP, ASSAM           |
| 9                  | AB/3017/2023          | ABDUL HASAN @ ABUL HUSSAIN SEKH<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A M BARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA                | PP, ASSAM           |



|                                 |                                                               |                                                                                                     |                                                                                                                              |                                                                             |
|---------------------------------|---------------------------------------------------------------|-----------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------|
| 10                              | AB/3028/2023                                                  | MD MAHRUM ALI @ BABU AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. A K AZAD<br>MS S DEVI                                                                                                    | PP, ASSAM                                                                   |
| <b><u>MOTION</u></b>            |                                                               |                                                                                                     |                                                                                                                              |                                                                             |
| 11                              | Crl.Rev.P./93/2023<br>FIXED                                   | ARUP PAUL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                            | MS. D GHOSH<br>MS N DEKA<br>MR SAURADEEP DEY<br>MS H BETALA<br>MR I CHAKMA<br>MS. P. NAG<br>MR. S. K. CHAKMA<br>MS A B MARAK | PP, ASSAM                                                                   |
| 12                              | Crl.Rev.P./290/2023<br>FIXED                                  | MASTUFA UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                                                | MR H R A CHOUDHURY<br>MR J M SULAIMAN                                                                                        | PP, ASSAM                                                                   |
| 13                              | Crl.Rev.P./296/2023<br>FIXED                                  | NASIRUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                                                | MR. M RAHMAN<br>MS R BEGUM                                                                                                   | PP, ASSAM                                                                   |
| 14                              | Crl.Rev.P./329/2023<br>FIXED                                  | AJIT ROY<br><b>Versus</b><br>THE STATE OF ASSAM                                                     | MR Z ALAM<br>MS. S NAZNEEN<br>MR. S K DAHAL                                                                                  | PP, ASSAM                                                                   |
| 15                              | Crl.Rev.P./331/2023<br>FIXED                                  | ABHISHEK DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                                 | MR. M R KHANDAKAR                                                                                                            | PP, ASSAM                                                                   |
| 16                              | Crl.Pet./756/2023<br>FIXED                                    | MALAY MUKHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM                                              | MR. A M BORA<br>MR. D K BAIDYA<br>MR. R BARTHAKUR<br>MR. M S HUSSAIN                                                         | PP, ASSAM                                                                   |
| 17                              | Crl.Pet./926/2023                                             | ZIABUR RAHMAN @ MD JIABUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                     | MR. A AHMED<br>U U KHAN<br>MR A AHMED                                                                                        | PP, ASSAM                                                                   |
| 18                              | Crl.Pet./927/2023                                             | JITU KRISHNA BORAH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR A KHANIKAR<br>R L CHUTIA                                                                                                  | PP, ASSAM                                                                   |
| <b><u>ADMISSION</u></b>         |                                                               |                                                                                                     |                                                                                                                              |                                                                             |
| 19                              | Crl.Pet./1040/2016<br>WITH LCR 3 FILES, FIXED                 | PUTUL BORUAH<br><b>Versus</b><br>STATE OF ASSAM                                                     | MS.S BHUYAN<br>MR.R KALITA<br>MR.R SALOI                                                                                     | PP, ASSAM                                                                   |
| 20                              | Crl.Rev.P./263/2023<br>FIXED                                  | MD. ISLAOUR RAHAMAN<br><b>Versus</b><br>THE STATE OF ASSAM                                          | MS. K MALAKAR<br>MS A MAJUMDER                                                                                               | PP, ASSAM                                                                   |
| 21                              | Crl.Rev.P./267/2023<br>FIXED                                  | GOBINDA GOPE<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                         | MS S S ZIA                                                                                                                   | ADDL PP,ASSAM                                                               |
| 22                              | Crl.Pet./558/2023<br>WITH LCR 4 FILES, FIXED                  | NEPUT RAJIYUNG @ ACTION DIMASA @<br>MIPUT RAJIYUNG<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MR. A M BORA<br>MR. D K BAIDYA<br>MS. C CHOUDHURY<br>MR. V A CHOWDHURY<br>MR. M S HUSSAIN                                    | MR S BORTHAKUR(R-2)<br>MR. S BOIRAGI(R-2)<br>MR. D GOGOI (R-2)<br>PP, ASSAM |
| <b>WITH</b>                     |                                                               |                                                                                                     |                                                                                                                              |                                                                             |
| <b>I.A.(Crl.)/608/2023</b>      |                                                               |                                                                                                     |                                                                                                                              |                                                                             |
| <b>in Crl.Pet./558/2023</b>     |                                                               |                                                                                                     |                                                                                                                              |                                                                             |
|                                 |                                                               | MRS. MAHARUN NESHA<br><b>Versus</b><br>NEPUT RAJIYUNG @ ACTION DIMASA @<br>MIPUT RAJIYUNG AND 2 ORS | MR D KALITA<br>MR. A BORO                                                                                                    | PP, ASSAM                                                                   |
| <b><u>BAIL HEARING (BA)</u></b> |                                                               |                                                                                                     |                                                                                                                              |                                                                             |
| 23                              | Bail Appln./2575/2023<br>WITH OFFICE NOTE, LCR FILE,<br>FIXED | MANJUR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                                   | MR H R A CHOUDHURY<br>MR. I U CHOWDHURY<br>MS R DEKA                                                                         | PP, ASSAM                                                                   |
| 24                              | Bail Appln./2681/2023<br>WITH OFFICE NOTE, LCR FILE,<br>FIXED | ANNOS ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                                    | MR. M U MAHMUD<br>MR S H MAHMUD<br>MR S ISLAM<br>MR. S. SUR<br>MR S AFRIDI                                                   | PP, ASSAM                                                                   |

|                     |                                                                           |                                                                                     |                                                                     |                                                                                                                           |
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| 25                  | Bail Appln./2892/2023<br>FIXED                                            | SOHIDUR ISLAM @ SHOHIDUR RAHMAN<br>AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM | MR. M ISLAM                                                         | PP, ASSAM                                                                                                                 |
| 26                  | <b>WITH</b><br>AB/2864/2023                                               | RIAZUL ISLAM @ HOQUE AND 17 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. M ISLAM<br>MS. J TAMULI                                         | PP, ASSAM                                                                                                                 |
| 27                  | Bail Appln./2948/2023<br>FIXED                                            | RAHIM BADSHA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY<br>MS R DEKA | PP, ASSAM                                                                                                                 |
| 28                  | Bail Appln./2949/2023<br>FIXED                                            | MANOJ KUMAR NATH<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR P SHARMAH<br>MR R CHETRY                                         | PP, ASSAM                                                                                                                 |
| 29                  | Bail Appln./2950/2023<br>FIXED                                            | RINTI DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. P BORDOLOI<br>MS M NIROLA                                       | PP, ASSAM                                                                                                                 |
| <b>BAIL HEARING</b> |                                                                           |                                                                                     |                                                                     |                                                                                                                           |
| 30                  | AB/3605/2022<br>FIXED                                                     | ROFIJUL HOQUE @ MD. RAFIJUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. A F N U MOLLAH<br>K ZAMAN                                       | PP, ASSAM                                                                                                                 |
| 31                  | <b>WITH</b><br>AB/20/2023                                                 | JAMAL ALI @ ZAMAL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. A PARAMANIK<br>P. KALITA                                        | PP, ASSAM                                                                                                                 |
| 32                  | AB/58/2023<br>FIXED                                                       | ADURI DAS AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. H NATH<br>MR S BORTHAKUR<br>MR. D GOGOI                         | PP, ASSAM                                                                                                                 |
| 33                  | AB/1633/2023<br>FIXED                                                     | MANUJ DUTTA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                          | R L CHUTIA                                                          | PP, ASSAM                                                                                                                 |
| 34                  | AB/2090/2023<br>FIXED                                                     | BADRUL ISLAM BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. J LASKAR                                                        | PP, ASSAM                                                                                                                 |
| 35                  | AB/2130/2023<br>FIXED                                                     | ABDUL MUKTADIR BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. S ROY<br>MR. M H LASKAR<br>M. HOSSAIN                           |                                                                                                                           |
| 36                  | AB/2846/2023<br>FIXED                                                     | AZMAL HUSSAIN LASKAR @ MONTAI<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. M H RAJBARBHUIYAN<br>MR. B SAHARIA<br>MS A BEGUM                | MS S R MAZARBHUIYA<br>(FOR INFORMANT)<br>S. M. ZINNA (FOR<br>INFORMANT)<br>PP, ASSAM                                      |
| <b>ORDERS</b>       |                                                                           |                                                                                     |                                                                     |                                                                                                                           |
| 37                  | CrI.Pet./1063/2019<br>FIXED                                               | DHRUBAJYOTI LAHKAR<br><b>Versus</b><br>SMT. SNIGDHARANI CHOUDHURY AND<br>ANR.       | MR N J DAS                                                          | MR. O P BHATI (R1)<br>MR T C DAS (R1)<br>MR. P SARMA (R1)<br>PP, ASSAM (R2)<br>MR. P K PODDAR (R1)<br>MR. M K GOHAIN (R1) |
| 38                  | Tr.P.(CrI.)/11/2023                                                       | LAKI DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                            | MR. M KALITA<br>MR M SARMA<br>MR. N M DAS<br>MR. J HATIMURIA        | PP, ASSAM                                                                                                                 |
| 39                  | I.A.(CrI.)/760/2023<br>BA 885/2022(D/O)<br><b>in</b> Bail Appln./885/2022 | DHIRAJ DEY<br><b>Versus</b><br>THE STATE OF ASSAM,                                  | MR H BARUAH<br>MR P BORAH<br>MR P P PHUKAN                          | PP, ASSAM                                                                                                                 |
| 40                  | I.A.(CrI.)/772/2023<br><b>in</b> CrI.Rev.P./8485/2023                     | PODUM BHUYAN<br><b>Versus</b><br>SHILPA RANI BURHAGOHAIN AND ANR                    | MR M RAHMAN<br>MS A HUSSAIN<br>S AHMED                              | PP, ASSAM                                                                                                                 |
|                     | <b>WITH</b><br>CrI.Rev.P./8485/2023<br>(Filing Number)                    | PODUM BHUYAN<br><b>Versus</b><br>SHILPA RANI BURHAGOHAIN AND ANR H                  | MR M RAHMAN                                                         |                                                                                                                           |

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|------------------|-------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|
| 41               | I.A.(CrI.)/800/2023<br>B/O<br><b>in</b> Bail Appln./2926/2023<br><b>WITH</b><br>Bail Appln./2926/2023 | HEMANTA BORAH,<br><b>Versus</b><br>THE STATE OF ASSAM,<br><br>HEMANTA BORAH<br><b>Versus</b><br>THE STATE OF ASSAM | MR A TEWARI<br><br>MR A TEWARI<br>MS G DUGAR<br>MS. C DUTTA<br>MS. K HAZARIKA<br>MS. D SHARMA<br>MS. M BAISHYA | PP, ASSAM<br><br>PP, ASSAM                                                               |
| <b>QUASHMENT</b> |                                                                                                       |                                                                                                                    |                                                                                                                |                                                                                          |
| 42               | CrI.Pet./329/2021<br>FIXED                                                                            | THE FEDERAL BANK LIMITED AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                    | Mukesh Sharma<br>MS F RAHMAN                                                                                   | MR G SAIKIA (R-2)<br>MR. D BARUAH (R-2)<br>MR I A HAZARIKA (R-2)<br>PP, ASSAM            |
| 43               | CrI.Pet./359/2022<br>WITH LCR 1 FILE, FIXED                                                           | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>NIZAM UDDIN MAZARBHUIYA                                             | MR. P N GOSWAMI<br>MR. M PHUKAN<br>ADDL. AG, ASSAM                                                             | MR. P K ROYCHOUDHURY<br>MR N DASGUPTA (r-1)<br>MD. A KHAN<br>MS P SIKDAR (r-1)           |
| 44               | CrI.Pet./1137/2022<br>WITH LCR 1 FILE, FIXED                                                          | MD. MAFIJUR RAHMAN @ MOFIJUR<br>RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                              | MR B CHANDA                                                                                                    | MR M H AHMED (R-2)<br>MR. B CHOWDHURY (R-2)<br>I AMIN (R-2)<br>PP, ASSAM                 |
| 45               | CrI.Pet./1256/2022<br>WITH CR 1 FILE, FIXED                                                           | THE STATE OF ASSAM<br><b>Versus</b><br>SHYAM SUNDAR PAUL                                                           | MR. R R KAUSHIK<br>PP, ASSAM                                                                                   | MR. D HUSSAIN<br>MR. R A CHOUDHURY<br>MR. A S TAPADER<br>MR. R A MAZUMDER<br>MR. H ISLAM |
|                  | <b>WITH</b>                                                                                           |                                                                                                                    |                                                                                                                |                                                                                          |
| 46               | CrI.Pet./1255/2022                                                                                    | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>SHYAM SUNDAR PAUL                                                   | MR. R R KAUSHIK<br>PP, ASSAM                                                                                   | MR. D HUSSAIN<br>MR. R A CHOUDHURY<br>MR. A S TAPADER<br>MR. R A MAZUMDER<br>MR. H ISLAM |
| 47               | CrI.Pet./74/2023<br>FIXED                                                                             | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>ABHAY SINGH                                                         |                                                                                                                | MR. K BORUAH<br>MR. M ALAM                                                               |
| 48               | CrI.Pet./391/2023<br>FIXED                                                                            | RAJPAL WALIA<br><b>Versus</b><br>RAJEEV MEHROTRA                                                                   | MR S BORTHAKUR<br>MR SAURADEEP DEY<br>MR P H KONWAR                                                            | D DAS (R-1)<br>D GUPTA (R-1)                                                             |
| 49               | CrI.Pet./402/2023<br>WITH LCR 1 FILE, FIXED                                                           | RAJPAL WALIA<br><b>Versus</b><br>RAJEEV MEHROTRA                                                                   | MR S BORTHAKUR<br>MR SAURADEEP DEY<br>MR P H KONWAR                                                            | MR. D DAS (R-1)<br>MS. D GUPTA (R-1)                                                     |
|                  | <b>WITH</b>                                                                                           |                                                                                                                    |                                                                                                                |                                                                                          |
| 50               | CrI.Pet./390/2023                                                                                     | RAJPAL WALIA<br><b>Versus</b><br>RAJEEV MEHROTRA                                                                   | MR S BORTHAKUR<br>MR SAURADEEP DEY<br>MR P H KONWAR                                                            | D DAS (R-1)<br>D GUPTA (R-1)                                                             |
| <b>HEARING</b>   |                                                                                                       |                                                                                                                    |                                                                                                                |                                                                                          |
| 51               | CrI.A./97/2010<br>WITH LCR 4 FILES                                                                    | SANKAR DEBNATH,<br><b>Versus</b><br>THE STATE OF ASSAM and ANR,                                                    | MR.A KHALEQUE<br>MR. P N GOSWAMI,<br>AMICUS CURIAE<br>MR. A H M R CHOUDHURY<br>(AMICUS CURIAE)<br>MR.Z KHALID  | PP, ASSAM                                                                                |
| 52               | CrI.A./51/2012<br>WITH LCR 6 FILES, FIXED                                                             | TANURAM PEGU<br><b>Versus</b><br>STATE OF ASSAM                                                                    | MR.G C PHUKAN<br>MR.S SAHU                                                                                     | PP, ASSAM                                                                                |

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV          | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS            | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH       | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA      | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN         | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA   | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS         | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS           | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD      | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN        | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM          | 30-08-2023 | To | 02-09-2023 |
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

| Sr.No. Case Number                        | Main Parties                                                                             | Petitioner Advocate                                                                    | Respondent Advocate                                          |
|-------------------------------------------|------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------|--------------------------------------------------------------|
| <b>MOTION</b>                             |                                                                                          |                                                                                        |                                                              |
| 1 AB/2926/2023                            | SAFIKUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR M H AHMED<br>MR. D M KHAN                                                           | PP, ASSAM                                                    |
| <b>ADMISSION</b>                          |                                                                                          |                                                                                        |                                                              |
| 2 Crl.Pet./1342/2019                      | M/S. INDUSVIVA HEALTH SCIENCES PVT. LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MS D BORGOHAIN<br>MR. P GOHAIN<br>MS. K BARUAH<br>MS. M SARMAH                         | PP, ASSAM                                                    |
| 3 Crl.Pet./390/2020                       | SAFIQUL AHMED AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                 | MR A R BHUYAN<br>MR. M A I HUSSAIN<br>MS. K JAIN                                       | MR. A K AHMED (R-2)<br>MR A AHMED (R-2)<br>PP, ASSAM         |
| 4 Crl.Pet./179/2022<br>WITH LCR 1 FILE    | MD. ABDUL KARIM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                           | MS. T SOM<br>MS N ISLAM<br>MR. P TELI                                                  | MR J ABEDIN<br>MR. K I MAZUMDER<br>PP, ASSAM                 |
| 5 Crl.Rev.P./188/2023<br>WITH LCR 2 FILES | SHAFIUZZAMAN<br><b>Versus</b><br>RESMA PARBIN                                            | MR. R ALI<br>MD S HUSSAIN<br>MR M Z SHAH                                               | MR. S MUNIR (r1)<br>MR S M ABDULLAH P (r1)<br>MR. J ALI (r1) |
| <b>BAIL HEARING</b>                       |                                                                                          |                                                                                        |                                                              |
| 6 AB/380/2023                             | BITUPAN DAS AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN                          | MR. A GANGULY<br>MR G RENGMA<br>MR T CHHETRI<br>PP, ASSAM    |
| <b>WITH</b><br>7 AB/436/2023              | UTPAL DAS AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN                          | PP, ASSAM                                                    |
| 8 AB/599/2023                             | BIJAN DHAR AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. JUNM LASKAR<br>MS. J GHOSH                                                         | PP, ASSAM                                                    |
| 9 AB/1018/2023                            | RANJIT RAY @ RANJIT KUMAR RAY AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>MR S T ADNAN | PP, ASSAM                                                    |
| 10 AB/1260/2023                           | ASHARFI RAY<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR B M DEKA<br>MS D MAHANTA                                                            | PP, ASSAM                                                    |

|    |                                   |                                                                                   |                                                                                |           |
|----|-----------------------------------|-----------------------------------------------------------------------------------|--------------------------------------------------------------------------------|-----------|
| 11 | AB/1296/2023                      | SHYAMAL DEBNATH<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. T CHUTIA                                                                   | PP, ASSAM |
| 12 | AB/1467/2023                      | ABDUL SAMAD @ SAMAD ALI AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM          | MR M H AHMED<br>MS. N SULTANA                                                  | PP, ASSAM |
| 13 | AB/1988/2023                      | MANIK ALI AND 13 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. N K KALITA<br>MR. R D BHUYAN<br>MS. U DEKA<br>MS E B GOGOI<br>MS. P SAIKIA | PP, ASSAM |
| 14 | AB/2034/2023                      | ARIFUL ISLAM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. T CHUTIA<br>MS S NASRAT<br>MR H BORAH                                      | PP, ASSAM |
| 15 | AB/2060/2023                      | SHUKUR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. R Deka<br>S I AKAND                                                        | PP, ASSAM |
| 16 | AB/2106/2023                      | SAMAD FAKIR @ SAMAD ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. SURAJIT DAS<br>MR SARFRAZ NAWAZ<br>MR. I U CHOWDHURY                       | PP, ASSAM |
| 17 | AB/2150/2023                      | MANOWAR ALI AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. A AHMED<br>MR. I U CHOWDHURY<br>U U KHAN                                   | PP, ASSAM |
| 18 | AB/2217/2023                      | SUMNATH NARAH<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. R P HAZARIKA<br>MR M J DEURI<br>MR. T DEORI                                | PP, ASSAM |
| 19 | AB/2257/2023                      | SANJAY DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. B K GOGOI                                                                  | PP, ASSAM |
| 20 | AB/2316/2023                      | RAJU ALI @ AHMED AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                | MR B HAQUE<br>MR N BARMAN<br>MS J BARMAN<br>MR B DEORI                         | PP, ASSAM |
| 21 | AB/2381/2023                      | DAODUT HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                             | J A SIKDAR                                                                     | PP, ASSAM |
| 22 | AB/2416/2023                      | JUGAL CHANDRA POLENG<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR J PAYENG                                                                    | PP, ASSAM |
| 23 | AB/2417/2023<br>WITH OFFICE NOTE. | RABBANUR SK<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                        | MR S H SIKDAR                                                                  | PP, ASSAM |
| 24 | AB/2466/2023<br>FIXED             | RANJIT DAS AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. A B T HAQUE                                                                | PP, ASSAM |
| 25 | AB/2509/2023                      | MIZANUR RAHMAN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY                 | PP, ASSAM |
| 26 | AB/2510/2023                      | EJAS ALI KHAN<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY                 | PP, ASSAM |
| 27 | AB/2635/2023<br>FIXED             | AMINUL MANDAL @ AMINUL ISLAM AND<br>2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM | MR. M I HUSSAIN<br>MS. P AHMED<br>MR. S M RAHMAN<br>N. UDDIN<br>SK ABDULLAH    | PP, ASSAM |
| 28 | AB/2799/2023                      | AFTAB AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR A A DEWAN<br>MS S RAJBONGSHI<br>S N ULLAH<br>MR H A RASHID                  | PP, ASSAM |
| 29 | AB/2845/2023                      | INAMUL HOQUE @ RIBUL<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. R P SARMAH<br>MR. P N SHARMA                                               | PP, ASSAM |

#### **ORDERS**

|    |                                                                                                                         |                                                                                                                                                                   |                                                                                                                                                              |                                                                              |
|----|-------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|
| 30 | Crl.Pet./1078/2019                                                                                                      | ROHAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                                                                                         | MS. T SOM<br>MR H DAS<br>MR. P TELI<br>MS P LEKHARU                                                                                                          | PP, ASSAM                                                                    |
| 31 | Crl.Pet./1004/2022<br>B/O                                                                                               | SUPRIO GHOSE @ SUPRIYO GHOSH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                                                                      | MR S A SIKDER                                                                                                                                                | PP, ASSAM                                                                    |
| 32 | Crl.Pet./1262/2022<br>WITH LCR 2 FILES                                                                                  | MD MURTAHIM MILLAH BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                                                                       | MR. N H MAZARBHUIYAN<br>MR. N ISLAM<br>MS. L WAJEEDA<br>MR. M H SAIKIA                                                                                       | PP, ASSAM                                                                    |
| 33 | CRL.A(J)/20/2023<br>WITH OFFICE NOTE, LCR 6 FILES                                                                       | MOHAMMADULLAH LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                                                                              | MR. P K MUNIR<br>MR D DAS<br>MR. A. GAYAN                                                                                                                    | PP, ASSAM                                                                    |
| 34 | Crl.Rev.P./192/2023                                                                                                     | RAMJAN ALI<br><b>Versus</b><br>UJALA BEGUM                                                                                                                        | MR. N HAQUE<br>MR. S R BARBHUIYA<br>MR M HUSSAIN                                                                                                             |                                                                              |
| 35 | I.A.(Crl.)/392/2023<br><b>in</b> Crl.Rev.P./938/2023<br><br><b>WITH</b><br>Crl.Rev.P./938/2023<br>(Filing Number)       | KHAN ASHRAFUL ALOM<br><b>Versus</b><br>BEGUM SAJINA AHMED                                                                                                         | MR. R ALI<br>MR H A AHMED<br>MR A S SK                                                                                                                       |                                                                              |
| 36 | I.A.(Crl.)/656/2023<br><b>in</b> Crl.Pet./785/2018<br><br><b>WITH</b><br>Crl.Pet./785/2018                              | KHAN ASHRAFUL ALOM<br><b>Versus</b><br>BEGUM SAJINA AHMED A<br>KUNJA LAHON SAIKIA,<br><b>Versus</b><br>MRINAL SAIKIA AND ANR                                      | MR. R ALI<br><br>MR. S C BISWAS                                                                                                                              | PP, ASSAM<br>MR. P SUNDI                                                     |
| 37 | I.A.(Crl.)/692/2023<br><b>in</b> Crl.Pet./781/2023<br><br><b>WITH</b><br>Crl.Pet./781/2023                              | MRINAL SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.<br>R B ENTERPRISES AND ANR<br><b>Versus</b><br>MAA KAMAKHYA INDUSTRIES AND 2 ORS                    | MR. P SUNDI<br><br>MR. M BISWAS<br>S K DAS                                                                                                                   | PP, ASSAM                                                                    |
| 38 | I.A.(Crl.)/795/2023<br><b>in</b> Crl.A./80/2022<br><br><b>WITH</b><br>Crl.A./80/2022                                    | R B ENTERPRISES AND ANR<br><b>Versus</b><br>MAA KAMAKHYA INDUSTRIES AND 2 ORS<br>SRI RAJEN BAWRI,<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                  | MR. M BISWAS<br>MR. K PRASAD<br>S K DAS<br>MR J ISLAM                                                                                                        | PP, ASSAM                                                                    |
|    |                                                                                                                         | SRI RAJEN BAWRI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR<br><br><b>HEARING</b>                                                                              | MR J ISLAM                                                                                                                                                   | PP, ASSAM                                                                    |
| 39 | Crl.A./118/2010<br>WITH LCR 5 FILES                                                                                     | BIPUL DAS,<br><b>Versus</b><br>STATE OF ASSAM,                                                                                                                    | MR.B C DAS<br>MRD N BHATTACHARYA<br>MR. U DUTTA                                                                                                              | PP, ASSAM                                                                    |
| 40 | Crl.A./167/2010<br>WITH LCR 1 FILE                                                                                      | EMPLOYEES STATE INSURANCE<br>CORPORATION REGIONAL OFFICE,<br><b>Versus</b><br>NIRMAL GANGULY and ORS,                                                             | MR.K K NANDI<br>MISS.B SARKAR<br>MS.P BORGOHAIN                                                                                                              | PP, ASSAM (R-3)                                                              |
| 41 | Crl.Rev.P./224/2015<br>WITH LCR 2 FILES, FIXED<br><br><b>WITH</b><br>Crl.M.C./294/2015<br><b>in</b> Crl.Rev.P./224/2015 | M/S DUTTA ELECTRICALS and ANR.<br><b>Versus</b><br>M/S ASSAM SUPPLY SYNDICATE<br><br>M/S DUTTA ELECTRICALS and ANR<br><b>Versus</b><br>M/S ASSAM SUPPLY SYNDICATE | MR.B D KONWAR<br>MR.R KALITA<br>MR.R SALOI<br>MS.S BARUA<br>MRS.J M KONWAR<br><br>MR.B D KONWAR<br>MR.R KALITA<br>MR.R SALOI<br>MS.S BARUA<br>MRS.J M KONWAR | MR.K K MAHANTA<br>MR.K BHATTACHARJEE<br>MS.M BHATTACHARJEE<br>MR.K M MAHANTA |

**WITH**  
I.A.(CrI.)/539/2016  
**in** CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS and ANR.  
**Versus**  
M/S ASSAM SUPPLY SYNDICATE

MR.B D KONWAR  
MR.R KALITA  
MR.R SALOI  
MRS.J M KONWAR  
MS.S BARUA

MR.K K MAHANTA  
MR.K BHATTACHARJEE  
MS.M BHATTACHARJEE  
MR.K M MAHANTA

**WITH**  
I.A.(CrI.)/337/2018  
**in** CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS AND ANR  
**Versus**  
M/S ASSAM SUPPLY SYNDICATE

MRS J M KONWAR  
MR. R KALITA  
MR. R SALOI

MR. K BHATTACHARJEE

**STAY MATTERS**

42 CrI.Rev.P./355/2016  
WITH LCR 7 FILES

BABUL HAZARIKA @ SURAJIT  
**Versus**  
THE STATE OF ASSAM and 2 ORS.

MR.K BARUAH  
MR.P BORDOLOI  
MR.S SHAH

PP, ASSAM

43 CrI.Rev.P./110/2019  
WITH LCR 3 FILES

ANUP KUMAR NATH  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. A DAS  
MR. N SHARMA  
MR. N I KHAN  
MR A SINGHVI

MR R K DUTTA  
MR. N BORUAH  
PP, ASSAM

44 CrI.Rev.P./234/2022  
WITH LCR 2 FILES

FAZAR UDDIN AHMED @ FAJAR UDDIN  
AHMED  
**Versus**

MR. M A SHEIKH  
MR. M HOSSAIN  
MS F INTAZ

MR Z HUSSAIN  
MR F HAQUE

45 CrI.Pet./865/2022

INNOVATIVE IDEALS AND SERVICES  
(INDIA) LTD AND 3 ORS  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. P MAHANTA  
MR. R B GOHAIN  
MR A KHARSOHUM

MR R SINGHA(R-2)  
MS S PATOWARY(R-2)  
PP, ASSAM

46 CrI.Rev.P./118/2023  
WITH LCR 2 FILES

MD. JAINAL ABEDIN  
**Versus**  
SAJA BEGUM

MR. S C BISWAS  
MS A DAS  
SUSHMITA SENGUPTA  
MS A BORAH

MR N BARMAN

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MS. K YADAV         | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV          | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS            | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH       | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA      | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN         | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA   | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS         | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS           | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD      | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN        | 30-08-2023 | To | 02-09-2023 |
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| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
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| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Friday, 1st September 2023 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

#### [CRIMINAL BENCH]

| Sr.No.                          | Case Number                                                     | Main Parties                                                           | Petitioner Advocate                                                          | Respondent Advocate                                                                                        |
|---------------------------------|-----------------------------------------------------------------|------------------------------------------------------------------------|------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|
| <b><u>MOTION (BA)</u></b>       |                                                                 |                                                                        |                                                                              |                                                                                                            |
| 1                               | Bail Appln./3066/2023<br>B/O                                    | RAMJAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.             | MR. N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY<br>D HUSSAIN | PP, ASSAM                                                                                                  |
| <b><u>MOTION</u></b>            |                                                                 |                                                                        |                                                                              |                                                                                                            |
| 2                               | AB/3010/2023                                                    | JAHIDUR ISLAM AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM        | MR. A RAHMAN<br>MR E HUSSAIN                                                 | PP, ASSAM                                                                                                  |
| 3                               | AB/3018/2023                                                    | PRABITRA HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. S NEOG<br>MS. S G BARUAH<br>MR. B BORGHAIN<br>MR B SAIKIA                | PP, ASSAM                                                                                                  |
| 4                               | AB/3021/2023                                                    | MD. RAMJAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR          | MR G R A MOTTAQUEE                                                           | PP, ASSAM                                                                                                  |
| <b><u>ADMISSION</u></b>         |                                                                 |                                                                        |                                                                              |                                                                                                            |
| 5                               | Crl.A./83/2023                                                  | JUNU SONWAL<br><b>Versus</b><br>PRATUL SARMA                           | MS. M PAUL                                                                   | MR H K J AHMED<br>MR H K J AHMED<br>MR. N K MURRY<br>MS P TOKBIPI                                          |
| 6                               | Crl.A./148/2023<br>WITH OFFICE NOTE, LCRE 2 FILES               | NOOR MOHAMMAD SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS. | MR. A AWAL<br>MR. B HUSSAIN<br>MR. N AHMED<br>MR R A AHMED                   | MR. R ISLAM (R-4)<br>MS. K YADAV(R-2,3)<br>MS. M BHATTACHARJEE(R-2,3)<br>PP, ASSAM<br>MR. R L YADAV(R-2,3) |
| 7                               | Crl.A./316/2023<br><u>1 Y 11 M 19 D :</u>                       | ANKUR DEKA<br><b>Versus</b><br>STATE OF ASSAM AND ANR.                 | MR. M K DAS<br>MR S DEWRI                                                    | PP, ASSAM                                                                                                  |
|                                 | <b>WITH</b><br>I.A.(Crl.)/771/2023<br><b>in</b> Crl.A./316/2023 | ANKUR DEKA<br><b>Versus</b><br>STATE OF ASSAM AND ANR.                 | MR. M K DAS                                                                  | PP, ASSAM                                                                                                  |
| <b><u>BAIL HEARING (BA)</u></b> |                                                                 |                                                                        |                                                                              |                                                                                                            |
| 8                               | Bail Appln./1745/2023<br>WITH OFFICE NOTE, LCR FILE             | LONGJAM BROJEN<br><b>Versus</b><br>UNION OF INDIA                      | MR N J DAS<br>MR M HASSAN                                                    | MR. S C KEYAL<br>SC, NCB                                                                                   |

|                            |                                                                                  |                                                                                                             |                                                                                        |                            |
|----------------------------|----------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------|----------------------------|
| 9                          | Bail Appln./2191/2023<br>WITH LCR                                                | RINA TAMANG<br><b>Versus</b><br>THE STATE OF ASSAM                                                          | MS. S BHAGAWATI                                                                        | PP, ASSAM                  |
| 10                         | Bail Appln./2359/2023<br>WITH LCR, OFFICE NOTE                                   | ABDUL MALEK SARKAR @ MD. MALEK<br>SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM ANR.                        | MR R S CHAUHAN                                                                         | PP, ASSAM                  |
| 11                         | Bail Appln./2724/2023<br>WITH OFFICE NOTE, LCR FILE,<br>FIXED                    | TARJAN KALANDI<br><b>Versus</b><br>THE STATE OF ASSAM                                                       | MRS. S KHATANIAR<br>LEGAL AID COUNSEL                                                  | PP, ASSAM                  |
| 12                         | Bail Appln./2772/2023<br>WITH OFFICE NOTE                                        | SARIFUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                                                        | MR. P K DAS                                                                            | PP, ASSAM                  |
| 13                         | Bail Appln./2832/2023<br>FIXED                                                   | AHMED ALI @ AHMAD ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                                | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD                               | PP, ASSAM                  |
| 14                         | Bail Appln./2867/2023<br>B/O                                                     | SAFIQUL ISLAM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                                                | MR. N J DUTTA<br>MR N AHMED<br>MR G P CHETIA<br>MR. M M ZAMAN<br>D HUSSAIN             | PP, ASSAM                  |
| 15                         | Bail Appln./2875/2023<br>WITH OFFICE NOTE                                        | MD. AMIRUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                             | MRS S RAHANA<br>MR. A M AHMED<br>MR. A AHMED<br>P. GHOSH                               | PP, ASSAM                  |
| 16                         | Bail Appln./2958/2023<br>FIXED                                                   | MD. NEKIBUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                                                   | MS. S K NARGIS<br>MS S BEGUM                                                           | PP, ASSAM                  |
| <b><u>BAIL HEARING</u></b> |                                                                                  |                                                                                                             |                                                                                        |                            |
| 17                         | AB/3444/2022<br><br><b>WITH</b><br>I.A.(CrI.)/774/2022<br><b>in</b> AB/3444/2022 | GANESH DAS<br><b>Versus</b><br>THE STATE OF ASSAM<br><br>GANESH DAS<br><b>Versus</b><br>THE STATE OF ASSAM, | MR. S K JAIN<br>MR P K KALITA<br><br>MR. S K JAIN<br>MR P K KALITA                     | PP, ASSAM<br><br>PP, ASSAM |
| 18                         | AB/664/2023                                                                      | DIGANTA DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM                                                        | MR. N N B CHOUDHURY<br>MS. K DEY                                                       | PP, ASSAM                  |
| 19                         | AB/812/2023<br>FIXED                                                             | AKLIMA KHATUN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                                              | MR M H AHMED<br>I AMIN<br>MS. N SULTANA                                                | PP, ASSAM                  |
| 20                         | AB/1133/2023<br>FIXED                                                            | IFTIKAR HUSSAIN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                                            | MR. S K ZAMAN<br>MR S H SIKDAR<br>MR. S HAQUE<br>S YESMIN                              | PP, ASSAM                  |
| 21                         | AB/1134/2023<br>FIXED                                                            | MANURANJAN CHETIA<br><b>Versus</b><br>THE STATE OF ASSAM                                                    | MR N N UPADHYAYA<br>MR. D K BAGCHI<br>MR D BORUAH<br>MR. B B KAKATI                    | PP, ASSAM                  |
| 22                         | AB/1516/2023                                                                     | SAIDUL ISLAM @ SAIFUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                                          | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>MR S T ADNAN | PP, ASSAM                  |
| 23                         | <b>WITH</b><br>AB/1149/2023                                                      | SAPIYAR RAHMAN @ JADU @ SOFIUL<br>RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>MR S T ADNAN | PP, ASSAM                  |
| 24                         | AB/1622/2023<br>WITH CASE RECORD AND CASE<br>DIARY, FIXED                        | MD. ZAHUR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                                        | MR J C BORAH                                                                           | PP, ASSAM                  |

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| 25 | AB/1638/2023<br>WITH LCR             | APU RANJAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN                                                           | PP, ASSAM                                    |
| 26 | <b>WITH</b><br>Bail Appln./1618/2023 | MANIK SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM                                      | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN                                                           | PP, ASSAM                                    |
| 27 | <b>WITH</b><br>Bail Appln./1619/2023 | RAMJAN HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN                                                           | PP, ASSAM                                    |
| 28 | AB/1823/2023                         | DIPEN RABHA @ DIPEN CHANDRA<br>RABHA<br><b>Versus</b><br>THE STATE OF ASSAM              | MR D CHAKRABORTY<br>MR D DAS<br>MRS R BEGUM                                                                             | MR A K AHMED (R-2)<br>K SHIKDER<br>PP, ASSAM |
| 29 | AB/1891/2023<br>FIXED                | ABED ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                          | MR S M ABDULLAH P<br>MR. S RAHMAN<br>MR. J ALI<br>MD R ISLAM<br>MD IMRAN                                                | PP, ASSAM                                    |
| 30 | AB/1939/2023<br>FIXED                | ABDUS SALAM AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MS. R CHOUDHURY                                                                                                         | PP, ASSAM                                    |
| 31 | AB/1968/2023<br>FIXED                | JAKARIYA @ ZAKARIA AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. K A MAZUMDER<br>MR E AHMED                                                                                          | PP, ASSAM                                    |
| 32 | AB/1980/2023                         | ANUWAR HUSSEN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. T CHUTIA<br>MS S NASRAT<br>MR H BORAH                                                                               | PP, ASSAM                                    |
| 33 | AB/2125/2023                         | ASAD UDDIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR H R CHOUDHURY<br>S. TALUKDAR                                                                                         | PP, ASSAM                                    |
| 34 | <b>WITH</b><br>AB/1931/2023          | MAHMADUR RAHMAN TAPADAR<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. J M A CHOUDHURY<br>MR. A B T HAQUE                                                                                  | PP, ASSAM                                    |
| 35 | AB/2167/2023<br>FIXED                | MAIJUDDIN AND 15 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. A GONI<br>MRS M BARMAN<br>MR. M ISLAM                                                                               | PP, ASSAM                                    |
| 36 | AB/2181/2023<br>FIXED                | NOWAB ABDUL ROUF RAHMAN @ ABDUL<br>ROUF AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S MUNIR                                                                                                             | PP, ASSAM                                    |
| 37 | AB/2263/2023                         | SAFIA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM                                      | MR P SONOWAL<br>MR A DEKA                                                                                               | PP, ASSAM                                    |
| 38 | AB/2337/2023                         | MD. ABDUL MANNAN<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MD. M H CHOUDHURY<br>MR MONZUR K<br>CHOUDHURY<br>MR. P CHAKRABORTY<br>R. BARUAH<br>MR. S N AHMED<br>TANZIM L. CHOUDHURY | PP, ASSAM                                    |
| 39 | AB/2583/2023                         | HANIFUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR A K AHMED<br>K SHIKDER                                                                                               | PP, ASSAM                                    |
| 40 | AB/2604/2023                         | MANOJ BASUMATARY @ MANUJ<br>BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR    | MR. N J DUTTA<br>MR. A A MONDAL<br>MR A ALAM                                                                            | MR. P BORDOLOI (r-2)<br>PP, ASSAM            |
| 41 | AB/2623/2023<br>WITH OFFICE NOTE     | GULZAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                | MR S RAHMAN<br>MR. M HUSSAIN<br>MS. S PHUKAN                                                                            | PP, ASSAM                                    |

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| 42 | AB/2643/2023                          | JAMAL UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                | MR S DEWRI<br>MR P SONOWAL<br>MR A DEKA                                      | PP, ASSAM |
| 43 | AB/2645/2023                          | MD LULU HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MS M DAS                                                                     | PP, ASSAM |
| 44 | AB/2648/2023<br>FIXED                 | MANZEET THAKURIA @ MAHENDRA DAS<br>AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM        | MR. SAIENDRA DEKA<br>MR JITENDRA DAS                                         | PP, ASSAM |
| 45 | AB/2703/2023<br>FIXED                 | ABUL KALAM AZAD @ ABDUL KALAM<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. J A AHMED                                                                | PP, ASSAM |
| 46 | AB/2869/2023<br>WITH OFFICE NOTE, B/O | SIRAJ ALI AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                         | MR. N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY<br>D HUSSAIN | PP, ASSAM |
| 47 | AB/2874/2023<br>FIXED                 | ASADUL ALOM LASKAR @ ASHADUL<br>ALOM LASKAR @ IMRAN<br><b>Versus</b><br>THE STATE OF ASSAM | MR. D HUSSAIN<br>MR. R A CHOUDHURY<br>MR. R A MAZUMDER                       | PP, ASSAM |
| 48 | AB/2875/2023<br>FIXED                 | NUR ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                                           | MR R ISLAM<br>MR A H AHMED                                                   | PP, ASSAM |
| 49 | AB/2877/2023<br>FIXED                 | RAHUL ALOM LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MS. R S SADIAL<br>MR. M L PANDIA<br>MR. M R SODIAL                           | PP, ASSAM |
| 50 | AB/2916/2023<br>FIXED                 | AFTAB ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                           | MR. U K BARMAN<br>MR H ALI<br>MR. M MALAKAR                                  | PP, ASSAM |

#### ORDERS

|    |                                                                                                              |                                                                                                                         |                                                                                         |           |
|----|--------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|-----------|
| 51 | CRL.A(J)/70/2020<br>WITH OFFICE NOTE, LCR 5 FILES,<br>P.B.-1                                                 | RUPEN GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM                                                                      | MS B SHARMA, AMICUS<br>CURIAE                                                           | PP, ASSAM |
| 52 | CRL.A(J)/9/2021<br>3 Y 8 M 9 D.:WITH LCR 4 FILES,<br>OFFICE NOTE                                             | SAHABUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                                                                       | MS R D MAZUMDAR,<br>AMICUS CURIAE                                                       | PP, ASSAM |
| 53 | I.A.(CrI.)/689/2023<br>WITH LCR 3 FILES<br><b>in</b> CrI.Pet./1178/2022<br><b>WITH</b><br>CrI.Pet./1178/2022 | ABHIJNYAN NEOG,<br><b>Versus</b><br>PAPORI BORAH AND ANR<br><br>ABHIJNYAN NEOG<br><b>Versus</b><br>PAPORI BORAH AND ANR | MR. M BHAGABATI<br><br><br>MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR<br>MS M GOGOI | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 01/09/2023

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MS. K YADAV       | 19-07-2023 | To | 09-09-2023 |
| 2)  | MR R YADAV        | 19-07-2023 | To | 09-09-2023 |
| 3)  | MR J DAS          | 31-07-2023 | To | 01-09-2023 |
| 4)  | MR. R P SINGH     | 10-08-2023 | To | 01-09-2023 |
| 5)  | MR. D K SHARMA    | 26-08-2023 | To | 05-09-2023 |
| 6)  | MR A W AMAN       | 22-08-2023 | To | 01-09-2023 |
| 7)  | MR D C K HAZARIKA | 28-08-2023 | To | 12-09-2023 |
| 8)  | MR. B K DAS       | 01-09-2023 | To | 17-09-2023 |
| 9)  | MS. P DAS         | 01-09-2023 | To | 17-09-2023 |
| 10) | MR. S B PRASAD    | 28-08-2023 | To | 10-09-2023 |
| 11) | MD. H BHUYAN      | 30-08-2023 | To | 02-09-2023 |
| 12) | MD B ISLAM        | 30-08-2023 | To | 02-09-2023 |

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 13) | MR. A J SAIKIA      | 30-08-2023 | To | 01-09-2023 |
| 14) | MS.SHOMA DASGUPTA   | 30-08-2023 | To | 10-09-2023 |
| 15) | MS SUPRIYA DASGUPTA | 30-08-2023 | To | 10-09-2023 |
| 16) | MRS. V L SINGH      | 07-09-2023 | To | 10-11-2023 |
| 17) | MR. B BARMAN        | 31-08-2023 | To | 05-09-2023 |
| 18) | MRS. B GOGOI        | 31-08-2023 | To | 02-09-2023 |
| 19) | MR. Y S MANNAN      | 07-09-2023 | To | 08-09-2023 |
| 20) | MR P K KALITA       | 01-09-2023 | To | 20-09-2023 |
| 21) | MR. S K SAHARIAH    | 01-09-2023 | To | 30-09-2023 |